

RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR

High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist(Filterd)

Thursday Dated : 15/02/2018

THE CHIEF JUSTICE COURT

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G R MOOLCHANDANI

10.30 AM TO 1.00 PM

2.00 PM TO 04.30 PM

D B SPECIAL APPEAL WRITS (SERVICE MATTERS) UPTO YEAR 2016

D B PIL MATTERS , D B FAMILY COURT AND MATRIMONIAL MATTERS

D B PAROLE MATTERS

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2-THE CASES PERTAINING TO ORDERS CATEGORY AND ADMISSION CATEGORY SHALL BE TAKEN UP BEFORE THE CASES PERTAINING TO

HEARING CATEGORY IN THE MAIN LIST AS WELL AS SUPPLEMENTARY LIST

3-LEARNED COUNSELS ARE REQUESTED TO PROVIDE LIST OF THE BOOKS IN TWO COPIES TO THE LIBRARIAN ON WHICH THEY RELY UPON IN

SUPPORT OF THEIR CASE

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	RES.APPL. 125/2014 4201	HAZARI LAL & ORS SMT BARFI DEVI	G S GILL-P
2	RES.APPL. 562/2015 4201 CMCC 1171/2015	BIRAM SINGH SMT SEEMA RAWAT	HARENDRA SINGH SINSINWAR-P
3	C.M.A. 2606/2016 1002 CMCC 1502/2016	SMT MALTI PURSHOTTAM	VIKAS GANAN-P
4	C.RVV. 3/2017 4201 CMCC 49/2017	SMT YAGWATI @ PUNAM GHANSHYAM & ORS	SAMCHIT TAMRA-P
5	RES.APPL. 160/2017 4201 CMCC 794/2017	SMT KAPILA SUHALKA JETHMAL AGRAWAL	AMRIT SUROLLIA-P
6	C.M.A. 1667/2017 1001	SMT SHIPRA CHATURVEDI ALOK KUMAR CHATURVEDI	SHISHUPAL SINGH-P
7	C.M.A. 1820/2017 1103	SANJEEV KUMAR SHARMA SMT RUPALI SHARMA ALIAS KASLIWAL	DEEPAK CHAUHAN-P
8	C.M.A. 2639/2017 1001	SARVESH BHATNAGAR SMT RAJESHWARI SHRIVASTAV	RAJESH KUMAR SHARMA/SHALU-P
9	C.M.A. 2640/2017 1001	MUKESH SMT TARA	SANJAY RAHAR-P
10	C.M.A. 2641/2017 1001	ANANT JHAWAR SMT KRATIKA PARWAAL	DEEPAK CHAUHAN-P
11	C.M.A. 2642/2017 1001	LOKESH ALIAS TARACHAND NISHA BAI	G L SHARMA-P
12	C.M.A. 2685/2017 1001	MUNESH BHAGWANARAM	INTJAR ALI-P
13	C.M.A. 2815/2017 1001 CMCC 1138/2017	TASVIR RADHEY SHYAM	AMIT DADHICH-P
14	C.M.A. 2818/2017 1001 CMCC 1139/2017	ROSHAN SHEOPAL	AMIT DADHICH-P

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
15	C.M.A. 3029/2017 1001 CMCC 1223/2017	DULICHAND SMT NARANGI	SUMIT KHANDELWAL-P	
16	C.M.A. 3030/2017 1001 CMCC 1224/2017	KALURAM SMT MAUSAMI	SUMIT KHANDELWAL-P	
17	C.M.A. 3039/2017 1002	SMT ANITA JADON MANVENDRA SINGH CHAUHAN	KULDEEP ASWAL-P	
18	C.M.A. 3122/2017 1003	RAMESH CHAND SONI SMT SHANTA AND ANR	ASHISH SAINI-P	
FOR ORDERS				
19	WRIT RAP 244/2013 4401	STATE OF RAJ AND ORS SMT KIRTI MEHTA AND ORS	DINESH YADAV AAG-P AASHISH SHARMA-P	ANKUR RASTOGI-R
20	S.A.W. 1423/2016 0516	BHAGEERATH SINGH LAKHAWAT STATE OF RAJ AND ORS	MAHENDRA SHAH V SHAH-P	AAG-R AAG AASHISH SHARMA-R
21	C.M.A. 1668/2017 1001 STAY 1188/2017	DINESH JETWANI SMT JYOTI JETWANI	SMT ARCHANA MANTRI-P	
22	C.M.A. 5712/2017 1001 STAY 4059/2017	KAVITA JAIN ANKIT JAIN	R K SALECHA-P	
23	C.M.A. 6124/2017 1001	URMILA AWANA RAMKARAN SRADHNA	ISHWAR JAIN-P ISHWAR TIWARI-P	
24	C.M.A. 6171/2017 1006 STAY 6171/2017	JULIE KHANDELWAL HARIDUTT BANDHU	GIRRAJ P SHARMA-P	
FOR ORDERS ON INTERIM APPLICATIONS				
25	WRIT RAP 216/2013 4401 APPL 8198/2018 APPL 8292/2018	UNION OF INDIA & ANR MOHD NAYEEM & ORS	M L GOYAL-P P C SHARMA-P	VINOD SINGHAL-R ASHISH SAKSENA-R R D MEENA-R VINOD SINGHAL-R
26	C.W. 17496/2015 0400 -PIL APPL 74437/2017	KAILASH CHAND JANGID STATE (REVENUE DEPARTMENT)ORS	NAWAL SINGH SIKARWAR-P	DHARAMVEER THOLIA AAG-R HARSH SHARMA-R MANJU JAIN-R
27	C.M.A. 364/2018 1001 APPL 6476/2018	VIKAS GARG SHIPRA POKHARNA GARG	NAINA SARAF-P	
FOR FRESH ADMISSION WITHOUT STAY				
28	CRL.W. 130/2018 4400 -PAROLE	RATAN LAL STATE OF RAJASTHAN AND ANR	LAKHAN SINGH TOMAR-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
29	C.M.A. 5375/2016 1003	SMT PRATIBHA SHRI TARUN PRAKASH	VINOD KUMAR SHARMA-P	INTJAR ALI-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
30	CRL.C.P. 3/2017	JUDGE INDUSTRIAL TRIBUNAL CUM LABOUR BRIJENDRA BIHARI	BY POST-P	
	BEFORE			
31	CRL.C.P. 4/2017	PRASIDING OFFICER MACT ALWAR MAHENDRA SHARMA ADV.	BY POST-P	
	BEFORE			
32	CRL.C.P. 5/2017	DISTRICT&SESSION JUDGE DAUSA RAMDHAN MEENA AND ANR	BY POST-P	AJAY KUMAR JAIN/ADITYA-R
	BEFORE			
33	C.M.A. 2337/2017	PRADEEP PATODI RUPALI PATODI	SUDARSHAN LADDHA-P	VIJAY CHOUDHARY-R
	1002 AT 2-00 PM			
34	C.M.A. 4102/2017	GANESH SINGH RAWAT SMT ANITA RAWAT	RAJNEESH GUPTA-P	MOHD IQBAL KHAN-R
	1001			
ADMISSION WITH NOTICE SERVED - REPLY FILED				
35	C.W. 13072/2017	VILLAGERS OF VILLAGE BEEJALPUR STATE OF RAJ AND ORS	S S HASAN KULDEEP MEENA-P	ILIAS KHAN-R A G KUNAL JAIMAN-R D K DIXIT-R ILIAS KHAN-R MADAN LAL VASHISTHA-R RAJNEESH GUPTA-R SAMEER SHARMA-R
	0400 -PIL			
36	C.W. 21353/2017	ASHOK KUMAR AGARWAL AND ORS STATE OF RAJ AND ORS	S C GUPTA-P	JINESH JAIN-R S K GUPTA AAG-R
	0400 -PIL			
FOR HEARING				
37	S.A.W. 203/2008	BABU LAL RAIGER DY GEM MANANGER BANK OF BARODA	RAJENDRA ARORA-P	RUPIN K KALA-R
	1502			
38	S.A.W. 311/2008	GIRDHARI LAL STATE AND ORS	SURESH KASHYAP-P	R P SINGH AAG-R
	1502			
39	S.A.W. 410/2008	CHIEF MANAGER, RSRTC, JAIPUR ABDUL WAHAD	J K SINGHI-P	YUNUS KHAN-R
	1502			
40	S.A.W. 691/2008	LAXMAN THE UNION OF INDIA & ORS	SHYAM SINGH-P	AJAY SHUKAL-R JAINENDRA JAIN-R NIDHI KHANDELWAL-R
	0509			
41	S.A.W. 1052/2008	R S R T C JAIPUR AND ANR INDERCHAND SHARMA AND ANR	ASHOK BANSAL-P VINAYAK JOSHI-P	MAHENDRA SHAH-R
	1502			
42	S.A.W. 1347/2008	COLONEL G S AHLUWALIA THE UNION OF INDIA & ORS	SHYAM SINGH-P	ANAND SHARMA-R
	0509			
43	S.A.W. 1353/2008	BHAGWAAN SINGH U O I & ORS	SHYAM SINGH-P	SANJAY PAREEK-R ANAND SHARMA-R
	0509			
44	S.A.W. 1354/2008	RAMPAL SINGH SHEKHAWAT THE UNION OF INDIA & ORS(DEFEN	SHYAM SINGH-P	MANJEET KAUR-R
	0521			
45	C.M.A. 2322/2011	POOJA HARISH ASUDANI	J P GOYAL-P	ANSHUMAN SAXENA-R
	1008			

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
With				
46	C.M.A. 7820/2011	HARISH ASSUDANI SMT POOJA	ANOOP DHAND-P ANSHUMAN SAXENA-P	
	1008 APPL 884/2017 LIMITATION			
47	C.M.A. 2446/2011	SHANKAR LAL SMT MAYA	R R BAI SLA-P	ANIL KUMAR SHARMA-R
	1006			
48	C.M.A. 7821/2011	SMT ACHUKI PUKHRAJ	MANISH SHARMA-P	
	1001			
49	C.M.A. 649/2015	SANJEEV AGARWAL SMT SHAI FALI AGARWAL	ALOK SOGANI-P SUNITA PAREEK-P	KAPIL PRAKASH MATHUR-R
	1001			

**DB TAX MATTERS, DB CONTEMPT MATTERS, DB CAT MATTERS,
D B SPECIAL APPEAL WRITS (MISC. MATTERS),
D B CIVIL RESIDUE MATTERS**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY				
1	C.C.P. 2081/2017 2401	NARENDRA KUMAR AND ANR SHRI KULDEEP RANKA AND ANR	SULTAN SINGH KURI-P	
2	C.C.P. 216/2018 2401	SMT KALPANA JAIN AND ORS STATE OF RAJASTHAN THR PR SECRETARY &ORS	TANVEER AHMED-P	
FOR ORDERS				
3	C.C.P. 1217/2017 2401	KAILASH CHAND KUMAWAT SHRI VAIBHAV GALARIA	KULDEEP ASWAL LALIT-P	NAINA SARAF-R
4	C.C.P. 1946/2017 2401	SMT DHANNI DEVI AND ORS SHRI MUKESH KUMAR SHARMA AND ANR	AJAY GUPTA/KAVITA-P	
5	C.C.P. 1947/2017 2401	HANUMAN SAHAI AND ORS SHRI MUKESH KUMAR SHARMA	AJAY GUPTA/KAVITA-P	
FOR FRESH ADMISSION WITH STAY				
6	C.W. 20544/2017 1314 STAY 18016/2017	UDAI BHAN SINGH RATHORE UNION OF INDIA AND ANR	SUNIL KUMAR SINGH-P	
7	S.A.W. 135/2018 5200 STAY 1579/2018	MUKESH KUMAR GURJAR STATE (RURAL DEVELP & PANCHAYATI) ORS	JAI KISHAN YOGI-P	
8	C.W. 1669/2018 0515 STAY 1266/2018	KISHAN LAL SAINI AND ORS UNION OF INDIA AND ORS	RAM BABU GUPTA-P	
9	C.W. 2273/2018 1314 STAY 1734/2018	M/S ADARSH MARKETING THE COMMISSONER CENTRAL EXCISE	ALOK KUMAR KOTHARI-P	
FOR FRESH ADMISSION WITHOUT STAY				
10	I.T. APPEAL 360/2017 1303	SHRI BHANWAR LAL CHOUDHARY A C I T CIRCLE-SIKAR	GUNJAN PATHAK-P	
11	I.T. APPEAL 6/2018 1303	PR COMMISSIONER OF INCOME TAX JAIPUR-II SHRI SHAILENDRA GARG	R B MATHUR-P	
12	I.T. APPEAL 7/2018 1303	PR COMMISSIONER OF INCOME TAX JAIPUR-II M/S RAJASTHAN EX SERVICEMEN CO LTD	R B MATHUR-P	
13	I.T. APPEAL 11/2018 1303	PR COMMISSIONER OF INCOME TAX JAIPUR-II M/S RAJASTHAN RENEWABLE ENERGY COR LTD	R B MATHUR-P	
14	I.T. APPEAL 39/2018 1303	COMMISSIONER OF INCOME TAX JAIPUR JAIPUR DEVELOPMENT AUTHORITY J L N	SAMEER JAIN-P	

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY				
15	S.A.W. 158/2018 4300	REENA VERMA R S R T C AND ORS	PETITIONER SELF-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
16	C.W. 18572/2015 0513	U O I AND ORS MOOL CHAND AND ORS	R D RASTOGI-P	ASHWANI CHOBISA-R
With				
17	C.W. 6799/2015 0513	LAHRI RAM MEENA U O I AND ORS	ANAND SHARMA-P	ANIL BHARDWAJ-R ASHISH KUMAR-R
18	C.W. 15092/2017 0511 STAY 13340/2017	UNION OF INDIA AND ANR CHANDRA PRAKASH SHARMA	ANAND SHARMA-P	C P SHARMA-R
FOR ORDERS- DEFECT CASES				
19	I.T. APPEAL 17/2018 1303	PR COMMISSIONER OF INCOME TAX KOTA M/S KOTA SAHAKARI BHOOMI VIKAS BANK	PARINITOO JAIN-P	
20	S.A.W. 77/2018 2612	PACIFIC ACADEMY STATE OF RAJ AND ORS	S N KUMAWAT-P	
FOR ORDERS				
21	C.W. 2548/2012 0507 BEFORE D B II CMS 2026/2012	DR SHOBHA RASTOGI STATE (HIGHER EDUCATION DEP)ORS	R D RASTOGI-P	ANUROOP SINGHI-R AAG AASHISH SHARMA-R
22	C.W. 15262/2012 0516 CMS 12984/2012	UNION OF INDIA AND ANR C A T JAIPUR AND ORS	P C SHARMA-P	SHOBHIT TIWARI-R
23	C.W. 4659/2015 0503 STAY 4174/2015	U O I AND ORS SHIVRAM CHOUDHARY	R D RASTOGI-P	
24	C.W. 21591/2017 1310	SOMLATA YADAV AND ANR STATE OF RAJ AND ORS	SUNIL NATH ARCHIT BOHRA-P	NAINA SARAF-R
With				
25	C.W. 21344/2017 1310	RAJENDRA AGARWAL AND ORS STATE OF RAJ AND ORS	SUNIL NATH S NAVAL-P	NAINA SARAF-R
With				
26	C.W. 21565/2017 1310	ROHIT BOHRA AND ORS STATE OF RAJ AND ORS	SUNIL NATH S NAVAL-P	NAINA SARAF-R
With				
27	C.W. 21590/2017 1310	POOJA GUPTA AND ORS STATE OF RAJ AND ORS	SUNIL NATH SUKIRTI SINGH-P	NAINA SARAF-R
28	WRIT RAP 26/2018 4401 (LIMITATION) CMCW 101/2018	U O I AND ORS SHALENDRA KUMAR UPADHYAY AND ORS	B S CHHABA-P B S CHHABA-P	
29	WRIT RAP 27/2018 4401 (LIMITATION) CMCW 100/2018	U O I AND ORS RAJ KISHORE SAXENA AND ORS	B S CHHABA-P B S CHHABA-P	

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
30	C.W. 794/2018 1305 STAY 594/2018	KHAJAN SINGH STATE OF RAJ AND ANR	RAHUL SINSINWAR-P	
FOR ORDERS ON INTERIM APPLICATION				
31	C.W. 10233/2008 0504 APPL 9680/2018	SMT MOHNI JETHWANI UNION OF INDIA AND ORS	DR SAUGATH ROY-P	R B MATHUR-R TEJ PRAKASH SHARMA-R
With				
32	C.W. 14100/2008 0516 APPL 9681/2018	SMT SHANTA BHATIA U O I AND ORS	DR SAUGATH ROY-P	R B MATHUR-R
33	C.W. 21584/2013 0502 APPL 63897/2017	SHANKAR LAL SHARMA U O I AND ORS	PRAHLAD SINGH-P	PRIYANK PAREEK-R RAJENDRA PRASAD SHARMA-R
34	C.W. 370/2015 0502 APPL 3284/2018	SHIV SINGH U O I AND ORS	P P MATHUR-P	SHAILESH PRAKASH SHARMA-R MR SHAILESH PRAKASH SHARM-R P P MATHUR AVANISH KUMAR-R
FOR HEARING (CCP)				
35	C.C.P. 740/2016 2401	BANWARI LAL BHUKAR AND ANOTHER SHRI ANOOP KHINCHI AND ANOTHER	SARTHAK RASTOGI-P	DHARMVEER THOLIA(AAG) -R VIVEK DANGI-R
FOR HEARING (TAX WRITS)				
36	C.W. 18832/2013 1304	MISTY MEDOWS PVT LIMITED U O I AND ORS	MAHENDRA GOYAL-P	ANURAG SHARMA-R KINSHUK JAIN-R TEJ PRAKASH SHARMA-R
37	C.W. 3134/2014 1304	M/S TIRUPATI PLASTOMATICS PVT LTD U O I AND ORS	NARESH GUPTA-P	ANIL MEHTA-R KINSHUK JAIN-R MAHI YADAV-R
FOR HEARING (CIVIL WRITS)				
38	C.W. 712/2008 0502	BHAJAN LAL GUPTA UNION OF INDIA AND ORS	NAINA SARAF-P DR SAUGATH ROY-P	S S HASAN-R
39	C.W. 11971/2008 0505	MAHENDRA SINGH MEEL UNION OF INDIA AND ORS	SHALINI SHEORAN-P	G C GARG-R RATAN KAUSHIKL-R
40	C.W. 7228/2009 0511	UNION OF INDIA AND ORS SUBHASH CHAND SHARMA &ANR	AJAY SHUKLA-P	RAJENDRA ARORA-R
41	C.W. 7347/2010 0503	KAILASH CHAND MEENA UNION OF INDIA & ORS	SHOBHIT TIWARI-P	GAURAV JAIN-R
42	C.W. 14672/2011 0506	M L PHULWARI U O I (RAILWAY DEPARTMENT)ORS	SUNIL SAMDARIA-P	SABINA KHAN-R SHAILESH PARAKASH SHARMA-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING (CIVIL WRITS)				
43	C.W. 12343/2013 0505	STATE OF RAJ HANUMANT SINGH BHATI AND ORS	DINESH YADAV AAG-P SHYAM ARYA AAG-P	RAJENDRA PRASAD-R RAVI CHIRANIA-R SHASHI KANT SAINI-R
44	C.W. 3898/2014 0516 BEFORE D B II	VINOD KUMAR GIRI RAJASTHAN HIGH COURT	MAHENDRA GOYAL-P	NITISH BAGRI-R
45	C.W. 4171/2014 0505	GOPAL KHATI AND ORS U O I & ORS.	B L CHOUDHARY-P	ASLAM KHAN-R S K BHARGAVA-R
With				
46	C.W. 5489/2014 0505 STAY 4995/2014	U O I AND ORS KRISHAN KUMAR VYAS AND ORS	ASLAM KHAN-P	S.K. BHARGAVA-R S K BHARGAVA-R
47	C.W. 878/2015 0509	U O I AND ANR U C JAIN	KRISHAN VERMA-P	VINOD GOYAL-R
48	C.W. 9022/2015 0523	SUSHIL KUMAR GODHA U O I AND ANR	MAHENDRA SHAH V SHAH-P	R D RASTOGI-R
With				
49	C.W. 9077/2015 0523	MEENA MULCHANDANI&ORS U O I AND ANR	MAHENDRA SHAH V SHAH-P	R D RASTOGI-R
FOR HEARING (SAW)				
50	S.A.W. 201/2012 0900	THE MINING ENGINEER DEP ORS YASH PAL MEENA AND ORS	N S CHAUHAN-P ANURAG SHARMA AAG-P	P C SHARMA-R RACHIT SHARMA-R V K SHARMA-R
With				
51	S.A.W. 438/2012 0900	J D A YESHPAL MEENA AND ORS	P C SHARMA-P	ZAKIR HUSSAIN ADD G C-R ANURAG SHARMA AAG-R N S CHAUHAN-R V K SHARMA-R
52	S.A.W. 1523/2016 1314	M/S BHARTI HEXACOM LTD STATE OF RAJ AND ORS	SANJAY JHANWAR-P	R B MATHUR-R

DB CIVIL WRITS (INCLUDING JUDICIAL OFFICERS MATTERS)
D B SPECIAL APPEAL WRITS (SERVICE MATTERS) FROM YEAR 2017
D B SPECIAL APPEALS (CIVIL)

NOTE: IN HEARING CASES, IT IS EXPECTED FROM THE LAWYERS TO SUBMIT
THEIR BRIEF SYNOPSIS AND THE JUDGEMENT TO BE RELIED UPON IN
ADVANCE BEFORE THE MATTER IS BEING TAKEN UP FOR HEARING
2-ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE
REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARD
TO THE COURT MASTER, A DAY BEFORE THE DATED OF HEARING

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS (SAW)				
1	S.A.W. 1707/2017 1510 (LIMITATION) APPL 1034/2017 STAY 17264/2017	UNION OF INDIA AND ANR BAJARANG LAL JAT AND ORS	P C SHARMA-P	BHARAT YADAV-R
2	S.A.W. 1742/2017 0523	STATE OF RAJ AND ORS VIRENDRA SINGH SHAKTAWAT	S K GUPTA AAG-P	
FOR ORDERS ON INTERIM APPLICATION				
3	S.A.W. 1456/2017 0502 (LIMITATION) APPL 847/2017	RAKESH MITTAL B R K GRAMIN BANK	RAJENDRA VAISH-P	
4	S.A.W. 1538/2017 0515 (LIMITATION) APPL 99/2018 CMS 15683/2017	SURENDRA SINGH TANWAR STATE (MEDICAL AN HEALT DEPT) ORS	VIKRAM SINGH SHEKHAWAT-P	
FOR FRESH ADMISSION WITH STAY				
5	S.A.W. 1230/2017 0502 STAY 12830/2017	YOGENDRA NATH U O I AND ORS	RAJESH KANDWAL-P	
FOR FRESH ADMISSION WITHOUT STAY				
6	S.A.W. 4/2018 0515	VINOD KUMAR MEENA STATE (HOME DEPARTMENT)ORS	CHAIN SINGH RATHORE-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD				
7	S.A.W. 1177/2017 0515 STAY 12170/2017	CHANDRA BHAN AND ANR STATE OF RAJ AND ANR	TANVEER AHAMAD-P	M FAISAL BAIG-R
8	S.A.W. 1560/2017 0502 STAY 15824/2017	M D JCTSL AND ANR RAMESH CHAND MEENA AND ANR	SANDEEP PATHAK-P	KRISHAN SHARMA-R
With				
9	S.A.W. 1658/2017 0502 CMCW 952/2017 STAY 16906/2017	CHIEF MANAGER JCTSL AND ANR HARIRAM KUMAWAT	SANDEEP PATHAK-P	BRIJESH BHARDWAJ-R KRISHAN SHARMA-R
With				
10	S.A.W. 1660/2017 0502 CMCW 953/2017 STAY 16915/2017	J C T S L AND ORS ANITA SHARMA	SANDEEP PATHAK-P	TANVEER AHAMAD-R KRISHAN SHARMA-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD			
11	S.A.W. 1590/2017 0504	B B AGRAWAL RESERVE BANK OF INDIA& ANR	S D KHASPURIA-P SANJAY SRIVASTAVA-R
12	S.A.W. 1976/2017 0509 STAY 20099/2017	STATE OF RAJ AND ORS MOOL CHAND SHARMA	AAG AASHISH SHARMA-P N L VERMA-R
FOR ORDERS (CIVIL WRIT)			
13	C.W. 3168/2011 2101	RAMSWROOP STATE OF RAJ & ORS	DEEN DAYAL KHANDELWAL-P
ADMISSION WITH NOTICE SERVED - REPLY FILED			
14	C.W. 8685/2014 0516	DEVAKI NANDAN GUPTA SECRETARY RAJ VIDHAN SHABHA	LOKESH SHARMA-P MAHENDRA GOYAL-R SANDEEP PATHAK-R
FOR ORDERS (CMA/SAC)			
15	S.A.C. 46/2002 4500	CHANDER & ORS GHUTMAL & ORS	DR P C JAIN-P B.L.MANDHANA-R
FOR HEARING (SAW)			
16	S.A.W. 669/2017 0521	V K GUPTA &ORS STATE OF RAJ AND ANR	ASHWINI JAIMAN-P HIMANSHU JAIN-P S S SHEKHAWAT-P JAI LODHA-R ANIROODH MATHUR-R ANURAG SHARMA AAG-R PRANEET SHARMA-R
With	17	S.A.W. 659/2017 0521	R.F.C. OFFICERS ASSO. AND ANOTHER STATE OF RAJ & ANR ARVIND KUMAR SHARMA-P DR S ROY P K MUKERJEE-P JAI LODHA-P ANURAG SHARMA AAG-R ANIRUDH SINGH-R ANURAG SHARMA AAG-R
With	18	S.A.W. 670/2017 0521	V K GUPTA STATE OF RAJ AND ORS ASHWINI JAIMAN-P JAI LODHA-R ANIROODH MATHUR-R ANURAG SHARMA AAG-R PRANEET SHARMA-R
With	19	S.A.W. 671/2017 0521	G S YADAV AND ORS STATE OF RAJ AND ANR ASHWINI JAIMAN-P JAI LODHA-R ANIROODH MATHUR-R ANURAG SHARMA AAG-R PRANEET SHARMA-R
With	20	S.A.W. 673/2017 0521	INDER SINGH RATHORE R F C AND ORS ASHWINI JAIMAN-P JAI LODHA-R ANIROODH MATHUR-R ANURAG SHARMA AAG-R PRANEET SHARMA-R
21	S.A.W. 1589/2017 1502 CMS 16244/2017	JAIPUR ZILA DUGDH UTPADAK AND ANR JUDGE,INDUSTRIAL TRIBUNAL JPR & ORS	RUPIN K KALA-P SHAILESH PRAKASH SHARMA-R C P SHARMA-R
FOR HEARING			

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
22	C.W. 1071/1994	M/S SWADESH CEMENT LTD BOARD OF INDUSTRIAL AND FIANCE	ASHWINI JAIMAN-P ASHISH SHARMA-P PARAS KUHAD,S.C.GUPTA-P RAKESH KUMAR-P	RAJENDRA SALECHA-R B C JAIN,VIKASH JAIN-R KAMLAKAR SHARMA-R M.A.KHAN,BABU SINGH-R SUDHIR GUPTA ANIL SHARMA-R
	0900			
With				
23	S.A.W. 396/1996	M/S. SWADESHI CEMENT LTD. STATE & ORS.	ASHWINI JAIMAN-P ASHISH SHARMA-P PARAS KUHAD-P R K BEDI-P RAKESH KUMAR-P	DINESH YADAV AAG-R AJEET BHANDARI-R G A-R JAI KUMAR YADAV-R KAMLAKAR SHARMA-R SUDHIR GUPTA ANIL SHARMA-R
	4300			
With				
24	C.W. 3945/2006	M/S SWADESHI CEMENTS LTD. STATE OF RAJASTHAN	ASHWINI JAIMAN-P RAJEEV SAXENA-P	BHARAT VYAS AAG-R AJEET BHANDARI-R KAMLAKAR SHARMA-R LOKESH ATREY-R
	0900			
With				
25	S.A.W. 281/2010	M/S SWADESHI CEMENT LTD & ANR M/S ASSEST CARE ENTERPRISE LTD	RISHABH KHANDELWAL-P	KAMLAKAR SHARMA-R AJEET BHANDARI-R KAMLAKAR SHARMA-R R K SALECHA-R S.Kasliwal-R
	4500			
	APPL 29884/2010			
26	C.W. 14037/2009	JAI PUR ENGINEERING COLLEGE STATE OF RAJ & ORS	ANANT KASLIWAL-P	NAINA SARAF-R MR. RAJENDRA PRASAD AAG-R
	5400			
With				
27	C.W. 7362/2006	SAINT XAVIERS HIGH SCHOOL, JAI STATE	SUDHANSHU KASLIWAL-P	MANOJ SHARMA-R
	5400			
With				
28	C.W. 7363/2006	BRIGHTLANDS GIRLS SR.SEC.SCHOO STATE	SUDHANSHU KASLIWAL-P	MANOJ SHARMA-R
	5400			
With				
29	C.W. 7850/2009	SHREE DIGAMBER JAIN ACHARYA SANSKRIT COL STATE OF RAJ. & ORS	SUDHANSHU KASLIWAL-P	NAINA SARAF-R
	5400			
With				
30	C.W. 12759/2009	DR MADAN PRATAP KHUNTETA STATE OF RAJ AND ORS	ANANT KASLIWAL-P	SAMIT BISHNOI-R
	5400			
With				
31	C.W. 13673/2009	TAGPRE PUBLIC SCHOOL STATE OF RAJ & ORS	ANANT KASLIWAL-P	NAINA SARAF-R
	5400			

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
With 32	C.W. 13928/2009	SANJAY SHIKSHA SAMITI &ANR STATE OF RAJ & ORS	BHARAT VYAS-P	
	5400			
With 33	C.W. 13929/2009	SANJAY SHIKSHA SAMITI &ANR STATE OF RAJ & ORS	BHARAT VYAS-P	
	5400			
With 34	C.W. 14110/2009	ST WILFRED EDUCATION SOCIETY STATE OF RAJ & ORS	ANANT KASLIWAL-P	NAINA SARAF-R
	5400			
With 35	C.W. 14631/2009	S S JAIN SUBODH SHIKSHA SAMITI STATE OF RAJ & ORS	VINOD GUPTA-P	MANOJ SHARMA-R
	5400			
With 36	C.W. 15838/2009	INDIA PVERSEAS SCHOOL STATE OF RAJASTHAN&ORS	VINOD GUPTA-P	ANSHUMAN SAXENA-R
	5400			
With 37	C.W. 15997/2009	TAGORE PUBLICE SCHOOL STATE OF RAJ AND ORS	ANANT KASLIWAL-P	
	5400			
With 38	C.W. 2983/2016	SHRI DADU DAYALU MAHASABHA STATE (URBAN DEVELOPMENT)ORS	R B MATHUR-P	
	5400			
With 39	C.W. 3068/2016	SHRI AMAR JAIN MEDICAL &ANR STATE (LOCAL SELF DEP)ORS	ANITA AGARWAL-P	
	5400			
With 40	C.W. 3874/2016	ROTARY CLUB JAIPUR STATE (LOCAL SELF DEP)ORS	GAURAV SHARMA-P	
	5400			
41	C.W. 3681/2017	SHALINI GUPTA AND ORS STATE OF RAJ AND ORS	MAHENDRA SHAH VIGYAN SHAH-P	A G SHEETANSHU SHARMA-R DHARAMVEER THOLIA AAG-R
	0507			

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

Court No :4

HON'BLE MR. JUSTICE MOHAMMAD RAFIQ
HON'BLE MR. JUSTICE GOVERDHAN BARDHAR

10.30 AM TO 01.00 PM
AFTER COMPLETION OF
DB II TO 04.30 PM

D B CRIMINAL APPEALS; D B CRIMINAL LEAVE TO APPEAL;
D B HABEAS CORPUS WRITS; D B CRIMINAL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	CRL.LV.A. 188/2012 0106	STATE OF RAJASTHAN PARAMJEET SINGH URF BABLU	P P-P	
2	CRL.A. 126/2016 0104 SOSA 226/2017	JAAFAR @ JAFAR STATE OF RAJASTHAN THROUGH PP	D S JHALA/AJAY SINGH-P DINESH SINGH-P	
3	CRL.A. 827/2016 0104 SOSA 329/2017	MANSINGH @ MANIYA AND ORS STATE OF RAJASTHAN THROUGH PP	SANJEEV KUMAR MAHALA-P SHISHRAM/NEERAJ SHARMA-P	
4	CRL.A. 922/2016 0104 SOSA 1029/2016	BABULAL MEENA STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P	
5	CRL.A. 1042/2016 0104 SOSA 1276/2017	VIJAY SINGH @ PAPPU AND ANR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P	RINESH GUPTA-R
6	CRL.LV.A. 98/2017 0106	STATE OF RAJASTHAN BHURA @ BHANWAR RAM AND ANR	P P-P	
7	CRL.LV.A. 267/2017 0106	MUSHTAK ALI STATE OF RAJASTHAN AND ORS	SUDARSHAN LADDHA-P	
8	CRL.LV.A. 377/2017 0113	MUSTAFA KHAN SHER MOHAMMAD KHAN AND ANR	ASHVIN GARG-P	
With				
9	CRL.A. 900/2017 0104	MOHAMMAD IQBAL STATE OF RAJASTHAN THROUGH P P	VINAY PAL YADAV-P	PP-R ASHVIN GARG-R
10	CRL.A. 699/2017 0104 SOSA 550/2017	BHERU LAL AND ORS STATE OF RAJASTHAN THROUGH P P	SMT SUMATI VISHNOI-P	RAJNEESH GUPTA/RAHUL SH.-R
11	CRL.A. 1183/2017 0104 SOSA 53/2018	AMARCHAND STATE OF RAJASTHAN THROUGH P P	HARENDRA SINGH SINSINWAR-P	PP-R
12	CRL.A. 1189/2017 0104 LETTER 893/2017 SOSA 1172/2017	SATPAL STATE OF RAJASTHAN THROUGH P P	G S FAUZDAR-P	PP-R
With				
13	CRL.A. 1259/2017 0104 SOSA 122/2018	SHYAM PATHAK @ SHYAM KISHORE PATHAK STATE OF RAJASTHAN THROUGH P P	HARENDRA SINGH SINSINWAR-P	PP-R
With				
14	CRL.A. 1260/2017 0104 SOSA 795/2017	ARUN @ FAUJI @ ANIL @ GUDDA STATE OF RAJASTHAN THROUGH P P	YOGESH SINGHAL-P	PP-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
15	CRL.A. 1261/2017 0104 SOSA 796/2017	HARENDRA @ GUDDU @ VIRENDRA STATE OF RAJASTHAN THROUGH P P	YOGESH SINGHAL-P PP-R
With			
16	CRL.A. 1458/2017 0104 SOSA 901/2017	SANDEEP @ NIKKI STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P
17	CRL.A. 1221/2017 0104 SOSA 765/2017	KALU LAL STATE OF RAJASTHAN THROUGH P P	GOVIND PRASAD RAWAT-P PP-R
18	CRL.A. 1526/2017 0104 SOSA 1292/2017	SMT BABITA AND ORS STATE OF RAJASTHAN THROUGH PP	SUDHIR JAIN-P
19	CRL.A. 1576/2017 0104 SOSA 1011/2017	PURANMAL STATE OF RAJASTHAN THROUGH PP	S S HORA-P
20	CRL.A. 1717/2017 0104 SOSA 163/2018	KAILASH SINGH STATE OF RAJASTHAN THROUGH P P	JAI PRAKASH GUPTA-P
21	CRL.A. 2040/2017 0104 SOSA 1312/2017	SADAKAT ALI @ CHHOTA SADDA STATE OF RAJASTHAN THROUGH P P	RAJESH SHARMA/CHETNA SH.-P M I BEG-R
22	CRL.A. 2103/2017 0104 SOSA 43/2018	PARASRAM STATE OF RAJASTHAN THROUGH PP	RAJENDRA SHARMA-P
FOR ORDERS ON INTERIM APPLICATION			
23	CRL.LV.A. 195/2013 0106 (LIMITATION) CMCR 666/2017	STATE OF RAJASTHAN BABLU URF GOVIND AND ANR	P P-P
24	CRL.A. 972/2014 0104 APPL 20577/2017	RAJENDRA STATE OF RAJASTHAN THROUGH PP	UMARAV SINGH-P ANIL UPMAN-P RAJESH SHARMA-P
25	WRIT REVIEW 181/2016 4401 APPL 7486/2017 BEFORE CMS 13222/2016	U O I AND ORS JAGDISH PRASAD SHARMA	ASHISH KUMAR-P C B SHARMA-R
With			
26	WRIT REVIEW 161/2016 4201 APPL 30136/2017 CMS 31991/2017	U O I AND ORS MOOL CHAND KALAWAT & ANR	ASHISH KUMAR-P C B SHARMA-R
With			
27	WRIT REVIEW 179/2016 4401 APPL 4429/2017 CMS 13218/2016	U O I AND ORS ANAND PRAKASH BHATNAGAR & ANR	ASHISH KUMAR-P C B SHARMA-R
With			
28	C.C.P. 656/2016 2401	ANAND PRAKSH BHATNAGAR SMT KAVERI BANEERJI AND OTHERS	C B SHARMA-P ASHISH KUMAR-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
29	C.C.P. 657/2016	MOOL CHAND KALAWAT SMT KAVERI BANEERJI AND OTHERS	C B SHARMA-P ASHISH KUMAR-R ASHISH KUMAR-R
	2401		
With			
30	C.C.P. 1344/2016	JAGDISH PRASAD SHARMA SHRI B V SUDHAKAR	C B SHARMA-P ASHISH KUMAR-R
	2401		
31	CRL.M.APPLI. 277/2017	KAMLESH KUMAR MAHAWAR STATE OF RAJASTHAN THROUGH PP	RAJKUMAR SUTHAR-P
FOR FRESH ADMISSION WITH STAY/BAIL			
32	CRL.A.D. 50/2018	JAGDISH AND ANR STATE OF RAJASTHAN THROUGH PP	N K SINGHAL-P
	0104 SOSA 149/2018		
FOR HEARING			
33	CRL.D.REF. 1/2017	STATE OF RAJASTHAN KAPIL @ ANNA AND ORS	BY POST-P
	0105		
With			
34	CRL.A. 2256/2017	TEEPU @ TEEPU SULTAN @ ABID ALI STATE OF RAJASTHAN THROUGH P P	B R CHOUDHAY-P
	0104		
With			
35	CRL.A. 2257/2017	KAPIL @ ANNA AND ANR STATE OF RAJASTHAN THROUGH P P	O P JHAJHRIA-P
	0104		
With			
36	CRL.A.D. 13/2018	STATE OF RAJASTHAN KAPIL @ ANNA AND ORS	P P-P
	0113		
FOR HEARING			
37	CRL.A. 1176/2015	SHYAM SUNDER TRIPATHI STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P
	0104 For : 9 Years, 8 Months & 16 Days.		
With			
38	CRL.A. 183/2017	STATE OF RAJASTHAN SHYAM SUNDER TRIPATHI	P P-P SURESH SAHANI-R
	0106		
39	CRL.A. 787/2008	BHOBAL SINGH AND ORS STATE	SURESH SAHNI-P R M SHARMA-P AK GUPTA-R BIRI SINGH SINSINWAR-R P.P.-R
	0104 For : 9 Years, 6 Months & 7 Days.		
With			
40	CRL.A. 758/2008	ANGANA AND ANOTHER STATE	ARVIND KUMAR GUPTA-P HARENDRA SINSINWAR-R BIRI SINGH-R P.P.-R
	0102		
With			
41	CRL.R. 883/2008	BOWAL SINGH STATE AND ORS	BIRI SINGH-P AK GUPTA-R P. P.-R
	0205		

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
42	CRL.A. 1284/2017	JAGDISH STATE OF RAJASTHAN THROUGH P P	MAHENDRA MEENA-P PP-R AKSHAT CHAUDHARY-R
	0104	For : 8 Years, 10 Months & 18 Days.	
With			
43	CRL.A. 1444/2017	PRAKASH AND ANR STATE OF RAJASTHAN THROUGH PP	BY POST-P AKSHAT CHAUDHARY-R PRADEEP CHAUDHARY-P
	0104		
44	CRL.A. 433/2011	MAHENDRA AGARWAL STATE OF RAJ ASTHAN THROUGH PP	RAVI SHANKAR SHARMA-P P.P.-R
	0104	For : 8 Years, 8 Months & 25 Days.	
45	CRL.A. 726/2012	JAGDISH DHABRAI URF JAGGU STATE OF RAJASTHAN THROUGH P P.	S S HASAN-P S RAHMAN-P
	0104	For : 8 Years, 3 Months & 5 Days.	
46	CRL.A. 1258/2016	RAKESH JAIN STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P M IQBAL KHAN-R
	0104	For : 7 Years, 11 Months & 26 Days.	
47	CRL.A. 730/2013	SHIMBHU RAM AND ANR STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P PP-R GAJANAND YADAV-R
	0104	For : 7 Years, 11 Months & 3 Days.	
With			
48	CRL.A. 394/2014	HARI RAM STATE OF RAJASTHAN AND ANR	GAJANAND YADAV-P PP-R
	0104		
49	CRL.A. 924/2011	PURAN MAL AND ANOTHER STATE OF RAJASTHAN THROUGH PP.	KARAN PAL SINGH-P KAPIL GUPTA-P RAJESH SHARMA-P SURESH SAHNI/R M SHARMA-P VIJAY YADAV-P P.P.-R PRADEEP CHOUDHARY-R RAVI YADAV-R
	0104	For : 7 Years, 10 Months & 3 Days.	
50	CRL.A. 993/2014	VEERAM LODHA STATE OF RAJASTHAN THROUGH PP	SHAMSUDDIN ANSARI-P RAJESH CHOUDHARY-P SAJID ALI/DINESH SHARMA-P PP-R
	0104	For : 7 Years, 9 Months & 27 Days.	
51	CRL.A. 323/2014	NARESH KUMAR STATE OF RAJASTHAN THROUGH PP	SANJAY MEHLA-P SUNITA MEHLA-P P P-R RAJ KAMAL GAUR-R
	0104	For : 7 Years, 7 Months & 6 Days.	
52	CRL.A. 756/2011	GYARSIRAM AND ORS STATE OF RAJASTHAN THROUGH PP.	HARENDRA SINGH SINSINWAR-P P.P.-R SANJAY KUMAR SHARMA-R
	0104	For : 7 Years, 6 Months & 0 Days.	
With			
53	CRL.A. 286/2016	KALULAL STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P
	0104		
54	CRL.A. 735/2014	TULSI RAM STATE OF RAJASTHAN THROUGH PP	DR MAHESH SHARMA-P PP-R SATISH KHANDAL-R
	0104	For : 7 Years, 4 Months & 0 Days.	
With			
55	CRL.A. 798/2014	GOPAL LAL STATE OF RAJASTHAN AND ANR	SATISH KHANDAL-P PP-R
	0104		
56	CRL.A. 634/2013	MAHENDRA SAINI STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P
	0104	For : 7 Years, 2 Months & 27 Days.	

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
57	CRL.A. 1215/2011	VINOD SAINI STATE OF RAJASTHAN THROUGH PP.	R S BHARDWAJ-P PP-R
	0104		
With			
58	CRL.A. 17/2012	RATAN LAL STATE OF RAJASTHAN THROUGH PP.	R S BHARDWAJ-P P.P.,-R
	0104		
59	CRL.A. 48/2011	GORDHAN AND ORS STATE OF RAJ ASTHAN THROUGH PP	C M VERMA-P C M VERMA-P HARENDRA SINGH SINSINWAR-P MUKESH SHARMA-P
	0104 For : 7 Years, 2 Months & 3 Days.		
60	CRL.A. 800/2012	NIZAMBAKSH STATE OF RAJASTHAN THROUGH PP.	RAJENDRA S RATHORE-P NAWAB ALI/RAHIL KALAM-P
	0104 For : 6 Years, 11 Months & 23 Days.		pp-R
61	CRL.A. 910/2012	MAHENDRA PAL SINGH URF MAHENDRA SINGH STATE OF RAJASTHAN THROUGH P P	ASHVIN GARG-P P P-R
	0104 For : 6 Years, 11 Months & 2 Days.		
62	CRL.A. 820/2012	KALURAM AND ANR STATE OF RAJASTHAN THROUGH PP.	ASHVIN GARG-P JITENDRA SINGH-P
	0104 For : 6 Years, 6 Months & 27 Days.		ANOOP DHAND-R
63	CRL.A. 775/2013	HANUMAN AND ANR STATE OF RAJASTHAN THROUGH PP	CHAIN SINGH RATHORE-P P P-R
	0104 For : 6 Years, 6 Months & 19 Days.		
64	CRL.A. 679/2014	SHEIKH IMRAN@RANU STATE OF RAJASTHAN THROUGH PP	NAWAB ALI-P RAHIL KALAM-P
	0104 For : 6 Years, 6 Months & 8 Days.		
65	CRL.A. 148/2013	RAMESH CHAND SAINI STATE OF RAJASTHAN THROUGH PP.	NIKHLESH KATARA-P PP-R HIMMAT SINGH BIKARWAR-R
	0104 For : 6 Years, 6 Months & 0 Days.		
66	CRL.A. 939/2012	JITENDRA URF JEETU STATE OF RAJASTHAN THROUGH P.P.	VIKRAM SINGH SHEKHAWAT-P
	0104 For : 6 Years, 5 Months & 29 Days.		
67	CRL.A. 301/2016	HARBHAN @ KALI STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P
	0104 For : 6 Years, 5 Months & 10 Days.		
68	CRL.A. 1098/2015	MANGELAL AND ANR STATE OF RAJASTHAN THROUGH PP	SANJEEV KUMAR MAHALA-P RITESH JAIN-R
	0104 For : 6 Years, 4 Months & 28 Days.		
69	CRL.A. 348/2017	GHANSHYAM @ SHYAMA STATE OF RAJASTHAN THROUGH PP	BHARAT YADAV-P PP-R
	0104 For : 6 Years, 4 Months & 27 Days.		
70	CRL.A. 575/2014	AMIT KUMAR STATE OF RAJASTHAN THROUGH PP	RAJENDRA YADAV-P VINAY PAL YADAV-P PP-R S S SUNDA-R
	0104 For : 6 Years, 4 Months & 23 Days.		
With			
71	CRL.A. 470/2014	ISHA STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P SHRI RAM JOSHI-P PP-R S S SUNDA-R
	0103		
With			
72	CRL.A. 672/2014	ISHWAR SINGH STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P P P-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
73	CRL.A. 683/2014	MAHESH@BHAIYA AND ANR STATE OF RAJASTHAN THROUGH PP	TAKHAT SINGH RATHORE-P P BALWADA/MOHAN CHOUDHARY-P	
	0104	For : 6 Years, 4 Months & 18 Days.		
74	CRL.A. 792/2014	RAJENDRA SINGH@RAJU AND ANR STATE OF RAJASTHAN THROUGH PP	PRAVEEN BALWADA-P MAMRAJ-P	DILIP MUDGAL-R RAVINDRA PALIWAL/MANISH-R
	0104	For : 6 Years, 4 Months & 14 Days.		
75	CRL.A. 391/2015	RAM LAL STATE OF RAJASTHAN THROUGH PP	H V NANDWANA-P	PP-R SUDHIR JAIN-R
	0104	For : 6 Years, 4 Months & 14 Days.		
76	CRL.A. 428/2015	PRAMOD KUMAR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P	PP-R
	0104	For : 6 Years, 4 Months & 12 Days.		
77	CRL.A. 739/2013	GOVIND STATE OF RAJASTHAN THROUGH PP	N C SHARMA-P VIJAYANT NIRWAN-P	PP-R
	0104	For : 6 Years, 4 Months & 11 Days.		
78	CRL.A. 289/2013	RAMESHWAR STATE OF RAJASTHAN THROUGH PP	RAJEEV SURANA-P	PP-R JAI RAJ TANTIA/MUKESH-R
	0104	For : 6 Years, 4 Months & 8 Days.		
79	CRL.A. 343/2013	SMT BASKAR AND ANR STATE OF RAJASTHAN THROUGH PP	PT SHRI RAM JOSHI-P SUDHIR JAIN-P SUDHIR JAIN/SOHARAB KHAN-P	HARENDRA SINSINWAR-R
	0104	For : 6 Years, 3 Months & 18 Days.		
80	CRL.A. 1456/2017	GOPAL AND ANR STATE OF RAJASTHAN THROUGH PP	AMIT DADHICH/PADMINI-P	
	0104	For : 6 Years, 3 Months & 18 Days.		
81	CRL.A. 1071/2014	SANGEETA NENWANI STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P	
	0104	For : 6 Years, 3 Months & 11 Days.		
82	CRL.A. 425/2015	AMIN STATE OF RAJASTHAN THROUGH PP	AJAY TYAGI-P M P SINGH-P	PP-R
	0104	For : 6 Years, 3 Months & 3 Days.		
83	CRL.A. 156/2012	DANMAL AND ANR STATE OF RAJASTHAN THROUGH PP.	ALI MOHD KHAN-P MAYANK KUMAR CHOUDHARY-P POOJA CHOUDHARY-P	P.P.-R
	0104	For : 6 Years, 2 Months & 28 Days.		
84	CRL.A. 613/2014	KAILASH DHAKAN STATE OF RAJASTHAN THROUGH PP	PANKAJ GUPTA/S B GAUTAM-P	PP-R N C CHOUDHARY SPL PP-R
	0104	For : 6 Years, 2 Months & 21 Days.		
With				
85	CRL.A. 612/2014	SHAHJAD AND ANR STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P	PP-R N C CHOUDHARY SPL PP-R
	0104			
With				
86	CRL.A. 652/2014	BALBHA RAM AND ORS STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P RAJESH SHARMA-P	PP-R N C CHOUDHARY SPL PP-R
	0104			
87	CRL.A. 881/2013	NAVNEET AND ORS STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P	PP-R RIPU DAMAN SINGH NARUKA-R
	0104	For : 6 Years, 2 Months & 11 Days.		
88	CRL.A. 792/2015	MOHAN LAL STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P AMAR KUMAR-P	MADHAV MITRA-R ALADEEN KHAN-R
	0104	For : 6 Years, 1 Months & 28 Days.		

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
89	CRL.A. 837/2015	RAJU @ RAJENDRA KUMAR STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P MADHAV MITRA/NISHANT SH.-R
	0104		
With			
90	CRL.A. 877/2015	SMT SANTOSH AND ANR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P SURESH SAHNI/R M SHARMA-P MADHAV MITRA-R
	0104		
91	CRL.A. 385/2015	LAL CHAND STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P PP-R SANJAY SINGHAL-R
	0104 For : 6 Years, 1 Months & 25 Days.		
With			
92	CRL.A. 357/2015	MAHAVEER STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P PP-R SANJAY SINGHAL-R
	0104		
93	CRL.A. 1368/2016	SUNIL STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P
	0104 For : 6 Years, 1 Months & 22 Days.		
94	CRL.A. 628/2014	RAMNARAYAN STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P S SHUKLA-P P P-R SHIV CHARAN GUPTA-R
	0104 For : 6 Years, 1 Months & 13 Days.		
With			
95	CRL.A. 771/2014	SHESH AVTAR SHARMA RANG LAL AND ORS	SHIV CHARAN GUPTA-P P P-R
	0104		
96	CRL.A. 421/2013	PRABHU SINGH STATE OF RAJASTHAN THROUGH P P	S S NARUKA-P DHEERAJ SINGHAL-P PP-R MEENU VERMA-R
	0104 For : 6 Years, 1 Months & 5 Days.		
97	CRL.A. 412/2014	NARESH MEGHWAL STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P PP-R
	0104 For : 6 Years, 1 Months & 3 Days.		
98	CRL.A. 177/2015	PRABHU LAL AND ORS STATE OF RAJASTHAN THROUGH PP	RAJENDRA KUMAR SHARMA-P SUDHIR JAIN-P
	0104 For : 6 Years, 1 Months & 3 Days.		
99	CRL.A. 254/2015	RADHA KISHAN AND ANR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P ASHOK YADAV/PRIYANKA-R
	0104 For : 6 Years, 0 Months & 29 Days.		
With			
100	CRL.A. 56/2015	GOPAL AND ANR STATE OF RAJASTHAN THROUGH PP	ASGAR KHAN-P P P-R ASHOK YADAV/PRIYANKA-R
	0104		
101	CRL.A. 529/2015	JAGDISH PRASAD LOYAL STATE OF RAJASTHAN THROUGH PP	S K MAHALA/VIJAY PUNIA-P PP-R
	0104 For : 6 Years, 0 Months & 24 Days.		
102	CRL.A. 324/2015	RAMESH CHAND STATE OF RAJASTHAN THROUGH PP	NAWAB ALI/ADITYA PANWAR-P
	0104 For : 6 Years, 0 Months & 18 Days.		
103	CRL.A. 44/2014	BHAGWAN SINGH STATE OF RAJASTHAN THROUGH PP	MOHAR PAL MEENA-P PP-R
	0104 For : 6 Years, 0 Months & 17 Days.		

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With 104	CRL.A. 835/2013	RAVINDRA KUMAR URF RAVI STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P PP-R
	0104		
With 105	CRL.A. 134/2014	LAKHAN SAINI STATE OF RAJASTHAN THROUGH PP	GOVIND CHOUDHARY-P PP-R
	0104		ANSHUMAN SAXENA-P
106	CRL.A. 414/1988	RAFIQ STATE	AHMED BAKHSH.-P P.P.,RAVI KASLIWAL-R
	0104		
107	CRL.A. 460/1988	ARJUN AND ORS. STATE	ARVIND KUMAR-P A. K. GUPTA-P
	0104		P.P.-R
108	CRL.A. 114/1993	STATE MOHD IBRAHIM	P.P.-P SITTAL DASS, SHANKAR LALA-R BABULAL SHARMA-R
	0106		
109	CRL.A. 211/1993	DHARAMVEER STATE	V.S.YADAV-P VINAY PAL YADAV-P
	0104		P P-R ALADEEN KHAN PP-R
110	CRL.A. 489/1994	FARID MOHD. AND ORS. STATE	N.C.CHOUDHARY-P MR. VIJAY CHOUDHARY-P
	0104		P.P.-R ALADEEN KHAN-R
111	S.A.W. 1068/2017	STATE OF RAJ AND ORS OM BENIWAL 4400 -PAROLE BEFORE D B CRIMINAL APPEAL ROASTER	B N SANDU AAG-P ANSHUMAN SAXENA-R
With 112	CRL.A. 944/2012	KOUR SINGH STATE OF RAJASTHAN THROUGH P P	NARENDRA MEWARA-P PP-R
	0103		MAHENDRA GAUR-P S S HORA-P
With 113	CRL.A. 964/2012	OM BENIWAL STATE OF RAJASTHAN THROUGH P P	ALANKAR KHANNA-P PP-R
	0103		DILIP SINSINWAR-P S S HORA-P
With 114	CRL.A. 965/2012	SHIV DAYAL SIHAG STATE OF RAJASTHAN THROUGH PP.	RAJEEV SURANA-P PP-R
	0103		M K KAUSHIK-P S R SURANA-P SUNIL KUMAR YADAV-P
With 115	CRL.A. 971/2012	BHOLU URF SURJEET YADAV STATE OF RAJASTHAN THROUGH P P	SURESH SAHNI-P PP-R
	0103		R M SHARMA-P

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
116	CRL.A. 975/2012	SEHASKARN URF SANSKAR STATE OF RAJASTHAN THROUGH PP.	RAJEEV SURANA-P S R SURNA-P SUNIL KUMAR YADAV-P
	0103		
With			
117	CRL.A. 976/2012	MAHENDRA PRATAP BHAKHAR STATE OF RAJASTHAN THROUGH P P	ASHUTOSH BHATIA/NK GAUTAM-P
	0103		
With			
118	CRL.A. 988/2012	SANDEEP DHAIYA STATE OF RAJASTHAN THROUGH P P	DILEEP SINSINWAR-P AKSHAT CHOUDHARY, PP-R
	0103		
With			
119	CRL.A. 224/2013	STATE OF RAJASTHAN MANOJ SAHARAN AND ORS	ANAND SINGH RAJAWAT-P G S GILL AAG-P BHARAT BHUSHAN PAREEK-R DILEEP SINSINWAR-R HARENDRA SINGH SINSINWAR-R J R CHAUDHARY-R RINESH GUPTA-R SAGEER AHAMMED QURESHI-R SAMIT BISHNOI-R T C SHARMA-R
	0113		
With			
120	S.A.W. 107/2018	STATE OF RAJ AND ANR GANGA RAM	B N SANDU AAG-P
	4400 -PAROLE(LIMITATION) APPL 115/2018 STAY 1348/2018		

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018
HON'BLE MR. JUSTICE MOHAMMAD RAFIQ
HON'BLE MR. JUSTICE ALOK SHARMA

AT 02.00 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
1	C.M.A. 2803/2017	A V V N L THR CMD HINDUSTAN ZINC LTD	JAI LODHA-P PUNIT SINGHVI-R
	1200 AT 02-00 PM BEFORE		
With			
2	C.W. 4634/2017	HINDUSTAN ZINC LTD A V V N L	PUNIT SINGHVI-P MR. JAI LODHA-R
	5300		

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018
Court No :5
HON'BLE MR. JUSTICE M.N. BHANDARI

10.30 AM TO 01.00PM
02.00 PM TO 04.30 PM

**SB CIVIL MISC WRITS (MINES AND MINERALS, LAND ACQUISITION
LAND REVENUE AND TENANCY, BOARD OF REVENUE, WAKF MATTERS
COLONISATION, JDA AND ALL RESIDUE MATTERS**

**NOTE: ALL THE MEMBERS OF THE BAR ARE INFORMED THAT NO ADJOURNMENT
WOULD BE GRANTED LEARNED ADVOCATE MAY MAKE ALTERNATIVE
ARRANGEMENT FOR APPEARANCE IN THE COURT TO ARGUE THE CASE**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	C.W. 10845/2015 1804 CMS 9497/2015 SENIOR CITIZEN	INDROBAI INDER SINGH &ORS	ADITYA MATHUR-P	
2	WRIT RAP 49/2018 4201 SENIOR CITIZEN	LALARAM SHARMA AND ORS J D A AND ORS	AATISH JAIN-P	
3	C.W. 11519/2015 1505 3RD STAY 1672/2018	ACC LIMITED LAKHERI CEMENT STATE OF RAJ AND ORS	M D AGARWAL-P	S K GUPTA AAG-R S C GUPTA-R
4	C.W. 544/2017 2700	SAYED SAJJAUDDIN RAJASTHAN BOARD OF MUSLIM WAQF AND ORS	RAJEEV SURANA-P	RAJ SHARMA-R M C JAIN ANKIT JAIN-R
5	C.W. 4272/2017 4300	PRIYANKA STATE OF RAJ AND ORS	VIJAY YADAV-P	DHARMENDRA PAREEK ADD G C-R MR DHARMENDRA PAREEK AGC-R
6	C.W. 11158/2017 1006 BEFORE LETTER 72/2018	VINOD KUMAR NAIR SMT SMITA NAIR	REKHA TAHLANI-P	
7	C.W. 15163/2017 4300 CMS 13407/2017	ANIL KUMAR SHARMA H P C L & ORS	SARANSH SAINI SUMAN-P	SAMEER SHARMA-R RAJAT RANJAN-R SAMEER SHARMA-R SUKRITI KASLIWAL-R
8	C.W. 19949/2017 6900	SATYANARAIN SINGH AND ANR STATE OF RAJ AND ORS	VIMAL GAURAV CH YOGESH-P	
9	C.W. 20565/2017 4300	BABULAL STATE OF RAJ AND ANR	PRAHLAD SHARMA-P	INDRESH SHARMA-R
10	CRL.M.(BAIL) 1433/2018 0202 2ND BEFORE	KEDAR PRASAD KHUTETA STATE OF RAJASTHAN THROUGH PP	P L HISSARIA-P	P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS				
11	C.W. 19640/2017 4300 APPL 7998/2018 CMS 17354/2017 SENIOR CITIZEN	SHIVDAYAL SINGH BAGARIA CHAIRMAN RAILWAY BOARD AND ORS	SANJAY RAHAR-P	S N MEENA-R
12	C.W. 11558/2008 4300 APPL 62230/2017	RAJ RAJENDRA SINGH RAJENDRA DAS &ANR	RAJVIR SHARMA-P	RINESH GUPTA-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
13	C.W. 19571/2012 4300 APPL 8187/2018	MUKESH KUMAR U O I AND ORS	SHAILENDER BALWADA-P ANIL POONIA-P SAMIT BISHNOI-R B S CHHABA-R RAJAT RANJAN-R S S RAGHAV-R ZAKIR HUSSAIN ADD G C-R
14	C.W. 1046/2013 4300 APPL 5000/2018	MR AMAN SETHI STATE (ENVIRONMENT DEP)ORS	JAIDEEP SINGH-P S ZAKAWAT ALI DY G C-R AKHIL SIMLOTE-R DR M S KACHHAWA ADD G C-R RAVI CHIRANIA-R ZAKIR HUSSAIN-R
15	C.W. 18989/2013 6900 APPL 7864/2018	KOVID COMMERCIAL PRIVATE LMT THE PRINCIPAL SECRETARY	R P GARG-P KESHAV AGARWAL V S YADAV-P AMIT TANWANI-R SHASWAT PUROHIT-R
16	C.W. 7558/2015 0900 APPL 7190/2018 APPL 9858/2018	PRADEEP GOYAL U O I AND ORS	R A KATTA M K DHAKAD-P R D RASTOGI-R AKHIL SIMLOTE-R ASHWANI CHOBISA-R HARENDRA SINGH SINSINWAR-R HEMANT DUGAR AKASH-R LOKESH SHARMA-R M S RAGHAV-R N C CHOUDHARY-R N S CHAUHAN DY G C-R NAVEEN DHUWAN-R O P ARYA-R PRAVEEN BALWADA-R
17	C.W. 13724/2015 4300 APPL 65361/2017 APPL 65362/2017 APPL 6680/2018	BAHADUR SINGH DHANKA STATE OF RAJ AND ORS	NAINA SARAF-P V P MATHUR-R MANU BHARGAVA G C-R S K GUPTA AAG V P MATHUR-R
18	C.W. 15936/2015 4300 APPL 8099/2018 CMS 14065/2015	DR DINESH YADAV&ORS STATE (P W D) AND ORS	RAJESH YADAV ELIYAS ALI-P L L GUPTA VIKRAM JONWAL-R
19	C.W. 13264/2016 1600 APPL 8258/2018 CMS 11859/2016	VIMLA DEVI &ORS STATE (URBAN DEVELOPMENT)ORS	AKHIL SIMLOTE-P L L GUPTA VIKRAM JONWAL-R
With			
20	C.W. 11306/2016 1600 CMS 10154/2016	HUKAM SINGH &ORS U D T BHARTPUR &ORS	J K MOOLCHANDANI-P L L GUPTA VIKRAM JONWAL-R
With			
21	C.W. 15893/2016 1701 CMS 14143/2016	DR GOPAL RAM SINGHAL &ANR STATE (URBAN DEVELOPMENT)ORS	N K SINGHAL-P DEEN DAYAL SHARMADY GC-R L L GUPTA-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
With			
22	C.W. 14842/2017	AMARCHAND SAINI AND ORS STATE OF RAJ AND ANR	R P GARG SHUBHAM JAIN-P L L GUPTA-R LL GUPTA-R RAJENDRA PRASAD AAG-R
	1600 CMS 13123/2017		
23	WRIT REVIEW 357/2017	UPENDRA PANDEY DISTRICT JUDGE JAIPUR AND ANR	RAJENDRA SONI-P G S GILL AAG-R
	4201 BEFORE CMCW 9/2018		
24	C.W. 949/2017	DHARMENDRA KAUR URBAN DEVELOPMENT TRUST AND ORS	J K MOOLCHANDANI-P L L GUPTA-R DEEN DAYAL SHARMA DY G C-R
	1600 APPL 8630/2018 CMS 884/2017		
With			
25	C.W. 11378/2016	ARJUN SINGH &ANR U I T BHARATPUR &ORS	J K MOOLCHANDANI-P MR L L GUPTA-R MR MANU BHARGAVA G C-R
	1600 CMS 10226/2016		
With			
26	C.W. 962/2017	DHARMENDRA KAUR URBAN DEVELOPMENT TRUST AND ORS	J K MOOLCHANDANI-P
	1600 CMS 896/2017		
27	C.W. 11066/2017	BAHADUR SINGH DHANKA STATE OF RAJ AND ORS	NAINA SARAF-P DHARMENDRA PAREEK ADD G C-R JAI RAJ TANTIA R R SONI-R
	4300 APPL 5672/2018 CMS 9931/2017		
With			
28	C.W. 654/2016	VIKAS KUMAR STATE (PANCHAYATI RAJ DEP)ORS	JAI RAJ TANTIA MUKESH-P NAINA SARAF-R MANU BHARGAVA G C-R
	2203 STAY 564/2016		
29	C.W. 15108/2017	M/S IVRCL LIMITED STATE (PUB HEALTH & ENGG DEPT) ORS	ANITA AGARWAL LAXMI KANT-P J M SAXENA AAG-R
	4300 APPL 9244/2018 CMS 13350/2017		
30	C.W. 19132/2017	SMT PALLAVI MISHRA DY COMMISSIONER AND ANR	ACHINTYA KAUSHIK-P R B MATHUR-R
	4300 APPL 7468/2018 CMS 16936/2017		
31	C.W. 22425/2017	VARUN KHANDELWAL MEDICAL DESIGNS (INDIA) PVT LTD & ORS	HANS KUMAR SHARMA-P
	0800 APPL 7897/2018 CMS 19570/2017		
FOR FRESH ADMISSION WITH STAY/BAIL			
32	C.W. 635/2018	RAMESH KUMAR STATE OF RAJ AND ORS	AZAD AHMED-P
	0900 CMS 475/2018 SENIOR CITIZEN		
33	C.W. 15403/2013	SMT GANNI AND ANR SUB DIVISION MAGISTRATE ORS	H C MOURYA HANS RAJ-P
	3100 CMS 12913/2013		

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
34	C.W. 8375/2015 4300 CMS 7192/2015	ANIL KUMAR JAIN SHRI SHWETAMBAR JAIN SHRIMAL SABHA ORS	PRAHLAD SHARMA-P	
35	C.W. 14415/2015 5700 STAY 12710/2015	DEVI CHARAN STATE OF RAJ AND ORS	KESHAV AGARWAL-P	V D GATHALA ADD G C-R
With				
36	C.W. 11067/2015 5700 STAY 9692/2015	JITENDRA GURJAR STATE (FOOD AND CIVIL SUPPLIES)ORS	LAXMI KANT (MALPURA)-P	V D GATHALA ADD G C-R
37	C.W. 19357/2015 4300 STAY 17072/2015	R P S C AJMER HAMENDRA KUMAR AGARWAL &ANR	S N KUMAWAT-P NITIN JAIN-P	
38	C.W. 15304/2016 4300 CMS 13597/2016	UNITED INDIA INSURANCE LTD (D M) SHRI JORARAM LAKKHA AND ANR	SANDEEP JAIN-P	
39	C.W. 21050/2017 4300 CMS 18450/2017	LAXMI NARAIN STATE OF RAJ AND ORS	NAINA SARAF-P	
40	C.W. 21619/2017 6900 CMS 18882/2017	SMT MADHU KANWAR RAVAWAT J D A AND ORS	MOHAMMED ANEES-P	ANIL SHARMA-R
41	C.W. 22725/2017 4300 CMS 19826/2017	LAL CHAND LAXMI NARAIN CHARITABLE TRUST STATE OF RAJ AND ORS	AJEET BHANDARI-P	
42	C.W. 22968/2017 4300 CMS 20003/2017	RAJASTAHN STATE BHARAT SCOUT STATE OF RAJ AND ORS	S K JINDAL SIYARAM SHARMA-P	RAJENDRA PRASAD AAG-R
43	C.W. 22993/2017 0900 CMS 20021/2017	SHRI ASHWINI KUMAR YADAV STATE OF RAJ AND ORS	SARTHAK RASTOGI-P	ANURAG SHARMA AAG-R ANURAG SHARMA AAG-R
With				
44	C.W. 14039/2017 0900 CMS 12415/2017	M/S CHAITNYA CONSTRUCTION COMPANY STATE (MINES DEPARTMENT) ORS	ASHWANI CHOBISA-P	ANURAG SHARMA AAG-R
With				
45	C.W. 14040/2017 0900 CMS 12416/2017	SERVE SHREE OM SHIV NEELKANTH ASSO STATE OF RAJ AND ORS	ASHWANI CHOBISA-P	ANURAG SHARMA AAG-R N S CHOUHAN AGC-R
With				
46	C.W. 14041/2017 0900 CMS 12417/2017	SERVE SHREE K R & PARTY STATE OF RAJ AND ORS	ASHWANI CHOBISA-P	ANURAG SHARMA AAG-R N S CHOUHAN AGC-R
With				
47	C.W. 14042/2017 0900 CMS 12418/2017	SERVE SHREE DEV DASHRATH ASSOCIATES STATE OF RAJ AND ORS	ASHWANI CHOBISA-P	ANURAG SHARMA AAG-R N S CHOUHAN AGC-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL				
With				
48	C.W. 14439/2017	SHREE SHIV SHANKAR & COMPANY STATE OF RAJ AND ORS	ASHWANI CHOBISA-P	ANURAG SHARMA AAG-R MR. NS CHOUHAN DY.GC-R
	0900 CMS 12774/2017			
With				
49	C.W. 14440/2017	SERVE SHREE KUBER KAMNA MARBLES PVT LTD STATE OF RAJ AND ORS	ASHWANI CHOBISA-P	ANURAG SHARMA AAG-R MR. NS CHOUHAN DY.GC-R
	0900 CMS 12775/2017			
With				
50	C.W. 14445/2017	SERVE SHREE KUBER KAMNA MARBLES PVT LTD STATE OF RAJ AND ORS	ASHWANI CHOBISA-P	ANURAG SHARMA AAG-R MR. NS CHOUHAN DY.GC-R
	0900 CMS 12780/2017			
With				
51	C.W. 14446/2017	SERVE SHREE OM SHIV NEELKANTH ASSO STATE OF RAJ AND ORS	ASHWANI CHOBISA-P	ANURAG SHARMA AAG-R MR. NS CHOUHAN DY.GC-R
	0900 CMS 12781/2017			
With				
52	C.W. 14465/2017	M/S CORAL ASSOCIATES STATE OF RAJ AND ORS	R B MATHUR A KAUSHIK-P	ANURAG SHARMA AAG-R ANURAG SHARMA AAG-R MR. NS CHOUHAN DY.GC-R
	0900 STAY 12797/2017			
With				
53	C.W. 14558/2017	M/S BANAS ROYALTIES OFFICE STATE OF RAJ AND ORS	G S RATHORE-P	ANURAG SHARMA AAG-R MR N S CHAUHAN DY GC-R
	0900 STAY 12882/2017			
With				
54	C.W. 15025/2017	SERVE SHREE GALAXY MINING & ROYALTIES STATE OF RAJ AND ORS	ASHWANI CHOBISA-P	ANURAG SHARMA AAG-R N.S.CHAUHAN DY.G.C.-R
	0900 CMS 13288/2017			
With				
55	C.W. 15026/2017	SERVE SHREE GALAXY MINING & ROYALTIES STATE OF RAJ AND ORS	ASHWANI CHOBISA-P	ANURAG SHARMA AAG-R N.S.CHAUHAN DY.G.C.-R
	0900 CMS 13289/2017			
With				
56	C.W. 15027/2017	RAMESH CHAND MEENA STATE OF RAJ AND ORS	ASHWANI CHOBISA-P	ANURAG SHARMA AAG-R N.S.CHAUHAN DY.G.C.-R
	0900 CMS 13290/2017			

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
With			
57	C.W. 15028/2017 0900 CMS 13291/2017	SERVE SHREE OM SHIV NEELKANTH ASSO STATE OF RAJ AND ORS	ASHWANI CHOBISA-P ANURAG SHARMA AAG-R N.S.CHAUHAN DY.G.C.-R
With			
58	C.W. 15155/2017 0900 CMS 13400/2017	M/S GRAPHTEDH EXIM PVT LTD STATE OF RAJ AND ORS	ASHWANI CHOBISA-P N S CHAUHAN DY GC-R ANURAG SHARMA AAG-R
With			
59	C.W. 16090/2017 0900 CMS 14228/2017	M/S KISHORE AND PARTY STATE OF RAJ AND ORS	ASHWANI CHOBISA-P ANURAG SHARMA AAG-R
60	C.W. 23122/2017 2700 CMS 20130/2017	SURENDRA KUMAR JAIN AND ORS RAJASTHAN BOARD OF MUSLIM WAQF &ORS	VIMAL GAURAV CH YOGESH T-P NAINA SARAF-R MR. RAJENDRA PRASAD AAG-R MRS. NAINA SARAF-R
61	C.W. 334/2018 1804 CMS 240/2018	AMINA AND ANR SHARDA DEVI AND ORS	S S HASAN-P BIPIN GUPTA-R BIPIN GUPTA-R
62	C.W. 1448/2018 1804 CMS 1093/2018	MOHARI DEVI AND ORS GANGARAM AND ANR	DR R K SHARMA BHRIGU-P MUKESH AGARWAL-R
63	C.W. 2759/2018 0900 CMS 1981/2018	M/S BALAJI MINERALS STATE OF RAJ AND ORS	A K BAJPAI-P
64	C.W. 3150/2018 4300 CMS 2251/2018	NEETU STATE OF RAJ AND ORS	TRIBHUVAN NARAYAN SINGH-P
65	C.W. 3215/2018 3100 CMS 2300/2018	DEVA LAL MANAGING DIRECTOR & CHIEF EXECUTIVE &ORS	RAKESH KUMAR SUNITA-P
66	C.W. 3237/2018 4300 CMS 2319/2018	REKHA KUMARI STATE OF RAJ AND ORS	S K JINDAL SUDHIR YADAV-P
67	C.W. 3275/2018 4300 CMS 2346/2018	NEERAJ KHANDELWAL STATE OF RAJ AND ANR	MUKESH KUMAR GOYAL-P
68	C.W. 3278/2018 4300 CMS 2348/2018	RAHUL GUPTA UNION OF INDIA AND ANR	DINESH BISHNOI-P
69	C.W. 3341/2018 4300 CMS 2394/2018	DHARMESH JEPH HPCL AND ORS	JAI LODHA-P
FOR FRESH ADMISSION WITHOUT STAY			
70	C.W. 18440/2013 4300	DURGA LAL VERMA RAJ STATE INFO COMMI AND ORS	SATYAVRATA SHARMA SHRUTI-P
71	C.W. 6400/2014 4300	MOTI LAL PERMANENT LOK ADALAT KOTA ANR	LAXMAN MADNANI-P

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY				
72	C.W. 3357/2015 5700	HANUMAN PRASAD SHARMA STATE (FOOD AND CIVIL SUPPLIES)ORS	P S SHARMA-P	V D GATHALA ADD G C-R
73	C.W. 1337/2016 1702	NANU RAM STATE (MEDICAL AND HEALTH)ORS	S L KUMAWAT-P	
74	C.W. 23475/2017 1702	RENU STATE (MEDICAL & HEALTH) ORS	S S OLA INDRAPAL JAKHAR-P	
75	C.W. 1356/2018 1804	MAMAN CHAND SHARMA STATE (REVENUE DEPARTMENT) ORS	RAJEEV SURANA-P	
With				
76	C.W. 20967/2012 1804	HARI RAM STATE (REVENUE DEPARTMENT)ORS	SANJAY MEHRISHI-P	PAWAN PAREEK-R RAAJ PAL CHAUDHARY-R RAJEEV SURANA-R
77	C.W. 2088/2018 4300	SANJU STATE OF RAJ AND ORS	SITARAM YADAV-P	
78	C.W. 3208/2018 1006	SOURABH SHARMA SAPANA SHARMA @ SAPNA RATHORE	UMESH SHRINGI-P	
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
79	C.W. 22688/2017 4300 CMS 19795/2017 SENIOR CITIZEN	SATOONA BANO UNION OF INDIA AND ORS	TANVEER AHAMAD-P	AAG AASHISH SHARMA-R R D RASTOGI-R RAJENDRA PRASAD AAG-R
80	C.W. 291/2018 4300 SENIOR CITIZEN	SUMER SINGH BHATI STATE OF RAJ AND ORS	DR R K SHARMA BHRIGU-P	GAJANAND YADAV-R
83	C.W. 14877/2015 4300 CMS 13114/2015	R P S C AJMER SANJAY KUMAR VERMA AND ORS	S N KUMAWAT-P NITIN JAIN-P	
84	C.W. 18132/2017 1701 CMS 16075/2017	SMT QUEENA PARASHAR AND ANR AIRPORT AUTHORITY OF INDIA & ORS	SUDESH BANSAL M ADIL-P	ANUROOP SINGHI-R ANAMIKA ARORA-R
85	C.W. 19083/2017 1800 CMS 16893/2017	M/S SAUBHAGH BRICKS STATE OF RAJ AND ORS	R P GARG SHUBHAM JAIN-P	AKHIL SIMLOTE-R AKHIL SIMLOTE-R DHARMENDRA PAREEK-R
86	C.W. 24090/2017 1303	SHRI BHAGWAN SINGH PALARIA PRINCIPAL COMM OF INCOME&ORS	P K KASLIWAL-P	PARINITOO JAIN-R
With				
81	C.W. 19575/2017 4300 APPL 4893/2018 CMS 17296/2017	MANDIR SHRI DAI MAI KUTHANIA DHAM STATE OF RAJ AND ORS	DR R K SHARMA BHRIGU-P	
With				
82	C.W. 21775/2017 4300 CMS 19016/2017	GRAM PANCHAYAT MOISADDHA STATE OF RAJ AND ORS	GAJANAND YADAV-P	DR R K SHARMA BHRIGU-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
87	C.W. 5740/2008 5800 SENIOR CITIZEN	GIRRAJ PRASAD PITALIA SANGARM SINGH DUKIA AND ORS	JAI KUMAR YADAV-P AMITABH JATAV-R RAJENDRA PRASAD-R S N KUMAWAT-R
88	C.W. 13713/2015 4300 CMS 10727/2016 SENIOR CITIZEN	SARTAJ ALI &ORS STATE OF RAJ AND ORS	K N SHARMA-P NITIKA SUD-R DHARMENDRA PAREEK DY G C-R
89	C.W. 20892/2017 1303 CMS 18302/2017 SENIOR CITIZEN	SHRI KAILASH CHAND KHANDELWAL INCOME TAX OFFICER	SANJAY JHANWAR P KHURANA-P ANUROOP SINGHI-R ANUROOP SINGHI-R
90	C.W. 187/2002 1314	M/S SANDRA MARBLES PVT. LTD AR THE ASSISTANT DIRECTOR, AND OR	A KASLIWAL-P
91	C.W. 5697/2007 1806	SMT BHANWARI DEVI STATE OF RAJ AND ORS	NEMI CHAND CHOUDHARY-P S ZAKAWAT ALI DY G C-R ASHISH KUMAR-R DHARMENDRA PAREEK G C-R SUKRITI KASLIWAL-R
92	C.W. 7478/2008 0900	YUVRAJ STATE OF RAJ AND ORS	RAM RATAN MEENA-P MOHAMMEDDIN ANSARI-P SANGEETA SHARMA-P
93	C.W. 6190/2009 4300	JUMMA KHAN AND ORS WAKF COMMITTEE TONK &ORS	VIMAL KUMAR JAIN-P VIMAL KUMAR JAIN-P
94	C.W. 191/2011 5800 CMS 169/2011	LADDU LAL STATE OF RAJ & ORS	AJAY GUPTA-P RAM KUMAR SHARMA-R BHUWNESH SHARMA DY G C-R M D AGARWAL-R SATISH PAREEK-R
95	C.W. 5846/2012 6900 STAY 4890/2012	M/S AJIT SERVICE STATION STATE (URBAN DEVELOPMENT)ORS	R S MEHTA-P MAHENDRA GOYAL-R AMIT KURI-R
96	C.W. 17656/2013 6900	FOOD CORP OF INDIA APPELLATE TRIBUNAL J D A AND ORS	VIKRAM JAIN-P RAUNAK SINGHVI-R AMIT KURI-R
97	C.W. 9290/2014 4300	M/S CRAYONS ADVERTISING LTD RAJ SAMWAD	PETITIONER SELF-P S S HORA T C SHARMA-P
98	C.W. 12830/2015 1701 CMS 11278/2015	RAMESHWAR AND ROS STATE (P W D) AND ORS	NAWAL SINGH SIKARWAR-P AASHISH SHARMA-R RAJENDRA PRASAD AAG-R
99	C.W. 1722/2016 4300 CMS 1425/2016	DR KANWARDEEP RANDHAWA MEDICAL COUNCIL OF INDIA &ORS	AJAY CHAUDHARY-P ANGAD MIRDHA-R BHUPENDRA PAREEK-R TAKHAT SINGH RATHORE-R
With 100	C.W. 5359/2016 4300	MOHAMMED ILIYAS MEDICAL COUNCIL OF INDIA &ORS	TAKHAT SINGH RATHORE-P MR AJAY CHAUDHARY-R MR ANGAD MIRDHA ADV-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
101	C.W. 2302/2016 1804	BAJRANG SINGH &ANR MOOL SINGH &ORS	MANOJ BHARDWAJ-P HARENDRA SINGH SINSINWAR-R
102	C.W. 2433/2016 4300 CMS 2098/2016	VINOD MALIK R S R T C &ANR	SANDEEP SINGH SHEKHAWAT-P V P MATHUR-R
103	C.W. 14031/2016 4300 CMS 12500/2016	DELHI WASTE MANAGEMENT LTD U O I AND ANR	SWADEEP SINGH HORA-P AAG AASHISH SHARMA-R ASHISH KUMAR-R
104	C.W. 5232/2017 1800	SURENDRA KUMAR DAYMA STATE OF RAJ AND ORS	R B SHARMA (GANTHOLA)-P AAG AASHISH SHARMA-R SH RAJENDRA PRASAD AAG-R
105	C.W. 8063/2017 4300 2ND STAY 7939/2017 STAY 7266/2017	REMI ELEKTROTECHNIK LTD SECOND APPELLATE AUTHORITY AND ORS	SUKRITI KASLIWAL-P SUNIL NATH-R AAG AASHISH SHARMA-R ALOK GARG-R RAJENDRA PRASAD AAG-R
106	C.W. 9333/2017 0900	FALI RAM MEENA STATE OF RAJ AND ORS	R P GARG-P N S CHAUHAN DY G C-R
With			
107	C.W. 9332/2017 0900 CMS 8411/2017	FALI RAM MEENA STATE OF RAJ AND ORS	R P GARG-P N S CHAUHAN DY G C-R
108	C.W. 12271/2017 1804 CMS 10919/2017	NIMBANATH AND ORS STATE OF RAJ AND ORS	JAI KISHAN YOGI-P P C DEWANDA ANIL GUPTA-R DHARMENDRA PAREEK ADD G C-R P C DEWANDA ANIL GUPTA-R
109	C.W. 12303/2017 1804 CMS 10948/2017	STATE OF RAJ AND ANR M/S ASSOCIATE STONE INDUSTRIES	DHARMENDRA PAREEK ADD G C-P R S MEHTA-R
110	C.W. 13142/2017 4300 CMS 11665/2017	DHANPAL MEENA H P C L AND ANR	D K BHARDWAJ-P SUKRITI KASLIWAL-R
111	C.W. 15245/2017 4300 CMS 13459/2017	J D WORLDWIDE EXPORT IMPORT PVT LTD RAJASTHAN STATE INDUSTRIAL DEVELOP & ORS	S S HORA-P AJEET BHANDARI-R
With			
112	C.W. 15244/2017 4300 CMS 13457/2017	J D WORLDWIDE EXPORT IMPORT PVT LTD RAJASTHAN STATE INDUSTRIAL DEVELOP & ORS	S S HORA-P AJEET BHANDARI-R AJEET BHANDARI-R
113	C.W. 15593/2017 6900 CMS 13782/2017	RAKESH GAUR J D A AND ORS	MANOJ BHARDWAJ-P SUNIL KUMAR JAIN-P Y S JHALA-R AJAY PRATAP SINGH-R Y S JHALA-R YASHPAL SINGH JHALA-R
114	C.W. 1357/2018 5700 CMS 1027/2018	SHYAMLAL MEENA STATE OF RAJ AND ORS	SHASHI BHUSHAN GUPTA-P

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
115	C.W. 3907/1990 1804	ISHWERI AND ORS. STATE	PAVAN PAREEK,R K PAREEK-P A.K.PAREEK-P I.R.SAINI GA-R K.K.MEHRISHI,S.MEHRISHI-R N.L.PAREEK DY.G.A.-R
116	C.W. 4712/1992 6500	KEDHARU STATE	G P KAUSHIK,R K PAREEK-P L L GUPTA-P SAMANDAR SINGH-P R K GOYAL-R DHERAM GOPAL,H P SINGH-R
117	C.W. 5234/1994 4300	DIAMOND EXHIBITORS STATE	R.S.MEHTA-P ANIL MEHTA-R A.S.KHANGAROTE-R ARJUN LAL TOLANI-R HARI BARATH DY G C-R J K SINGHI-R RAM SINGH BHATI-R
118	C.W. 3162/1998 1804	JAWALA SINGH B.O.R.	M.M.RANJAN-P DEVENDRA KUMAR BHARDWAJ-P L L GUPTA-P MS SHOBHA VARMA-P RAMPAL SINGH CHOUDHA-P SB VAISH-P G.L.BARDAR-R ABHI GOYAL-R DAULAT SHARMA-R VIJAY YADAV-R
119	C.W. 1897/2000 4300	RAMESH MEENA INDIAN OIL CORP.LTD. ORS	K K SHARMA-P ASHWANI CHOBISA-P VEENA TRIVEDI-P S KASLIWAL-R A.KASLIWAL,ALOK GARG-R AJEET BHANDARI-R BASANT CHHABA-R PAWAN PAREEK-R
120	C.W. 4853/2000 1804	MOOL CHAND AND ORS B O R AND ORS	R K MATHUR-P N.K.JOSHI-R DHARMENDRA PAREEK ADD G C-R S D KHASPURIA ADDI G C-R
121	C.W. 4912/2000 1600	MRS. NIRMALA MEHTA STATE AND ORS	PARAS KUHAD-P AJAY TYAGI-P DIGVIJAY ANAND-P MAHENDRA SINGH,P.S.SHUKLA-P MANJU AGARWAL-P RAJESH MAHARISHI-P SHALINI SHEORAN-P SHYAM ARYA-P SUNIL NATH,R.K.SALECHA-P R.N.MATHUR,SHYAM ARYA-R NAINA SARAF-R RD RASTOGI-R
With 122	C.W. 5175/2000 1600	SMT ALIMAN AND ORS STATE AND ORS	BP AGARWAL-P R.P.AGRAWAL-P SHYAM ARYA-P R D RASTOGI-R NAINA SARAF-R S N KUMAWAT A.A.G.-R
123	C.W. 5381/2000 1804	NAND KISHORE AND ORS BOR AJMER AND ORS	RK MATHUR-P L N BOSS-R BIRI SINGH-R S K GUPTA-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
124	C.W. 5717/2000	RAM CHANDER AND ORS BOR AJMER AND ORS	RK MATHUR-P AJAY TANTIYA,AKHIL MEDI-P NL PAREEK-P PRAHLAD SHARMA-P VISHWAS SUKHLA-P	G A-R DHARMENDRA PAREEK AGA-R S ZAKAWAT ALI ADD G C-R
	1804			
125	WRIT REVIEW 10/2012	STATE OF RAJ AND ANR KULDEEP KUMAR MATHUR AND ORS	GANESH MEENA G C-P B K SHARMA ADD G C-P	C P SHARMA-R
	4201 BEFORE			

S B CRIMINAL APPEALS, SB PAROLE MATTERS

SB CRIMINAL LEAVE TO APPEAL, SB CRIMINAL RESIDUE MATTERS

NOTE: MR VIKRAM SINGH BENIWAL ADVOCATE SHALL REMAIN PRESENT IN THE COURT TO ARGUE THE APPEAL IN THE CASES LISTED IN DAILY CAUSE

LIST DATED 15/02/2018 AT S NO 29 AND 30

2 MR I.R. SAINI ADVOCATE SHALL APPEAR IN THE COURT TO ARGUE THE APPEAL IN THE CASE LISTED IN DAILY CAUSE LIST DATED 15/02/2018 AT S NO 61.

3 MR PREM SHANKAR SHARMA ADVOCATE SHALL REMAIN PRESENT IN THE COURT TO ARGUE THE APPEAL IN THE CASE LISTED IN DAILY CAUSE LIST DATED 15/02/2018 AT S NO 62.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	CRL.A. 276/2010	HARGOVIND ALIAS GOMDA STATE OF RAJASTHAN THROUGH P.P. 0103 For : 9 Years, 1 Months & 9 Days.	ROHAN JAIN-P P.P.-R
2	CRL.A. 495/2016	DEVARAM STATE OF RAJASTHAN THROUGH PP 0103 For : 6 Years, 10 Months & 25 Days.	S S HORA-P G L SHARMA-R
With			
3	CRL.A. 660/2016	SMT SHAKUNTALA STATE OF RAJASTHAN THROUGH PP 0103	NEMI CHAND CHOUDHARY-P G L SHARMA-R
With			
4	CRL.A. 1153/2016	BASRAM @ VISHRAM STATE OF RAJASTHAN THROUGH PP 0103 DEFECT	B M GURJAR-P
5	CRL.A. 531/2015	CHOTU @ TAIYAB THE STATE OF RAJASTHAN 0103 For : 6 Years, 9 Months & 20 Days.	PRS RAJAWAT,SPS RAJAWAT-P SUDHIR GUPTA-P PP-R
With			
6	CRL.A. 594/2015	SHINTU SHIKH STATE OF RAJASTHAN THROUGH PP 0103	PRS RAJAWAT/SPS RAJAWAT-P PP-R
With			
7	CRL.A. 767/2015	MOHD SAHEEN MULLA AND ANR STATE OF RAJASTHAN THROUGH PP 0104	BY POST-P SMT. CHITRA GOYAL-P
8	CRL.A. 156/2016	MOHD AJAJ STATE OF RAJASTHAN THROUGH PP 0103 For : 5 Years, 5 Months & 15 Days.	S S SOLANKI-P P P-R
With			
9	CRL.A. 155/2016	RAJPAL @ RAJEEV STATE OF RAJASTHAN THROUGH PP 0103	S S SOLANKI-P RAJESH SHARMA/SMT CHETNA-P
With			
10	CRL.A. 157/2016	MANISH BHATIYA STATE OF RAJASTHAN THROUGH PP 0103	S S SOLANKI-P

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
With				
11	CRL.A. 158/2016	PRADEEP KUMAR @ BILLU STATE OF RAJASTHAN THROUGH PP	S S SOLANKI-P S L SONGARA-P	
	0103			
With				
12	CRL.A. 278/2016	MOHAMMAD YAMIN STATE OF RAJASTHAN THROUGH PP	NEERAJ JOSHI-P	
	0103			
13	CRL.A. 893/2013	SHYAM SUNDAR URF BRIJSUNDAR STATE OF RAJASTHAN THROUGH PP	JITENDRA PANDEY-P	PP-R
	0103 For : 5 Years, 0 Months & 27 Days.			
14	CRL.A. 1041/2014	KRISHAN KUMAR@BILLU STATE OF RAJASTHAN THROUGH PP	GAJANANI YADAV-P K N SHARMA-P VINAY PAL YADAV-P	PP-R
	0103 For : 4 Years, 7 Months & 26 Days.			
15	CRL.A. 1749/2017	HAMEED KHAN @ KHAN STATE OF RAJASTHAN THROUGH PP	SUDARSHAN LADDHA-P	
	0103 For : 4 Years, 2 Months & 20 Days.			
FOR ORDERS- DEFECT CASES				
16	CRL.A. 992/2017	SHABANA STATE OF RAJASTHAN AND ORS	PREM KRISHAN SHARMA-P	PP-R
	0113			
17	CRL.A. 1862/2017	DEVKARAN STATE OF RAJASTHAN AND ORS	KHUSHAL SINGH-P	
	0106			
FOR ORDERS				
18	CRL.A. 415/1987	JOGENDRA SINGH STATE	S.K.JAIN-P	P.P.-R
	0102			
19	CRL.A. 19/1994	MUNSHI AND ORS. STATE	S.C.GUPTA-P ABHEY KUMAR-P J.S.GAUR-P M.C.GUPTA-P	P.P.-R
	0102			
20	CRL.A. 1026/2013	SHAKUNTALA STATE OF RAJASTHAN THROUGH PP	AMIT KUMAR JAIN-P	PP-R
	0103 SOSA 1429/2017			
With				
21	CRL.A. 1025/2013	DEVA RAM STATE OF RAJASTHAN THROUGH PP	NEMI CHAND CHOUDHARY-P	PP-R G L SHARMA-R
	0103			
22	CRL.LV.A. 130/2015	STATE OF RAJASTHAN RAMSWAROOP	P P-P	
	0106			
23	CRL.A. 214/2015	KALU RAM STATE OF RAJASTHAN AND ORS	RAJESH GOSWAMI-P	NAWAL SINGH SIKARWAR-R
	0101			
24	CRL.LV.A. 130/2016	STATE OF RAJASTHAN JAGGAN NATH AND ORS	P P-P	
	0106			
25	CRL.LV.A. 171/2016	S S AGARWAL SHALINI GUPTA	DEVENDRA SHARMA-P	
	0106			

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
With				
26	CRL.LV.A. 173/2016	S S AGARWAL SHALINI GUPRA	DEVENDRA SHARMA-P	
With				
27	CRL.LV.A. 174/2016	S S AGARWAL SHALINI GUPTA	DEVENDRA SHARMA-P	
28	CRL.LV.A. 509/2016	STATE OF RAJASTHAN SHAITAN SINGH AND ORS	N S SHEKHAWAT-P	
	0106			
29	CRL.A. 1006/2016	SABIR HUSSAIN @ ABBU STATE OF RAJASTHAN THROUGH PP	KULDEEP ASWAL-P	
	0103			
With				
30	CRL.A. 305/2017	STATE OF RAJASTHAN SABIR HUSSAIN @ ABBU AND ANR	P P-P	VIKRAM SINGH BENIWAL-R
	0106			
31	CRL.LV.A. 103/2017	STATE OF RAJASTHAN RISHIKESH @ KALU	P P-P	
	0106			
32	CRL.LV.A. 145/2017	VIJAY RANI STATE OF RAJASTHAN AND ANR	GIRISH KHANDELWAL-P	
	0106			
33	CRL.LV.A. 151/2017	DHARAM SINGH STATE OF RAJASTHAN AND ORS	RAJ KUMAR GOYAL-P	DILIP SINGH KURKA-R
	0206			
34	CRL.LV.A. 196/2017	STATE OF RAJASTHAN CHOTHMAL AND ORS	P P-P	
	0106			
35	CRL.LV.A. 378/2017	SMT ACHHANA STATE OF RAJASTHAN AND ANR	V S CHAUHAN-P	
	0106			
36	CRL.A. 482/2017	STATE OF RAJASTHAN MAHESH KUMAR JHAKHAR	P P-P	HARENDRA SINGH SINSINWAR-R
	0101			
With				
37	CRL.A. 1568/2016	MAHESH KUMAR JAHKHAR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P	
	0101			
38	CRL.A. 2105/2017	HARISH YADAV STATE OF RAJASTHAN THROUGH P P	RINESH GUPTA-P	
	0113 STAY 6555/2017			
39	CRL.LV.A. 57/2018	TEJ SINGH PRAMOD TIWARI @ BABLU AND ANR	R A KATTA-P	
	0106			
40	CRL.LV.A. 60/2018	PHOOLCHAND KARTAR SINGH AND ORS	N R CHOUDHARY-P	
	0106			
FOR ORDERS ON INTERIM APPLICATIONS				
41	CRL.A. 379/2008	H.R.B. FLORICULTURE LTD. B.F.L. SOFTWARE LTD. AND ORS.	N C GOYAL-P	R N VIJAY-R K VERMA-R SUDHANSHU KASLIWAL-R V R BAJWA/GAURAV SINGH-R VR BAJWA-R
	0106 APPL 22101/2017			

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATIONS				
42	CRL.LV.A. 34/2018	LALARAM AND ORS STATE OF RAJASTHAN AND ORS 0106 (LIMITATION) APPL 30/2018	V S YADAV/A S YADAV-P	
FOR FRESH ADMISSION WITH STAY/BAIL				
43	CRL.A.S. 240/2018	RAMESH STATE OF RAJASTHAN THROUGH P P 0101 SOSA 150/2018	ASHINDRA GAUTAM-P	
44	CRL.A.S. 261/2018	MOTI AND ANR STATE OF RAJASTHAN THROUGH PP SOSA 158/2018	REKHA ARORA-P	
45	CRL.A.S. 277/2018	PAPPU @ ARVIND STATE OF RAJASTHAN THROUGH PP 0101 SOSA 168/2018	MOHD IQBAL KHAN-P	
46	CRL.A.S. 278/2018	RATTI STATE OF RAJASTHAN THROUGH PP 0101 SOSA 169/2018	HIMMAT SINGH BIKARWAR-P	
47	CRL.A.S. 280/2018	SAYYED SALMAN CHISTI STATE OF RAJASTHAN THROUGH PP 0101 SOSA 170/2018	RAHUL AGARWAL-P	
FOR FRESH ADMISSION WITHOUT STAY				
48	CRL.A. 493/2013	KISHAN LAL STATE OF RAJASTHAN THROUGH P P 0103	VINAY PAL YADAV-P	P P-R
49	CRL.A. 390/2015	GHANSHYAM SHARMA STATE OF RAJASTHAN AND ANR 0101	ARVIND SHARMA-P	PP-R
50	CRL.W. 84/2018	RAJKUMAR STATE OF RAJASTHAN AND ORS 4400 -PAROLE	DEEPAK PAREEK-P	
51	CRL.A.S. 235/2018	HANSRAJ STATE OF RAJASTHAN THROUGH P P 0102	RAVI SHANKAR/RASHMI JAIN-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
52	CRL.A. 759/2015	GANESH LAL STATE OF RAJASTHAN AND ANR 0101	SANDEEP PATHAK-P	SANJAY MEHRISHI-R
53	CRL.A. 1106/2016	SMT PREMWATI STATE OF RAJASTHAN AND ANR 0113	G S FAUZDAR-P	TRIPURARI SHARMA-R
ADMISSION WITH NOTICE SERVED- REPLY FILED				
54	C.W. 286/2018	PREM SINGH STATE OF RAJ AND ANR 4400 -PAROLE	SANDEEP JAIN-P	MR BN SANDHU-R MR NS DHAKAD-R
FOR HEARING				
55	CRL.A. 1063/2016	RAM GOPAL STATE OF RAJASTHAN THROUGH PP 0103 For : 4 Years, 0 Months & 14 Days.	D G CHATURVEDI-P	
56	CRL.A. 1179/2015	ARSAD AND ORS STATE OF RAJASTHAN THROUGH PP 0102 For : 3 Years, 7 Months & 7 Days.	RAJ KUMAR GOYAL-P	
57	CRL.A. 1231/2016	KANTI PRASAD @ SONU STATE OF RAJASTHAN THROUGH PP 0103 For : 1 Years, 9 Months & 15 Days.	ASHVIN GARG-P ANUPAM SHARMA-P	

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
58	CRL.A. 69/1987 0102	PANCHU STATE	ASHOK VERMA-P P.P.-R
59	CRL.A. 73/1987 0102	RATAN LAL STATE	NARENDRA JAIN-P P,P.-R
60	CRL.A. 95/1988 0101	RAM DAYAL STATE	NITIN JAIN-P A.N.GUPTA-P P.P.-R
61	CRL.A. 173/1989 0102	LAXMI NARAIN @ LAXMEN STATE	ARUN BHANDARI-P ASHUTOSH BHATIA/K SIHAG-P I R SAINI-P P.P.-R
62	CRL.A. 189/1990 0103	GOPI CHAND STATE	G.S.SHARMA-P P.S.SHAARMA-P P.P.-R P S SHARMA-R SURESH PAREEK-R
63	CRL.A. 342/1990 0102	BADRI STATE	N.A.NAQVI-P ALANKRITA SHARMA-P NAWAB ALI RATHORE-P P.P.-R
64	CRL.A. 346/1990 0102	SUBHASH STATE	PARKASH CHAND JAIN-P J.K.JAIN-P P.P.-R
65	CRL.A. 445/1991 0102	MAN SINGH STATE	V.R.BAJWA-P V.P.VISHNOI-P P.P.-R VIPUL JAIN-R
66	CRL.A. 541/1991 0102	PANNA LAL AND ORS, STATE	SMT. KAMALA JAIN-P KAMLA JAIN-P S.M.JAIN-P P.P.-R
67	CRL.A. 2139/2017 0102	PHOOLCHAND STATE OF RAJASTHAN THROUGH P P	JAGMEET SINGH-P

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018
Court No :8
HON'BLE SMT. JUSTICE SABINA

10.30 AM TO 01.00PM
02.00 PM TO 04.30 PM

SB CRIMINAL REVISIONS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	CRL.R. 190/2002 0209	SHER SINGH STATE	INDER RAJ SAINI-P P. P.-R
2	CRL.R. 353/2003 0209	RAGHUNATH STATE\	ANURAG SHARMA-P P. P.-R
3	CRL.R. 1182/2003 0209	SMT KASTOORI DEVI AND ORS STATE	GAYATRI RATHORE-P P. P.-R
4	CRL.R. 638/2004 0205	INDRAJ SINGH STATE AND ORS	RC JATAV-P MK KAUSHIK/BS MADERNA-P SR SAINI-R P. P.-R
With			
5	CRL.LV.A. 187/2004 0106	STATE AMAR SINGH AND ORS	P P-P
6	CRL.R. 649/2004 0209	MOHAR SINGH STATE	SK JAIN/MAHENDRA MEENA-P P. P.-R
7	CRL.R. 755/2004 0209	RAM CHANDER STATE	RK JAIN/VK MISHRA-P TP SHARMA-R ASHWINI KUMAR SHARMA-R P. P.-R
With			
8	CRL.R. 756/2004 0209	TIKAM CHAND KHATRI CBI	VK MISHRA/RK JAIN-P TP SHARMA-R ASHWINI KUMAR SHARMA-R P. P.-R
9	CRL.R. 432/2005 0206 STAY 653/2005	BABU ORS. STATE	NA NAQVI-P VIMAL KUMAR JAIN-R
10	CRL.R. 1192/2005 0206 STAY 1795/2005	RAM DUTT STATE	A K GUPTA-P P. P.-R P R S RAJAWAT-R
FOR ORDERS- DEFECT CASES			
11	CRL.R. 1824/2017 0208	BRIJESH KUMAR SMT PINKI AND ANR	ANIKET SHARMA-P
12	CRL.R. 1849/2017 0208	SMT PREM DEVI SEDU AND ORS	V S CHAUHAN-P
13	CRL.R. 1972/2017 0209	SABIR STATE OF RAJASTHAN AND ANR	GOVIND UPADHYAY-P
14	CRL.R. 1986/2017 0209 APPL 218/2018	RAJENDRA SINGH STATE OF RAJASTHAN AND ANR	AMIT SINGH SHEKHAWAT-P
15	CRL.R. 2010/2017 0209 APPL 2814/2018	RAMAVTAR AND ANR STATE OF RAJASTHAN THROUGH P P	ATUL KR JAIN/HEMRAJ RODI-P

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
16	CRL.R. 87/2018 0209	KRISHN KUMAR STATE OF RAJASTHAN THROUGH P P	ANSHUMAN SAXENA-P
FOR ORDERS			
17	CRL.R. 392/2000 0209	OMPRAKASH SHARMA STATE	AJEET BHANDARI-P P. P.-R
18	CRL.R. 593/2008 0205	HUKAM CHAND STATE AND ORS	VINEET KR.DIXIT-P P.THAKURIA/K.C.LOHA-R P. P.-R
19	CRL.R. 1055/2011 0208	RAJENDRA PRASAD RUNGTA SURESH KUMAR RUNGTA AND ORS	VIKASH SHARMA-P P. P.-R PRASHANT CHOUDHARY-R
20	CRL.R. 1960/2011 0205	THAN SINGH RAMVEER AND ORS	MUKESH POONIA-P P.P.-R INTJAR ALI-R
21	CRL.R. 375/2015 0208 STAY 1113/2015	NEM CHAND STATE OF RAJASTHAN AND ORS	D G CHATURVEDI-P P.P.-R
22	CRL.R. 466/2015 0209	KALA@JAGDEEP SINGH STATE OF RAJASTHAN THROUGH PP	DESHRAJ KALWANIA-P P.P.-R
23	CRL.R. 1371/2016 0208 STAY 4394/2016	JAGDISH SMT HEMLA AND ORS	DINESH SINGH-P P S SHARMA-P P.P.-R
24	CRL.R. 959/2017 0209	KANHAIYA LAL BAIRWA STATE OF RAJASTHAN AND ANR	ARVIND CHAWLA-P P.P.-R
25	CRL.R. 1764/2017 0209	RANJEET STATE OF RAJASTHAN THROUGH PP	SUMIT JAIN-P
26	CRL.R. 1977/2017 0208 STAY 7083/2017	SHAKEEL STATE OF RAJASTHAN AND ANR	NEERAJ K TIWARI-P
27	CRL.R. 1991/2017 0209	SUNIL @ SUNDAR STATE OF RAJASTHAN THROUGH PP	RAJESH GADWAL-P
28	CRL.R. 121/2018 0209	SHALU @ SHUBHAM STATE OF RAJASTHAN THROUGH PP	JAGDISH NAGAR-P
29	CRL.M.(BAIL) 1856/2018 0202 5TH BEFORE	BEERAM@BEERAM DEV STATE OF RAJASTHAN THROUGH PP	NAVEEN KUMAR SHARMA-P P.P.-R
30	CRL.M.(BAIL) 1875/2018 0202 2ND BEFORE	SALIM@GUTTHAL STATE OF RAJASTHAN THROUGH PP	ANKIT KHANDELWAL-P P.P.-R
31	CRL.M.(BAIL) 1891/2018 0202 2ND BEFORE	BANTI@KULDEEP STATE OF RAJASTHAN THROUGH PP	RAJENDRA SHARMA-P P.P.-R
32	CRL.M.(BAIL) 1917/2018 0202 3RD BEFORE	ILAMDEEN KHAN AND ANR STATE OF RAJASTHAN THROUGH PP	R SURANA/SANJAY YADAV-P P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS			

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
33	CRL.R. 365/2014 0208 APPL 1783/2017 STAY 1119/2014	SUMESH DHOBI SMT ANJU DEVI AND ANR	VIVEK GOYAL-P P.P.-R SARANSH SAINI-R
34	CRL.M.APPLI. 60/2017 0204 BEFORE CRLR ROSTER	STATE OF RAJASTHAN AND ANR CHANDRA PRAKASH	V D GATHALA-P
35	CRL.R. 610/2017 0205 (LIMITATION) APPL 577/2017	SMT BHARTI STATE OF RAJASTHAN AND ANR	SUNIL KUMAR JAIN-P P.P.-R NAWAB ALI RATHORE-R
36	CRL.R. 873/2017 0209 (LIMITATION) APPL 346/2017 SOSR 260/2017	OM PRAKASH GAUTAM BABU LAL	OM PRAKASH SHARMA-P P.P.-R
37	CRL.R. 1157/2017 0206 (LIMITATION) APPL 439/2017	ANITA STATE OF RAJASTHAN AND ANR	DEEPAK GUPTA-P P.P.-R
38	CRL.M.APPLI. 82/2018 0204 BEFORE CRLR ROSTER	DHARMVEER STATE OF RAJASTHAN THROUGH PP	VIVEK CHOUDHARY-P
39	CRL.M.APPLI. 84/2018 0204 BEFORE	JITESH KHOWAL STATE OF RAJASTHAN THROUGH PP	DR YOGESH GUPTA/DEEPAK-P
HELD UP CASES			
40	CRL.R. 1767/2009 0206 STAY 2246/2009	BHOLA SHANKAR RAMANI STATE OF RAJASTHAN AND ANR.	S R SURANA-P P.P.-R PANKAJ GUPTA-R
41	CRL.R. 89/2017 0208 STAY 306/2017	RAM KISHAN MINAKSHI	PRAVEEN KUMAR JAIN-P P.P.-R
FOR FRESH ADMISSION WITH STAY/BAIL			
42	CRL.R. 1216/2016 0208 STAY 4008/2016	SMT PARVATI DEVI STATE OF RAJASTHAN THROUGH PP	SUNIL KUMAR SHARMA-P P.P.-R
43	CRL.R. 1352/2016 0208 STAY 4356/2016	SANJEEV KUMAR GOCHAR SMT KAVITA SINGH AND ANR	SANTOSH KUMAR JAIN-P P.P.-R NITIN KUMAR SHARMA-R
44	CRL.R. 1819/2016 0208 STAY 5608/2016	SHAHJAD ALAM NAQVI SMT SHAHNA AND ANR	M ASLAM-P RAVI KUMAR SHARMA-P P.P.-R MAHESH GUPTA-R
45	CRL.R. 1953/2016 0209 STAY 6019/2016	KAILASH SHANKER GAUTAM STATE OF RAJASTHAN THROUGH PP	DINESH KALA-P P.P.-R
46	CRL.R. 320/2017 0206 STAY 1096/2017	SHAITAN SINGH AND ORS STATE OF RAJASTHAN AND ANR	DEEPAK ASOPA/PANKAJ-P P.P.-R
47	CRL.R. 437/2017 0208 STAY 1462/2017	SMT RENU SHARMA SUNIL SHARMA	ANSHUMAN SAXENA-P P.P.-R
48	CRL.R. 677/2017 0208 STAY 2211/2017	VISHNU KUMAR SONI KUMARI PRIYANKA SONI	SANJAY SHARMA-P P.P.-R NASEEMUDDIN QUAZI-R
49	CRL.R. 928/2017 0209 SOSR 270/2017	FASTERNER INDUSTRIAL CORPORATION STATE OF RAJASTHAN AND ANR	G S FAUZDAR-P P.P.-R GOVIND PRASAD RAWAT-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
50	CRL.R. 932/2017 0209 SOSR 274/2017	BHAGWAN SINGH STATE OF RAJASTHAN THROUGH P P	TRIPURARI SHARMA-P GAJANAND SHARMA-P
51	CRL.R. 1026/2017 0206 STAY 3328/2017	MAHENDRA SINGH POONIA STATE OF RAJASTHAN THROUGH PP	AMIT PUNIA-P
52	CRL.R. 1153/2017 0206 STAY 3759/2017	SHRI SUNIL KUMAR STATE OF RAJASTHAN AND ANR	VIPIN SHARMA-P
With			
53	CRL.R. 1346/2017 0209 DEFECT STAY 4484/2017	SANJAY SINGH STATE OF RAJASTHAN AND ORS	R S BHADAURIA-P
54	CRL.R. 1372/2017 0206 STAY 4662/2017	GARIMA SHARMA STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P
With			
55	CRL.R. 1496/2017 0206 APPL 601/2017 (LIMITATION) STAY 5242/2017	GAURAV SHARMA STATE OF RAJASTHAN THROUGH PP	ANIL JAIN/DUSHYANT JAIN-P
56	CRL.R. 1375/2017 0208 STAY 4667/2017	NARESH KUMAR GUPTA STATE OF RAJ AND ORS	DR. VIBHUTI BHUSHAN-P
57	CRL.R. 1555/2017 0206 STAY 5504/2017	NARENDRA KUMAR STATE OF RAJASTHAN THROUGH PP	G D BANSAL/ ASHWANI GUPTA-P
58	CRL.R. 1925/2017 0209 SOSR 558/2017	RAJU @ RAJESH STATE OF RAJASTHAN THROUGH PP	DR S L SHARMA-P
59	CRL.R. 1983/2017 0206 STAY 7096/2017	GHANSHYAM @ GHANNYA STATE OF RAJASTHAN THROUGH P P	R K KASANA/SMT SUDESH-P
60	CRL.R. 2009/2017 0208 STAY 7165/2017	JAKIR HUSAIN JENAB BANO AND ANR	SHAMSUDDIN ANSARI-P
61	CRL.R. 61/2018 0209 SOSR 15/2018	RAMESHWAR STATE OF RAJASTHAN THROUGH P P	HARENDRA SINGH-P
62	CRL.R. 133/2018 0208 STAY 552/2018	SMRITI LAL ROOPESH KAPUR	SUNIL KUMAR SINGH-P
63	CRL.R. 159/2018 0209 SOSR 45/2018	KALURAM STATE OF RAJASTHAN THROUGH PP	SUNIL KUMAR SINGODIYA-P
64	CRL.R. 171/2018 0208 STAY 682/2018	GAJENDRA SINGH NIYATI KHORANIYA	ANSHUMAN SAXENA-P
65	CRL.R. 208/2018 0209 SOSR 55/2018	ANAND SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	MOHD IQBAL KHAN-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
66	CRL.R. 1054/2015 0209	PAPPU LAL STATE OF RAJASTHAN THROUGH PP	ASHWANI CHOBISA-P P.P.-R
67	CRL.R. 98/2016 0209	KESYU @ HARKESH STATE OF RAJASTHAN THROUGH PP	POONAM CHAND SHARMA-P P.P.-R
68	CRL.R. 264/2016 0209	RAM PRASAD STATE OF RAJASTHAN AND ORS	J K MOOLCHANDANI-P P.P.-R
69	CRL.R. 1158/2016 0209	AJIJ KHAN STATE OF RAJASTHAN THROUGH PP	NAWAB ALI/C P MEENA-P P.P.-R
70	CRL.R. 875/2017 0206	MOHAMMAD AQIB AND ORS STATE OF RAJASTHAN THROUGH P P	RIPU DAMAN SINGH NARUKA-P P.P.-R
71	CRL.R. 1937/2017 0205	SONAM @ SONU RINKURAM TANWAR AND ORS	D K BHARDWAJ-P
72	CRL.R. 1939/2017 0209	MOHD. SALMAN STATE OF RAJASTHAN THROUGH PP	PAKER FAROOQ-P
73	CRL.R. 210/2018 0209	SUNIL KUMAR @ DEEPAK STATE OF RAJASTHAN AND ANR	SUNIL KUMAR SWAMI-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
74	CRL.R. 713/2004 0205	BANWARI LAL KURDA RAM AND ORS	S S SUNDA-P P. P.-R H P SINGH-R
75	CRL.R. 1056/2009 0208 STAY 1066/2009	KAJOD SMT. SHANTI DEVI AND ORS	SARANSH SAINI-P DEVENDRA KUMAR BHARADWAJ-R
76	CRL.R. 1304/2009 0205 STAY1459/2009	SMT. VIMLA DEVI AND ANR. STATE OF RAJ ASTHAN AND ANR.	DR. PRAKASH CHANDRA JAIN-P P.P.-R
77	CRL.R. 918/2011 0205	RAM SWAROOP RAMNIWAS AND ORS.	JAI RAJ TANTIA-P P.P.-R B M SHARMA-R
78	CRL.R. 966/2011 0205	CHHITAR MAL AND ORS. STATE OF RAJ ASTHAN AND ORS.	PRAHLAD SHARMA-P P.P.-R INDRESH SHARMA-R JITENDRA SHARMA-R R P SHARMA-R
79	CRL.R. 192/2015 0208	DINESH KUMAR SHARMA ADDITIONAL CHIEF METROPOLITAN MAGI. AND	MAHENDRA GAUR-P P.P.-R NEERAJ SHARMA-R
80	CRL.R. 496/2015 0205	GOVIND RAM SONI STATE OF RAJASTHAN AND ANR	UMESH KUMAR SHARMA-P SUNIL SHARMA-P P.P.-R HARENDRA SINGH SINSINWAR-R
81	CRL.R. 657/2015 0208 STAY 2290/2015	SAJID MOHD NASEEM BANO AND ANR	DR MAHESH SHARMA-P P.P.-R ABDUL KALAM KHAN-R
82	CRL.R. 903/2015 0208 STAY 3294/2015	SMT RUKMA DEV KISHAN	JAI PRAKASH GUPTA-P P.P.-R MANISH SHARMA-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
83	CRL.R. 258/2016 0206 STAY 999/2016	RAJESH STATE OF RAJASTHAN AND ANR	MANOJ BHARDWAJ-P P.P.-R SURENDRA SHARMA-R
84	CRL.R. 1903/2016 0208 STAY 5865/2016	SHAIID ALI SHABNAM SULTANA AND ORS	M F BAIG-P P.P.-R AMIR AZIZ-R
85	CRL.R. 375/2017 0208 STAY 1299/2017	RAVINDRA CHATURVEDI RINKU CHATURVEDI	ASHWANI CHOBISA-P P.P.-R BHARAT SINGH-R
With			
86	CRL.R. 2214/2016 0208 STAY 6847/2016	RAVINDRA CHATURVEDI RINKU CHATURVEDI	ASHWANI CHOBISA-P P.P.-R
87	CRL.R. 804/2017 0208 STAY 2644/2017	VINOD NATRAJ SIKARIYA AND ANR	AMIT RATNAWAT-P P.P.-R AMIT JINDAL-R
88	CRL.R. 980/2017 0208 STAY 3217/2017	SMT ANUKRITI SHARMA STATE OF RAJASTHAN AND ORS	PREM KRISHAN SHARMA-P P.P.-R RAJAT RANJAN-R
89	CRL.R. 1076/2017 0209	LALIT STATE OF RAJASTHAN THROUGH P P	ROHAN JAIN-P P.P.-R AJAY SINGH-R
90	CRL.R. 1222/2017 0208	SMT MINAKSHI AND ANR AMOLAK CHAND	DINESH SINGH-P P.P.-R SHAILESH PRAKASH SHARMA-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018
Court No :9

HON'BLE MR. JUSTICE DEEPAK MAHESHWARI

10.30 AM TO 01.00PM
02.00 PM TO 04.30 PM

SB CRIMINAL MISC. PETITION U/S 482 OF CR P C FROM YEAR 2015

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	CRL.M.PET. 6475/2017 0204 STAY 6782/2017	SITA RAM SHARMA STATE OF RAJ AND ORS	BHARAT YADAV-P	
2	CRL.M.PET. 116/2018 0204	BAHADUR SINGH JAT STATE OF RAJ AND ANR	MOHIT BALWADA/AKASH-P	
3	CRL.M.PET. 184/2018 0204	SMT VERMA DEVI AND ANR STATE OF RAJ AND ANR	ANOOP PAREEK-P	
4	CRL.M.PET. 363/2018 0204 STAY 353/2018	M/S PATEL BOTLING COMPANY F34 AND ANR STATE OF RAJ AND ANR	JITENDRA BAJAJ-P	
FOR ORDERS ON INTERIM APPLICATION				
5	CRL.M.PET. 3607/2017 0204 APPL 3102/2018	ICICI BANK LIMITED STATE OF RAJASTHAN AND ANR	PANKAJ GUPTA-P	P.P.-R
FOR FRESH ADMISSION WITH STAY				
6	CRL.M.PET. 3215/2015 0204 STAY 2980/2015	JAGDISH PRASAD YADAV STATE OF RAJASTHAN THROUGH P.P.	AMIR AZIZ-P ABHIMANYU SINGH YADAV-P	P.P.-R VIDHUT GUPTA-R
7	CRL.M.PET. 2298/2016 0204 STAY 2340/2016	MAHENDRA SINGH TANWAR STATE OF RAJASTHAN AND ANR	S S HORA-P	P.P.-R
8	CRL.M.PET. 159/2017 0204 STAY 169/2017	LOKENDRA SHARMA STATE OF RAJASTHAN AND ORS	MADHAV MITRA/NISHANT SH.-P MADHO SWAMI-P	P.P.-R M K KAUSHIK-R
9	CRL.M.PET. 1728/2017 0204 STAY 1760/2017	AMIT KUMAR LAWANIYA STATE OF RAJASTHAN AND ANR	G S FAUZDAR-P	P.P.-R
10	CRL.M.PET. 5223/2017 0204 STAY 5460/2017	KUNAL BAGARHATTA SMT SHIPRA SHARMA BAGARHATTA	SARANSH SAINI-P	ASHISH SHARMA UPADHYAY-R
11	CRL.M.PET. 6180/2017 0204 STAY 6488/25017	GHEESU STATE OF RAJASTHAN THROUGH PP	JK PANDEY/NISHANT SHARMA-P	
12	CRL.M.PET. 6379/2017 0204 STAY 6687/2017	YOONUS KHAN STATE OF RAJ AND ANR	V R BAJWA-P	
13	CRL.M.PET. 6621/2017 0204 STAY 6921/2017	REENA @ MANJU STATE OF RAJ AND ORS	V S CHAUHAN-P	
14	CRL.M.PET. 6827/2017 0204 STAY 7159/2017	PRAVEEN KUMAR MEENA AND ORS STATE OF RAJ AND ANR	VISHWAJEET MANTRI-P	
15	CRL.M.PET. 7/2018 0204 STAY 5/2018	KAMAL KUMAR BATAD STATE OF RAJ AND ANR	RAJ KAMAL GAUR-P	M C JAIN/ANKIT JAIN-R
With				
16	CRL.M.PET. 59/2018 0204 STAY 62/2018	RAM KUMAR BATAD AND ORS STATE OF RAJ AND ANR	RAJ KAMAL GAUR-P	M C JAIN/ANKIT JAIN-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
17	CRL.M.PET. 41/2018 0204 STAY 42/2018	MEHAR SINGH BALMIKI STATE OF RAJ AND ORS	GAURAV GUPTA-P	
18	CRL.M.PET. 42/2018 0204 STAY 43/2018	DR. AJEET SINGH GURJAR STATE OF RAJ AND ANR	GAURAV GUPTA-P	
19	CRL.M.PET. 86/2018 0204 STAY 82/2018	ROHIT STATE OF RAJASTHAN THROUGH PP	NISHANT SHARMA-P	
20	CRL.M.PET. 130/2018 0204 STAY 120/2018	SUWALAL KUMAWAT STATE OF RAJ AND ORS	VIKRAM YADAV-P	
21	CRL.M.PET. 131/2018 0204 STAY 121/2018	GIRISH BHAI AND ANR STATE OF RAJ AND ANR	JITENDRA BAJAJ-P	
22	CRL.M.PET. 133/2018 0204 STAY 123/2018	KUNDAN LAL AND ORS STATE OF RAJASTHAN AND ANR	SATISH KUMAR/SUDHINDRA-P SATISH KR./SUDHIR KUMAWAT-P	
23	CRL.M.PET. 147/2018 0204 STAY 144/2018	RAMESH PATEL AND ORS STATE OF RAJ AND ANR	JITENDRA BAJAJ-P	
24	CRL.M.PET. 205/2018 0204 STAY 197/2018	K N PANDEY STATE OF RAJ AND ANR	NITIN KUMAR SHARMA-P	
25	CRL.M.PET. 256/2018 0204 STAY 244/2018	ZUNNUN ALI AISHA PARVEEN AND ANR	CARN BHATNAGAR-P	
26	CRL.M.PET. 332/2018 0204 STAY 320/2018	SMT MAMTA KANWAR @ MUMTAJ AND ANR STATE OF RAJ AND ORS	DR GANESH PARIHAR-P	
27	CRL.M.PET. 336/2018 0204 STAY 324/2018	RAM PRASAD AND ORS STATE OF RAJASTHAN AND ANR	NRIPENDRA SINSINWAR-P	
28	CRL.M.PET. 355/2018 0204 STAY 345/2018	GULAB SINGH STATE OF RAJ AND ANR	ANIL UPMAN/ O P FAUZDAR-P	
29	CRL.M.PET. 358/2018 0204 STAY 348/2018	GIRISH BHAI STATE OF RAJ AND ANR	JITENDRA BAJAJ-P	
30	CRL.M.PET. 360/2018 0204 STAY 350/2018	ALPESH PATEL AND ORS STATE OF RAJ AND ANR	JITENDRA BAJAJ-P	
31	CRL.M.PET. 426/2018 0204 STAY 414/2018	HEERALAL SAINI STATE OF RAJASTHAN THROUGH PP	AMIT JINDAL-P	
32	CRL.M.PET. 527/2018 0204 STAY 502/2018	PRADEEP KUMAR PAREEK AND ANR STATE OF RAJ AND ANR	VINAY KANT SHARMA-P	
33	CRL.M.PET. 544/2018 0204 STAY 521/2018	SONU STATE OF RAJ AND ANR	RAJENDRA SOYAL-P	
34	CRL.M.PET. 570/2018 0204 STAY 548/2018	AJAY MANGAL AND ANR STATE OF RAJ AND ORS	DEEPAK CHAUHAN / VINOD-P HANUMAN CHOUDHARY-P	MAHAVEER SINGH-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
35	CRL.M.PET. 587/2018 0204 STAY 567/2018	NARAYAN BABITA	MOHAR PAL MEENA-P
36	CRL.M.PET. 659/2018 0204 STAY 636/2018	SANTRA DEVI STATE OF RAJASTHAN AND ORS	VIJAY KUMAR JANGID-P
37	CRL.M.PET. 664/2018 0204 STAY 641/2018	SMT RUBEENA BANO STATE OF RAJ AND ANR	MANISH SHARMA-P
38	CRL.M.PET. 682/2018 0204 STAY 665/2018	SARITA STATE OF RAJASTHAN THROUGH PP	GAJANAND YADAV / SUBHASH-P
39	CRL.M.PET. 694/2018 0204 STAY 677/2018	SUSHMA KUMAWAT STATE OF RAJ AND ANR	VIJAY YADAV-P
With			
40	CRL.M.PET. 89/2018 0204 STAY 84/2018	RAMESH AAGAL AND ORS STATE OF RAJ AND ANR	VIJAY YADAV-P
41	CRL.M.PET. 703/2018 0204 STAY 689/2018	NEERJA SRIVASTAVA STATE OF RAJASTHAN THROUGH PP	D K SRIVASTAVA/KARAN-P
42	CRL.M.PET. 706/2018 0204 STAY 691/2018	SMT SUNITA DEVI STATE OF RAJ AND ANR	R C GAUTAM-P
43	CRL.M.PET. 708/2018 0204 STAY 693/2018	SANWAR SINGH STATE OF RAJ AND ANR	RAJESH SHARMA/ SMT CHETNA-P
44	CRL.M.PET. 719/2018 0204 STAY 707/2018	RAM BABU JHALANI STATE OF RAJ AND ANR	K A KHAN/G S GAUTAM-P
FOR FRESH ADMISSION WITHOUT STAY			
45	CRL.M.PET. 4360/2016 0204	FAZRU KHAN STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P P.P.-R
46	CRL.M.PET. 1223/2017 0204	RAVINDER KUMAR STATE OF RAJASTHAN THROUGH PP	SARANSH SAINI-P P.P.-R
47	CRL.M.PET. 2783/2017 0204	PHOOL SINGH STATE OF RAJASTHAN AND ORS	K N SHARMA-P P.P.-R
48	CRL.M.PET. 3341/2017 0204	KASAM STATE OF RAJASTHAN AND ORS	KAPIL GUPTA/DHARMENDRA-P P.P.-R
49	CRL.M.PET. 5137/2017 0204	MOHAMMED SAADAT STATE OF RAJ AND ORS	M S BEG-P
50	CRL.M.PET. 6651/2017 0204	GIRIRAJ YADAV @ RAMDAYAL STATE OF RAJ AND ANR	GAJENDRA VYAS-P
51	CRL.M.PET. 345/2018 0204	SUNIL KUMAR MEGHWAL STATE OF RAJASTHAN THROUGH PP	CARN BHATNAGAR-P

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
52	CRL.M.PET. 649/2018 0204	LAXMAN SINGH STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA RAHUL SH-P
53	CRL.M.PET. 658/2018 0204	AABID PRAVEEN AGARWAL	MOHAMMED ANEES-P
54	CRL.M.PET. 684/2018 0204	PRAMOD KUMAR BANSAL STATE OF RAJASTHAN THROUGH PP	C S TANWAR-P
55	CRL.M.PET. 702/2018 0204	NATHU LAL STATE OF RAJ AND ANR	SUNIL KUMAR JAIN-P
56	CRL.M.PET. 715/2018 0204	RADHESHYAM STATE OF RAJ AND ORS	ARUN SINGH SHEKHAWAT-P
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
57	CRL.M.PET. 1691/2015 0204 STAY 1597/2015	SHRAWAN LAL SHARMA STATE OF RAJASTHAN AND ANR	SATYAPAL POSHWAL-P ANIL KUMAR SHARMA-P P.P.-R SANDEEP GARSSA-R VIPIN SHARMA-R
58	CRL.M.PET. 3122/2015 0204 STAY 1045/2015	JAI PRAKASH STATE OF RAJASTHAN AND ANR	SANJAY SHARMA-P P.P.-R
59	CRL.M.PET. 2029/2016 0204 STAY 2045/2016	VISHNU KUMAR AND ORS STATE OF RAJASTHAN AND ORS	VISHAL TIWARI-P P.P.-R HIMMAT SINGH BIKARWAR-R LALIT SHARMA/KALYANI SH. -R RAVINDRA PALIWAL-R
60	CRL.M.PET. 727/2017 0204 STAY 697/2017	ABHISHEK SHARMA AND ORS STATE OF RAJASTHAN AND ANR	SUBHASH SHARMA-P P.P.-R SUBHASH KHANDELWAL-R
61	CRL.M.PET. 3529/2017 0204 STAY 3650/2017	GAURAV SEHGAL STATE OF RAJASTHAN AND ANR	MADHAV MITRA/HEMANT BASSI-P P.P.-R R B MATHUR-R
62	CRL.M.PET. 4645/2017 0204	KAMAL KUMAR AGRAWAL STATE OF RAJ AND ORS	DHARMENDRA JOSHI-P HARI PRASAD JANGID-R
63	CRL.M.PET. 5049/2017 0204 STAY 5294/2017	SMT UMA DEVI AND ORS STATE OF RAJ AND ANR	SANJAY TYAGI/ DR V S NAIN-P G P SHARMA/M C GUPTA-R
64	CRL.M.PET. 5624/2017 0204 STAY 5896/2017	DR MONIKA GUPTA STATE OF RAJ AND ANR	J K MOOLCHANDANI-P ASHOK YADAV-R
65	CRL.M.PET. 5786/2017 0204 STAY 6069/2017	HARI OM AND ORS STATE OF RAJ AND ORS	SANJAY SHARMA-P D G CHATURVEDI-R
66	CRL.M.PET. 6722/2017 0204 STAY 7030/2017	KHEMRAJ SINGH STATE OF RAJ AND ANR	SHASHI BHUSHAN GUPTA-P B R RANA-R
67	CRL.M.PET. 6728/2017 0204 STAY 7038/2017	ROOP SINGH MEENA STATE OF RAJ AND ANR	SHASHI BHUSHAN GUPTA-P B R RANA-R
68	CRL.M.PET. 6757/2017 0204 STAY 7081/2017	RADHEYSHYAM KAUSHLYA AND ANR	MUKESH KUMAR GOYAL-P M K CHATURVEDI-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
69	CRL.M.PET. 6761/2017	GOVIND NIRMLA AND ORS	MUKESH KUMAR GOYAL-P M K CHATURVEDI-R
	0204 STAY 7085/2017		
70	CRL.M.PET. 87/2018	RAVI KHANDELWAL STATE OF RAJ AND ORS	SANJAY SHARMA-P DEEPAK CHAUHAN-R
	0204 STAY 83/2018		

ALL SB MATTERS RELATING TO PREVENTION OF CORRUPTION ACT
(CIVIL WRITS,CRIMINAL WRITS,CRIMINAL APPEALS, CRIMINAL REVISION
CRIMINAL MISC PET. U/S 482 CR P C.,CRIMINAL MISC. BAIL,CRIMINAL
MISC. TRANSFER PET.), SB CRIMINAL WRITS.
SB CRIMINAL MISC. PETITION U/S 482 OF CR P C UPTO YEAR 2014

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	CRL.A. 100/1987 0101	SURESH CHANDRA GUPTA STATE	R.N.KHANDELWAL-P P.P.-R
2	CRL.A. 918/2012 102	BRAJRAJ SINGH STATE OF RAJASTHAN THROUGH P.P.	HARENDRA SINGH SINSINWAR-P PP-R ANAND SINGH RAJAWAT-R R P SINGH-R
FOR ORDERS - DEFECT CASES			
3	CRL.LV.A. 415/2017 0106 (LIMITATION) APPL 686/2017	STATE THROUGH C B I RAJENDER SINGH CHAUHAN AND ORS	ASHWINI KUMAR SHARMA-P
FOR ORDERS			
4	CRL.M.PET. 694/2010 0204	TARABANO AND ORS. AYYUB KHAN QURESHI	DINESH KUMAR GARG-P P.P.-R
5	CRL.LV.A. 380/2016 0106	STATE OF RAJASTHAN LAXMAN BUNKAR	P P-P
6	CRL. B. CANC. 163/2017 0203 BEFORE	HAKMUDIN STATE OF RAJASTHAN AND ANR	SAJID ALI-P HARENDRA SINGH SINSINWAR-R
7	CRL.W. 636/2017 0113 STAY 6763/2017	SABNAM AND ANR STATE OF RAJASTHAN AND ORS	SHAHJAHAN KHAN-P
8	CRL.M.(BAIL) 17210/2017 0202 3RD BEFORE	UMMEDI PRASAD STATE OF RAJASTHAN THROUGH PP	SHASHWAT PUROHIT-P P.P.-R
9	CRL.W. 116/2018 0113 STAY 723/2018	SMT MANISHA STATE OF RAJASTHAN AND ORS	PRIYANKA SHARMA/SURESH-P
10	CRL.M.(BAIL) 225/2018 0202 PC ACT	BASSDEV VERMA STATE OF RAJASTHAN THROUGH PP	SANDEEP BHAGWATI-P P.P.-R
11	CRL.M.(BAIL) 995/2018 0202 3rd BEFORE	LALCHAND STATE OF RAJASTHAN THROUGH PP	SATISH KHANDAL-P P.P.-R
12	CRL.M.(BAIL) 1422/2018 0202 4TH BEFORE	JEETU @ JITENDRA STATE OF RAJASTHAN THROUGH PP	DHANNA RAM/ANNU SHARMA-P P.P.-R
13	CRL.M.(BAIL) 1857/2018 2ND BEFORE	NETRAPAL SINGH STATE OF RAJASTHAN THROUGH PP	RAHUL AGARWAL-P P.P.-R
14	CRL.M.(BAIL) 1859/2018 0202 3rd BEFORE	YAKUB KHAN STATE OF RAJASTHAN THROUGH PP	DINESH SHARMA/SAJID ALI-P P.P.-R
15	CRL.M.(BAIL) 1865/2018 0202 3rd BEFORE	MOHAMMAD SHAKEEL STATE OF RAJASTHAN THROUGH PP	VINOD KUMAR SHARMA-P P.P.-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
16	CRL.M.(BAIL) 1883/2018 0202 2ND BEFORE	VISHNU NAYAK STATE OF RAJASTHAN THROUGH PP	REKHA ARORA-P P.P.-R
17	CRL.M.(BAIL) 1918/2018 0202 2ND BEFORE	MOHD SUWALEH STATE OF RAJASTHAN THROUGH PP	FARZAND ALI/SNEH DEEP-P P.P.-R
18	CRL.M.(BAIL) 1919/2018 0202 PC ACT	RAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	UMESH VATWANI/ R PALIWAL-P P.P.-R
19	CRL.M.(BAIL) 1956/2018 0202 2ND BEFORE PC ACT	DESHRAJ MEENA STATE OF RAJASTHAN THROUGH PP	AMITABH VIJAYWARGIA-P P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS			
20	CRL.M.PET. 5331/2014 0204 APPL 13253/2015 STAY 3129/2015	NANNU SINGH STATE OF RAJASTHAN THROUGH PP	AJAY KUMAR JAIN-P MADHAV MITRA-P P.P.-R PADAM SINGH GURJAR DY GA-R V S CHAUHAN-R
21	CRL.W. 308/2017 0113 APPL 26015/2017 APPL 2878/2018	AJAY KUMAR JAIN STATE OF RAJASTHAN AND ANR	ADITYA JAIN/RAVI SAINI-P ANURAG SHARMA AAG-R
22	CRL.M.APPLI. 9/2018 0204 BEFORE CRLW ROSTER	NIZAMUDDIN @ NIZAM MADRASI STATE OF RAJASTHAN AND ORS	AMIT DADHICH/PADMINI-P
23	CRL.M.APPLI. 48/2018 0204 BEFORE CRLR ROSTER P C ACT	BHUPENDRA SINGH TOMAR STATE OF RAJASTHAN AND ANR	S S RATHORE-P
24	CRL.M.APPLI. 78/2018 0204 (BEFORE CRLR ROSTER)	PRAHLAD RAI AMERIYA STATE OF RAJASTHAN THROUGH P P	SURESH CHARAN/YUDHISHTHIR-P
25	CRL.W. 91/2018 0113 APPL 3335/2018 STAY 652/2018	NADEEM QADEER STATE OF RAJ AND ORS	KAPIL GUPTA-P
FOR FRESH ADMISSION WITH STAY/BAIL			
26	CRL.M.PET. 641/2013 0204 STAY 599/2013	MURLIDHAR AND ANR MAYANK AGARWAL	MAHESH KALWANIA-P P.P.-R
27	CRL.M.PET. 3862/2014 0204 STAY 3407/2014	S K MAAN AND ANR STATE OF RAJASTHAN AND ANR	P K SHARMA-P P.P.-R
28	CRL.R. 1359/2015 0206 STAY 5148/2015	GORDHAN STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P P.P.-R
With			
29	CRL.R. 1227/2015 0206 STAY 4527/2015	SUBE SINGH STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P P.P.-R
30	CRL.R. 1409/2015 0206 STAY 5281/2015	PRADEEP GUPTA STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P P.P.-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
31	CRL.W. 353/2016 0113 STAY 4385/2016	SMT ANJU DEVI AND ANR STATE OF RAJASTHAN AND ANR	SARANSH SAINI-P
32	CRL.M.PET. 3213/2016 0204 STAY 3329/2016	VIMLA DEVI STATE OF RAJASTHAN AND ANR	KESHAV AGARWAL-P P.P.-R
With			
33	CRL.M.PET. 3215/2016 0204 STAY 3331/2016	DEVI PAL MEENA STATE OF RAJASTHAN AND ANR	KESHAV AGARWAL/V S YADAV-P P.P.-R
34	CRL.W. 77/2017 0113 STAY 1263/2017	SMT BHONRI DEVI AND ANR STATE OF RAJASTHAN AND ORS	ASGAR KHAN-P
35	CRL.W. 619/2017 0113 STAY 6603/2017	BIJENDER SINGH LATHER STATE OF RAJASTHAN	HARENDRA SINGH-P
With			
36	CRL.W. 620/2017 0113 STAY 6604/2017	JOGINDER SINGH LATHER STATE OF RAJASTHAN AND ANR	HARENDRA SINGH-P
With			
37	CRL.W. 621/2017 0113 STAY 6606/2017	BIJENDER SINGH LATHER STATE OF RAJASTHAN AND ANR	HARENDRA SINGH-P
38	CRL.W. 705/2017 0113 STAY 7168/2017	SMT ANKITA STATE OF RAJASTHAN AND ORS	VIKASH KUMAR JAKHAR-P
39	CRL.M.PET. 5571/2017 0204 STAY 5836/2017	DEVI LAL STATE OF RAJ AND ORS	RAVINDRA SINGH SHEKHAWAT-P GOVERDHAN SINGH-P ANURAG SHARMA AAG-R
40	CRL.M.PET. 6778/2017 0204 STAY 7107/2017	NARENDRA KUMAR THORI AND ANR STATE OF RAJ AND ORS	JITENDRA MITRUCKA-P
41	CRL.M.PET. 72/2018 0204 STAY 73/2018	SHANKAR KHANDELWAL CENTRAL BUREAU OF INVESTIGATION AND ANR	PANKAJ GUPTA-P ASHWANI KUMAR SHARMA-R
With			
42	CRL.M.PET. 94/2018 0204 STAY 89/2018	SHANKAR KHANDELWAL CENTRAL BUREAU OF INVESTIGATION AND ANR	PANKAJ GUPTA-P ASHWANI KUMAR SHARMA-R
43	CRL.W. 120/2018 0113 STAY 727/2018	BALSWAROOP STATE OF RAJ AND ORS	GANESH MEENA-P
44	CRL.W. 121/2018 0113 STAY 728/2018	MAHENDRA KUMAR STATE OF RAJASTHAN AND ORS	HANS KUMAR SHARMA-P
45	CRL.A.S. 286/2018 0101 SOSA 173/2018	BABU SINGH STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/K C MEENA-P

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
With			
46	CRL.A.S. 285/2018	VIRENDRA SINGH STATE OF RAJASTHAN THROUGH PP	RAJVEER SINGH/K C MEENA-P
	0101 SOSA 172/2018		
47	CRL.M.PET. 383/2018	LAL CHAND ASWAL STATE OF RAJASTHAN THROUGH PP	S S HORA-P
	0204 STAY 370/2018		
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
48	CRL.M.PET. 2725/2013	NISHI KANT ARYA C B I THROUGH PP	V R BAJWA-P P.P.-R TEJ PRAKASH SHARMA-R
	0204		
49	CRL.M.PET. 4750/2014	BHANWAR SINGH STATE OF RAJASTHAN THROUGH PP	JAI PRAKASH GUPTA-P P.P.-R
	0204		
50	CRL.W. 152/2016	SMT VIMLA STATE OF RAJASTHAN AND ANR	PRAVEEN KUMAR JAIN-P
	0113		
51	CRL.W. 443/2016	SUNIL KUMAR STATE OF RAJASTHAN AND ANR	RAJESH KUMAR SAINI-P
	0113		
52	CRL.W. 473/2017	SITARAM MEENA STATE OF RAJASTHAN AND ORS	NIKHLESH KATARA-P
	0113		
53	CRL.W. 41/2018	MOHINI GOSWAMI DIRECTOR GENERAL OF POLICE AND ORS	S K JINDAL/NEETU BHANSALI-P
	0113		
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
54	CRL.M.PET. 1843/2010	SHAMBHU STATE OF RAJASTHAN AND ANR	MADHO SWAMI-P P.P.-R KEDAR SHARMA-R
	0204 STAY 1756/2010		
55	CRL.M.PET. 1490/2011	RAKESH KUMAR SHARMA STATE OF RAJASTHAN AND ANR.	G P KAUSHIK-P P.P.-R ANURAG SHARMA-R G S SHEKHAWAT-R
	0204		
56	CRL.M.PET. 1548/2011	RANJEETA RAM STATE AND ORS	HARENDRA SINGH SINSINVAR-P P.P.-R
	0204 STAY 1589/2011		
57	CRL.M.PET. 4068/2011	OM PRAKASH POONIA STATE OF RAJASTHAN AND ANR	HARENDRA SINGH SINSINWAR-P P.P.-R RUPIN K KALA-R
	0204 STAY 3726/2011		
58	CRL.M.PET. 693/2012	BANWARI SMT PREMSAHELI	ANIL UPMAN/ RITU SHARMA-P P.P.-R RAJEEV SOGARWAL-R
	0204 STAY 527/2012		
59	CRL.M.PET. 1882/2012	SOHAN KUMAR SANKHALA SMT LAXMI PAREWA AND ORS	R M JAIN-P P.P.-R ANITA AGARWAL-R
	0204		
60	CRL.M.PET. 532/2013	PRAKASH CHOUDHARY STATE OF RAJASTHAN THROUGH PP.	AMIN ALI/GIRRAJ PRASAD-P P.P.-R
	0204 STAY 483/2013		
61	CRL.M.PET. 949/2013	NARESH KUMAR JAIN BHAGWAN SAHAY	GURVINDER SINGH-P P.P.-R KESHAV AGARWAL-R
	0204 STAY 854/2013		
62	CRL.M.PET. 2439/2013	MAHENDRA STATE OF RAJASTHAN AND ORS	ASLAM KHAN-P P.P.-R SARANSH SAINI-R
	0204 STAY 2157/2013		

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
63	CRL.M.PET. 1936/2014 0204 STAY 1722/2014	IQBAL KHAN STATE OF RAJASTHAN AND ANR	YUNUS KHAN-P P.P.-R MOHAMMAD AKBAR KHAN-R
64	CRL.M.PET. 2143/2014 0204 STAY 1924/2014	SAI ADHAAR BUILD ESTATE LTD STATE OF RAJASTHAN AND ANR	M K KAUSHIK-P P.P.-R G P KAUSHIK-R
65	CRL.M.PET. 2335/2014 0204 STAY 2074/2014	RAJKUMAR AND ORS STATE OF RAJASTHAN AND ANR	MANISH KUMAR SHARMA-P P.P.-R KAMLESH KUMAR SAHU-R
With			
66	C.W. 8561/2011 4300 STAY 7935/2011	RAJKUMARI STATE (HOME DEPARTMENT)ORS	MANISH KUMAR SHARMA-P V S BADHWAR-R PARIKSHIT SINGH DY G C-R S C PUROHIT ADD G C-R
67	CRL.M.PET. 2849/2014 0204 STAY 2537/2014	KULDEEP TIWARI STATE OF RAJASTHAN THROUGH PP	RAVI KUMAR KASLIWAL-P P.P.-R
68	CRL.M.PET. 4521/2014 0204 STAY 4009/2014	SMT PRABHATI DEVI AND ORS STATE OF RAJASTHAN AND ANR	HARENDRA SINGH SINSINWAR-P P.P.-R DEEPAK CHAUHAN-R
69	CRL.M.PET. 4862/2014 0204 STAY 4303/2014	JHABARMAL STATE OF RAJASTHAN AND ORS	ASHVIN GARG-P P.P.-R AJEET BHANDARI-R
With			
70	CRL.M.PET. 4863/2014 0204 STAY 4304/2014	BANWARI AND ANR STATE OF RAJASTHAN AND ORS	ASHVIN GARG-P P.P.-R AJEET BHANDARI-R
71	CRL.M.PET. 5140/2014 0204 STAY 4555/2014	RAJENDRA PRASAD STATE OF RAJASTHAN AND ANR	SURESH DHENWAL-P P.P.-R VIDHUT GUPTA-R
72	CRL.W. 9/2015 0113	SMT PRIYANKA AND ANR STATE OF RAJASTHAN AND ANR	O P SHARMA-P P P-R VINEET DIXIT-R
73	CRL.W. 84/2015 0113	PREM KISHAN GARG STATE OF RAJASTHAN AND ORS	R K DAGA-P RAJ KAMAL GAUR-R RAJ KAMAL GAUR-R
74	CRL.W. 151/2015 0113 STAY 2447/2015	SMT ANJALI STATE OF RAJASTHAN AND ORS	DEEN DAYAL KHANDELWAL-P HARENDRA SINGH SINSINWAR-R HARENDRA SINGH SINSINWAR-R
75	CRL.M.PET. 41/2016 0204 STAY 75/2016	RANJEET SINGH CHANDEL C B I THROUGH P P	BHRIGU SHARMA-P P.P.-R ASHWANI KUMAR SHARMA-R
76	CRL.W. 199/2017 0113 STAY 2810/2017	LALI KUMARI AND ANR STATE OF RAJASTHAN AND ORS	SURESH KUMAR-P SANDEEP KUMAR MEENA-R
77	CRL.W. 287/2017 0113 STAY 3837/2017	NANDU DEVI AND ORS STATE OF RAJASTHAN AND ANR	JITENDRA MITRUCKA-P

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
78	CRL.W. 349/2017 0113 STAY 4457/2017	RAKESH YADAV STATE OF RAJASTHAN AND ORS	D P SHARMA-P ANSHUMAN SAXENA-P	SANJAY KUMAR SHARMA GC-R
With				
79	C.W. 17117/2015 0510 CMS 15168/2015	RAKESH YADAV DIRECTOR SECONDARY EDU &ANR	D P SHARMA-P	ANSHUMAN SAXENA-R
80	CRL.W. 374/2017 0113 STAY 4636/2017	TARA CHAND SINGHAL STATE OF RAJ AND ORS	RAJESH GOSWAMI-P	
81	CRL.W. 702/2017 0113 STAY 7155/2017	RAMSWAROOP STATE OF RAJASTHAN AND ORS	N K SINGHAL-P	
82	CRL.W. 60/2018 0113 STAY 486/2018	AJIT SINGH STATE OF RAJASTHAN AND ORS	RAVINDRA SINGH SHEKHAWAT-P	
83	CRL.M.PET. 388/2018 0204 STAY 376/2018	RAM BABU KASANA STATE OF RAJ AND ANR	RAVINDRA SINGH SHEKHAWAT-P	
ADMISSION WITH NOTICE SERVED-REPLY FILED				
84	CRL.W. 260/2014 0113 STAY 4666/2014	SMT NIRMLA PAREEK AND ORS STATE OF RAJASTHAN AND ORS	MADHAV MITRA/NISHANT SH.-P	P P-R
85	CRL.W. 134/2015 0113 STAY 2282/2015	NARENDRA KUMAR SETHI STATE OF RAJASTHAN AND ORS	PARAG RASTOGI/ANSHUL-P	DEEPAK CHAUHAN-R G S GILL AAG-R SHRI B N SANDHU, AAG-R
86	CRL.W. 12/2017 0113 STAY 189/2017	HARI PRAKESH TOTLA UNION OF INDIA AND ORS	DILEEP SINGH JADAUN-P	RAJNEESH GUPTA-R R S SHEKHAWAT-R
87	CRL.W. 125/2017 0113 STAY 1965/2017	TALIM AUTHORISED OFFICER AND ANR	JAI RAJ TANTIA-P	
88	CRL.W. 126/2017 0113 STAY 1966/2017	ISSAB AUTHORISED OFFICER AND ANR	JAI RAJ TANTIA-P	
89	CRL.W. 519/2017 0113 STAY 5760/2017	SHOHEB KHAN AND ANR STATE OF RAJ AND ORS	ASGAR KHAN-P	ROHIT KHANDELWAL-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018
Court No :12
HON'BLE MR. JUSTICE INDERJEET SINGH

10.30 AM TO 01.00PM
02.00 PM TO 04.30 PM

SB CIVIL MISC APPEALS (NON-MAC MATTERS)
AND S B SALES TAX REVISION.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.M.A. 786/2002 1200	RAM KISHRORE M/S SHRE NAI NATH BRICKS CO LT	N K JOSHI-P B.D.AGARWAL-R
2	C.M.A. 797/2002 1101	SUNITA SHUKLA BHAGWATI DEVI & ORS	SHAILESH PRAKASH SHARMA-P MAHESH SHARMA-R
3	C.M.A. 2019/2002 4000	RADHEY SHYAM SARASWATI	R K DAGA-P ASHOK SHARAMA-R
4	C.Ist.Appl 3/2003 0702 BEFORE	VISHWAJAYOTI RAWAT ENTERPRISES P LTD	ASHISH SHARMA-P B S RAJAWAT-P ASHOK SHARMA-R RAJAT RANJAN-R RAKESH KUMAR-R
5	C.M.A. 738/2003 1002 STAY 917/2003	RAJENDRA PRASAD SMT LALITA DEVI	ANURAG SHARMA-P ANOOP DHAND-R ANOOP DHAND-R
With			
6	C.M.A. 2115/2003 1002	RAJENDRA PRASAD SMT LALITA DEVI	ANURAG SHARMA-P ANOOP DHAND-R D P PUJARI-R
7	C.M.A. 63/2004 4000	DISTRICT COLLECTOR SIKAR M/S MEEL & COMP & ORS	G A-P DR A S KHANGAROT(ADD GC)-P A K BAJPAI-R
8	C.M.A. 778/2005 1001 CMS 631/2005	SMT SARITA RAJENDRA KUMAR	ANOOP DHAND-P ROHAN JAIN-R
9	C.M.A. 1673/2005 1101	SWYAM PRAKASH SWAMI JAGDISH	N K JOSHI-P S K SINGH-R ASHVIN GARG-R
10	C.M.A. 2318/2005 1200	M/S BHAGAT SINGH RAJENDRA SING M/S PANNA LAL RAM NARAYAN	G P KAUSHIK-P AMIT KURI-R
11	C.M.A. 1170/2006 0800	SAJANMAL LODHA SMT DILHAR KANWAR AND ORS	AJEET BHANDARI-P RAKESH TIWARI-R NEERAJ KUMAR TIWARI-R
12	C.M.A. 1315/2006 1200	UNION OF INDIA AND ORS M/S GIRISH CHAND AGARWAL AND O	ALOK GARG-P G D PARWAL-R RATAN KAUSHIK-R
13	C.M.A. 3558/2006 1200	M/S MUKESH G GOYAL STATE AND ORS	S K SAKSENA-P S N GUPTA DY. G A-R N A NAQVI AAG-R
14	C.M.A. 3562/2006 1700	RAJASTHAN AGRICULTURE UNIVERSI M/S NAND TRADER	R D RASTOGI-P ANISHA JAIN-P SARTHAK RASTOGI-P
With			
15	C.M.A. 3560/2006 1200	RAJASTHAN AGRICULTURE UNIVERSI M/S NAND TRADERS	MANISH BHANDARI-P R D RASTOGI-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
16	C.M.A. 3027/2008 1200	STATE OF RAJ & ORS NETRAPAL SINGH	J K AGRAWAL-P HEMANT MATHUR(G C)-P RAJENDRA PRASAD(AAG)-P	C S CHAUHAN-R DINESH YADAV(AAG)-R J P GOYAL-R
17	C.M.A. 5222/2008 4000	PURUSHOTTAM MADAN LAL	M M RANJAN-P	AATISH JAIN-R
With				
18	C.M.A. 5126/2008 4000	PURUSHOTTAM MADAN LAL & ORS	M M RANJAN-P	AATISH JAIN-R
FOR ORDERS- DEFECT CASES				
19	C.M.A. 1459/2016 1001	SMT GITA ALIAS SANGITA TRILOK ADITYA	AMIT DADHICH-P	
20	C.M.A. 5345/2016 1504 CMCC 31/2017	HARI RAM AND ORS M/S GOYAL PROTINS LIMITED AND ORS	SURENDRA SHARMA-P	
21	RES.APPL. 184/2017 4201 CMCC 904/2017	PUSHPA DEVI AND ANOTHER U O I THROUGH G M N/W/R JAIPUR	SUMIT KHANDELWAL-P	
22	C.M.A. 1648/2017 1504 CMCC 680/2017	SMT SURJI DEVI SHRI BHERU AND ORS	RAM SHARAN SHARMA-P	
23	C.M.A. 1804/2017 4000	TIKAM, AND ORS JWAN SINGH AND ORS	SUDESH BANSAL/M ADIL-P	
24	C.M.A. 4628/2017 1101	RAMKISHAN AND ORS JANKI PRASAD AND ANR	D K GARG-P	
25	C.M.A. 4815/2017 4000	KAMAL KUMAR ALIAS BABLU AMARNATH THR LRS AND ANR	SANDEEP PATHAK-P	
26	C.M.A. 6111/2017 1504 CMCC 2641/2017	M/S VARUNA ROAD LINES CO LTD YOGENDRA SINGH AND ANR	N K TIWARI-P	
27	C.M.A. 6350/2017 1101 APPL 4832/2018	NAITIK ICICI BANK LTD AND ANR	RAJENDRA YADAV-P	
28	C.M.A. 27/2018 1101 APPL 6314/2018	RAMGOPAL AND ORS GENERAL PUBLIC AND ORS	SANDEEP JAIN-P	
FOR ORDERS				
29	C.M.A. 1689/2002 1504	NATIONAL INSURANCE CO LTD KANHIYA LAL	SMT MANJU JAIN-P	ATUL SAXENA-R R B MATHUR-R SANDEEP MATHUR-R
With				
30	X.OBJECTION 53/2003	NATIONAL INSURANCE COMP KANHAIYA LAL	SANDEEP MATHUR-P	
31	C.M.A. 2444/2004 0704 CMS 2314/2004 FOR FINAL HEARING	RAJASTHAN KHADI VIMLA KASLIWAL	L L GUPTA-P	ABHI GOYAL-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
32	C.M.A. 2287/2010 1003	OM PRAKASH GAYATRI BAI	ASHVIN GARG-P DHARMENDRA SRIVASTAVA-R SANJAY KUMAR SHARMA-R
33	RES.APPL. 429/2011 4201	M/S MAHAVIR CHEMICALS INDUSTRIES A.C.T.O. JAIPUR	J.N. SHARMA-P ALKESH SHARMA-P
34	C.M.A. 4814/2012 1600	SMT KAMLA DEVI STATE/DISTT COLLECTOR BHARATPUR AND OTHE	ANUROOP SINGHI-P
35	C.M.A. 3215/2014 1504	MOHAMMAD SABBIR ALIAS SABIR M/S KARVA ROADWAYS LTD AND OTHERS	RAM SINGH RATHORE-P MANJU JAIN-R
36	C.RVV. 53/2015 4201	THE REGIONAL DIRECTOR E S I JAIPUR ALL RAJASTHAN COTTAGE INDUSTRI	DR A S KHANGAROT-P
37	C.M.A. 1896/2015 1504	BANSH GOPAL AND ANOTHER M/S RAJARAM AND SONS	SANDEEP MATHUR-P
38	C.M.A. 2491/2016 2800	JASWANT SINGH DOOD SINGH AND OTHERS	O P MISHRA-P
39	C.M.A. 6137/2016 0603	NARAYAN LAL GANESH RAM JAT AND ORS	SANDEEP MATHUR-P CHITRA GOYAL-R
40	C.M.A. 4185/2017 1504	VAIKUNTI DEVI LOKENDRA SINGH AND ANR	RAM SINGH RATHORE-P
41	C.M.A. 5920/2017 4000 STAY 4270/2017	TEJRAM AND ANR RAGHUNATH AND ORS	SARANSH SAINI-P
42	C.M.A. 6358/2017 1200 STAY 4633/2017	SMT VIMLA ROONGTA SMT MITHLESH KUMARI AND ORS	GUNJAN PATHAK-P DINESH KUMAR-R
43	C.M.A. 240/2018 1703	SMT MANJU AND ORS UNION OF INDIA THR GEN MANAGER WR	AJAY SHUKLA-P
FOR ORDERS ON INTERIM APPLICATIONS			
44	C.M.A. 1776/2002 1001 APPL 35709/2017 APPL 39116/2017	GAJENDRA KUMAR SMT SUSHILA KUMARI	SANJAY MEHRISHI-P ANOOP DHAND-R BIRI SINGH-R
45	C.M.A. 3417/2012 1600 APPL 6976/2017	RAMESH CHAND STATE/L A O(S D O) DHOLPUR	JEETENDRA KUMAR SHARMA-P MR. DHARMENDRA PAREEK-R
46	C.M.A. 4064/2012 1504 APPL 1296/2018 STAY 3104/2012	NEW INDIA ASSURANCE COMPANY LT HARBANS SINGH AND OTHERS	RAM SINGH RATHORE-P MAHENDRA GOYAL-R GIRISH KHANDELWAL-R
47	C.M.A. 4817/2015 1504 APPL 4950/2018 CMS 3388/2015	I C I C I LOMBARD GEN INSURANCE CO LTD SMT NARAJ AND OTHERS	CHANDERDEEP SINGH JODHA-P KAMLESH KUMAR SAHU-R NAVEEN KUMAR SHARMA-R RAM SINGH RATHORE-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATIONS				
48	RES.APPL. 3/2017	ICICI LOMBARD GENERAL INSURANCE COL KAJOD MAL AND OTHERS	VIGYAN SHAH/K SHARMA-P	
	4201 (LIMITATION) APPL 3/2017			
49	RES.APPL. 109/2017	KULDEEP SINGH KANARAM & ORS	ARVIND BHARDWAJ-P	
	4201 (LIMITATION) APPL 366/2017			
50	RES.APPL. 176/2017	ICICI LOMBARD GENERAL INSURANCE CO LTD MAHIPAL AND ANOTHER	VIGYAN SHAH/KAMLESH-P	
	4201 (LIMITATION) APPL 896/2017			
FOR FRESH ADMISSION WITH STAY/BAIL				
51	C.RVV. 3/2016	PRABHU DAYAL AND ORS DHEERENDRA SINGH	SARANSH SAINI-P	
	4201 STAY 202/2016			
FOR FRESH ADMISSION WITHOUT STAY/BAIL				
52	X.OBJECTION 83/2015	LICHHU RAM ALIAS LAXMAN RAM OM PRAKASH AGARWAL AND ANOTHER	J K GUPTA-P	
	4201			
	With			
53	C.M.A. 3218/2011	LICHHU RAM ALIAS LAXMAN RAM OM PRAKASH AGARWAL AND ANOTHER	RAM SINGH RATHORE-P	SONIA SHANDLIYA/S PATHAK-R
	1504			J K GUPTA-R
54	C.M.A. 5294/2017	BHONRI LAL AND ORS BHAWANI PRATAP SINGH AND ORS	NAWAL SINGH SIKARWAR-P	A K BAJPAI-R
	4000			
55	C.W. 7884/2017	NATIONAL ENGINEERING INDUSTRIES LTD ELECTRICITY OMBUDSMAN R V V BHAWAN ANR	SUNIL NATH ARCHIT BOHRA-P	
	5300 BEFORE			
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
56	C.W. 24142/2017	MOTI RAM STATE OF RAJ AND ORS	HANUMAN CHOUDHARY-P	R B MATHUR-R SHRI ANURAG SHARMA AAG-R
	5200 BEFORE CMS 20908/2017 SENIOR CITIZEN			
57	C.M.A. 2288/2008	M/S POPULAR PRINTERS & ORS HARIDAS & ORS	L L GUPTA-P	J P GOYAL-R
	0800 CMS 1492/2008			
58	C.M.A. 3613/2009	STATE OF RAJ & ORS M/S SHAILESH KUMAR & ORS	J K AGRAWAL-P J. M. SAXENA (AAG)-P JAG MOHAN SAXENA AAG-P SANJEEV SINGHAL(DY GC)-P	HEMANT MATHUR DY G C-R
	1200 STAY 2142/2009			
	With			
59	C.M.A. 463/2010	STATE OF RAJ AND OTHERS SHAILESH KUMAR AND OTHERS	HEMANT MATHUR(DY G C)-P JAG MOHAN SAXENA AAG-P SANJEEV SINGHAL(DY GC)-P	SANJAY SHARMA-R VINEET MEHTA-R
	1200			

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
60	C.M.A. 633/2010 1007 APPL 39118/2017 CMS 416/2010	SMT MUNNI KANWAR HE SINGH ALIAS HEMA RAM	ANOOP DHAND-P	RAJESH PAREEK-R ANOOP PAREEK/VINOD PATHAK-R SARVESH JAIN/V GARG-R
61	C.M.A. 695/2010 1504 STAY 489/2010	I C I C I LOMBARD GEN.INSURANCE CO LTD KALLU RAM	VIGYAN SHAH-P	ISHWAR JAIN-R
62	C.M.A. 4132/2012 1101 STAY 3163/2012	RAVINDRA KUMAR ARUN KUMAR AND OTHERS	RAJAT RANJAN-P	ADITYA MATHUR-R D P SHARMA-R GHANSHYAM SHARMA-R VIRENDRA SHARMA-R
63	C.M.A. 347/2013 4000 STAY 236/2013	M/S CURO PRIME PHARMAX PVT LTD M/S SYNOR HEALTH CARE AND ANOTHER	G D BANSAL/G L CHOUDHARY-P	AMIT CHHANGANI-R
64	C.M.A. 2110/2013 1200 STAY 68/2014	THE MALT COMPANY INDIA LTD RAJASTHAN STATE CO OPERATIVE MARKETING F	SUNIL NATH-P	ARVIND SHARMA-R
65	C.M.A. 2309/2014 1200	M/S VIOM NETWORKS LTD AND ANOTHER M/S TELURAM RAM PRASAD AND ANOTHER	RAVI CHIRANIA-P	JAI PRAKASH GUPTA-R
66	C.M.A. 2356/2014 2800 CMS 1660/2014	KULDEEP AND OTHERS RAJ KUMAR KALRA AND OTHERS	SUDESH BANSAL-P ALANKRITA SHARMA-P	RAJNEESH GUPTA-R
67	C.M.A. 47/2015 1001	SMT ANJU AJAY AGARWAL	YOGESH SINGHAL-P	VINAY PAL YADAV-R
68	C.M.A. 445/2015 2800 CMS 408/2015	ANUP KAUSHIK CHAMAN KUMARI BANSAL	MOHIT GUPTA-P	VIPUL JAIN-R
With				
69	C.M.A. 1276/2015 2800 STAY 992/2015	CHAMAN KUMARI BANSAL ANUP KAUSHIK	VIPUL JAIN-P	MOHIT GUPTA-R
70	C.M.A. 4781/2015 4000 STAY 3342/2015	SMT PRABHATI YADAV SMT SARBATI DEVI AND OTHERS	KAMLESH PAREEK-P	NARPAT SINGH SHEKHAWAT-R
71	C.M.A. 1132/2016 1504	GANESH MEENA SHRINARAYAN SHARMA AND OTHERS	SANDEEP MATHUR-P	N K JAIN/ LOKESH PARIHAR-R
72	C.M.A. 1409/2016 4000	GOVERDHAN SINGH SHEKHAWAT SURESH JANGID AND OTHERS	MAYANK/POOJA CHOUDHARY-P	JITENDRA TIWARI-R SHANTNU BANSAL-R
73	C.M.A. 2759/2016 4000 CMS 1559/2016	RAMBABU GAUTAM AND OTHERS RADHEY SHYAM MEGHWAL	ALOK CHATURVEDI-P	RAJVIR SHARMA-R
74	C.M.A. 3683/2016 2800 STAY 1924/2016	ANAND SAXENA LOKENDRA KAPIL AND OTHERS	RAJAT RANJAN-P	SHYAM SUNDER SHARMA-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
75	C.M.A. 4355/2016 4000 STAY 2273/2016	SMT ANITA NATANI AND ANOTHER SMT MANORAMA NATANI AND ANOTHER	RAJEEV SURANA-P SURYKANT KAUSHIK/SARVESH-R
76	C.M.A. 1015/2017 4000 CMS 764/2017	SANTOSH AND ORS BALWAN SINGH AND ANR	MANOJ BHARDWAJ-P SARANSH SAINI-R
77	C.M.A. 1483/2017 4000 STAY 1097/2017	NIRANJAN LAL AND ORS VISHWNATH AND ORS	AMOL VYAS/VINOD PATHAK-P RAJAT RANJAN-R
78	C.M.A. 1719/2017 1200 APPL 717/2017(LIMITATION) STAY 1247/2017	STATE OF RAJASTHAN THR EX ER M/S BHARAT CONSTRUCTION CO	AASHISH SHARMA-P VISHNU KUMAR-P
79	C.M.A. 5116/2017 1703 STAY 3645/2017	UNION OF INDIA THR GEN MANAGER ER SMT SANTOSH	S N MEENA-P AJAY SHUKLA-R
ADMISSION WITH NOTICE SERVED- REPLY FILED			
80	C.M.A. 3629/2017 4000 STAY 2632/2017	M/S RADHA SWAMI FOOD PRODUCTS PVT LTD M/S DAIYA TRADING CO	G D BANSAL/ASHWANI-P K N SHARMA/ ROHIT JAIN-R
FOR HEARING			
81	C.W. 15916/2017 5200 BEFORE SENIOR CITIZEN	MURARI LAL SHARMA STATE (RURAL DEVELP & PANCHAYATI) ORS	SHASHI KANT SAINI-P LOKESH SHARMA-R MR ANURAG SHARMA AAG-R
83	C.M.A. 890/2010 1200	M/S RAJASTHAN ENTERISES PVT LT SMT RUKMANTI DEVI & ORS	AJEET BHANDARI-P ALOK CHATURVEDI-R ALANKRITA SHARMA-R MOHAMMED ANEES-R RAVI SHANKAR SHARMA-R
With			
84	C.M.A. 870/2010 1200	SMT. RUKMANI DEVI & ORS RAJASTHAN ENTERPRISES PVT LTD	GOPI CHAND GARG-P R K AGARWAL-R MOHD ANEES-P RAVI SHANKAR SHARMA-P ALANKRITA SHARMA-R ALOK CHATURVEDI-R ANANT BHANDARI-R MOHAMMED ANEES-R
85	C.M.A. 6979/2011 1101 STAY 4582/2011	SMT SANTOSH DEVI SMT SAROJ AND OTHERS	AJEET BHANDARI-P SAURABH JAIN-R ANIL TIWARI-R D P PUJARI/SUSHIL PUJARI-R K N GUPTA-R S C Gupta-R
86	C.M.A. 51/2012 0800	RAJ RAJYA SAHAKARI UPBHOKTA SANGH LTD KAMDHENU CONSTRUCTION PVT LTD	R B MATHUR-P GIRIRAJ BARDHAR-R PRAHLAD SHARMA-R
With			
87	C.M.A. 510/2012 0703	KAMDHENU CONSTRUCTION RAJASTHAN STATE COOPERATIVE CONSUMERS	GIRRAJ BARDHAR-P PRAHLAD SHARMA-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR HEARING				
88	C.M.A. 4998/2012 1200	M/S SHWETA CONSTRUCTION COMPANY STATE	SURESH SAHNI-P	DR A S KHANGAROT(DY G C)-R
89	C.M.A. 1423/2013 1200	RAJ STATE MINES AND MINERALS LTD M/S ACE CONSTRUCTION MINES AND MIN COP S	R B MATHUR-P	RAM SINGH BHATI-R SURESH SAHNI/R M SHARMA-R
With				
82	C.W. 16142/2017 5200 CMS 14277/2017	MURARI LAL SHARMA STATE (RURAL DEVELP & PANCHAYATI) ORS	SHASHI KANT SAINI-P	LOKESH SHARMA-R ANURAG SHARMA AAG-R

SB CIVIL SERVICE WRITS (DISCIPLINARY PROCEEDINGS & PENALTIES,
MATTERS RELATING TO REMOVAL/DISMISSAL/TERMINATION
COMPULSORY RETIREMENT FROM SERVICE, REVERSIONS, SALARY &
ALLOWANCES, SELECTION SCALES, MATTERS RELATING TO INDUSTRIAL
DISPUTES ACT, TRADE UNION ACT, WORKMEN COMPENSATION ACT
EMPLOYEES STATE INSURANCE ACT, FACTORIES ACT, EMPLOYEES
PROVIDENT FUND AND MISC PROVISION ACT, PAYMENT OF GRATUITY ACT
PAYMENT OF BONUS ACT, PAYMENT OF WAGES ACT, CONTRACT
LABOUR (REGULATION OF PAYMENT ACT)

NOTE: FRESH ADMISSION CASES LISTED IN SUPPLEMENTARY AND
DAILY CAUSE LIST WILL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.W. 1832/1997	C.L.VERMA STATE & ORS.	GAURAV SHARMA-P G A-R ANAND SHARMA-R B L AVASTHI ADD G C-R R K SHARMA-R RAJ SHARMA ADD G C-R
	0504		
2	C.W. 4419/1999	BHAGWAN SINGH & 9 ORS RAJ MEDICAL RELIF SOCIETY	ROHITASHWA KAJALA-P V B SRIVASTAVA-R A K BANSAL-R A.K.BHANDRI-R AJEET BHANDARI-R M.M.BANSL-R N JAIN-R SANJEEV SINGHAL DY G C-R
	0507		
With			
3	C.W. 10025/2011	NARESH CHANDRA SAXENA AND ANR RAJ MEDICAL RELIEF SOCI AND ANR	V B SRIVASTAVA-P ANANT BHANDARI-R ABHISHEK BHANDARI-R SANJAY KUMAR SHARMA GC-R
	0507		
4	C.W. 4848/1999	RAMESHWAR SINGH & ORS STATE	TEJ PRAKASH SHARMA-P BALVINDER SINGH BRAR-P G A-R A K BANSAL-R A.K.PAREEK,-R BHUWNESH SHARMA DY G C-R DEEPAK PAREEK-R J K SINGHI-R K, S, CHANDEL-R
	0507		
With			
5	C.W. 4829/1999	GULJARI LAL SHARMA STATE & ORS	TEJ PRAKASH SHARMA-P BALVINDER SINGH BRAR-P G A-R ,A.K.BANSAL-R BHUWNESH SHARMA DY G C-R K S CHANDEL DY G C-R
	0507		
6	C.W. 6581/1999	BRAHMA PRAKASH BADAYA STATE AND ORS	P.KUHAD,M.SINGH,S.NATH-P D.V.ANAND,MRS.PRABHA RANA-P LOKESH ATREY-P MRS.MANJU AGARWAL-P P.S.SHUKLA,VIJAY SINGH-P J M SAXENA-R DHEERAJ TRIPATHI DY G C-R G A-R MS,SUNITA SATYARTHI-R S.R.JOSHI,RAHUL JOSHI-R
	0511		

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
7	C.W. 1163/2000	S B B J & ORS C I T CUM LABOUR COURT JAIPUR	M D AGARWAL-P ANURAG AGRAWAL-P M D AGARWAL-P
	1502		
8	C.W. 1687/2000	KALU RAM GURJAR JAIPUR VIDYUT VITRAN NIGAM LTD.JAIPUR	BANWAR BAGRI-P D K SWAMI-P I S MALIK-P K C SHARMA-P MANOJ BHARDWAJ-P N L GURJAR-P R K AGARWAL-P S L MEENA-P
	0502		
9	C.W. 1874/2000	PANKAJ SRIVASTAVA STATE & ORS	N K SINGHAL-P ABDUL KALAM KHAN-P
	0502		SMT.KAMLA JAIN-R RAJENDRA PRASAD AAG-R S.M.JAIN-R
With			
10	C.W. 2039/2000	TRILOCHAN SINGH ASAWAT STATE & ORS	N K SINGHAL-P
	0502		J.K.SINGHI-R
With			
11	C.W. 4791/2000	CHOUTH MAL SEN STATE AND ORS	N K SINGHAL-P RASHMI SINGHAL-P
	0502		V D GATHALA-R
12	C.W. 2301/2000	BHOOP SINGH U O I & ORS	HANUMAN CHOUDHARY-P G K JAIN-P
	0502		AJAY SHUKLA,S S RAGHAV-R BHANWAR BAGRI-R R D RASTOGI-R
13	C.W. 3645/2000	M C BHARATPUR JUDGE LABOUR COURT BHARTPUR &	K K SHARMA-P ARUN CHATURVEDI-P ASHWANI CHOBISA-P VEENA TRIVEDI-P
	1502		MANU BHARGAVA G C-R
14	C.W. 5728/2000	DINESH KUMAR AGRAWAL STATE AND ORS	PRAHLAD SINGH-P KP SINGH-P M.S.GURJAR,B.B.L.SHARMA-P
	0507		DR A S KHANGAROT ADD G C-R
15	C.W. 152/2001	MAHENDRA SINGH BHANDARI STATE AND ORS	AJEET BHANDARI-P A.K.BHANDARI-P ANANT BHANDARI-P PANKAJ BHANDARI-P RAMESHWAR S. RATHORE-P VIDHI BHANDARI-P
	0507		ANKUR RASTOGI ADD G C-R G A-R MANJU JOSHI ADD G C-R PRADEEP KALWANIA ADD G C-R
16	C.W. 3189/2001	ML MEENA THE LIC AND ORS	SUNIL SAMDARIYA-P MAYA BANSAL-P PRAVEEN SHARMA-P
	0507		MR. M.D. AGARWAL-R
17	C.W. 8643/2002	MANGHA RAM SANKHLA STATE OF RAJ & ORS	PRAHLAD SHARMA-P
	0501		ALADEEN KHAN DY G C-R DR M S KACHHAWA-R N K BHATT ADD G C-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
18	C.W. 7104/2003 0502	SAHIB SINGH THE UNION OF INDIA NEW DELHI &	S K TIWARI-P MANOJ PAREEK G P GUPTA-P SUSHIL SHARMA-R B S CHHABA-R SS RAGHAV-R
19	C.W. 7332/2003 0507	KANAIYA LAL BISSA RAJ HOUSING BOARD & ANR	MAHENDRA SHAH-P SHOBHIT VYAS-P J K SINGHI-R
20	C.W. 8413/2005 0504	RAM GOPAL MEGHWAL R S R T C JAIPUR & ANR	BABU LAL GUPTA-P O P SHARMA-R VIBHOR SHARMA-R
21	C.W. 7532/2006 0507	AJAY JAIN THE UNION OF INDIA & ORS	ANISHA JAIN-P KUNAL RAWAT-R MUKESH KUMAR MEENA-R PADAM SINGH GURJAR DY G C-R S D KHASPURIA ADD G C-R
22	C.W. 7636/2006 1502	HARI NARAYAN STATE OF RAJASTHAN & ORS	V K MISHRA-P G S SHARMA P S SHARMA-P CHETAN BAIRWA ADD G C-R SAURABH SARASWAT DY G C-R
23	C.W. 7688/2006 0502	MANGEJ RAM MEENA CHAIRMAN & M D UCO BANK	J K GUPTA-P M C TAYLOR-P G K GARG-R
24	C.W. 2661/2007 0523	BANWARI LAL SHARMA R S R T C, JAIPUR	ASGAR KHAN-P J M SAXENA-R
25	C.W. 5157/2008 0502	RAMESH CHAND SHARMA CENTRAL BANK OF INDIA	J P SAHRMA-P RAJVEER SHARMA-P R C PAPRIWAL, R K KALA-R
26	C.W. 2859/2011 0507	OM PRAKASH NAGAYACH STATE OF RAJ & ORS	ANIL KUMAR GARG-P A K PAREEK RANI BHANDARI-R
27	C.W. 6844/2011 0503	RAJENDRA SINGH STATE (HOME DEPARTMENT) AND ORS	GAURAV SHARMA-P ABHISHEK SHARMA-P M FAISAL BAIG DY G C-R DR A S KHANGAROT ADD G C-R
28	C.W. 7511/2011 0502 APPL 73562/2017 CMS 6883/2011	SMT KALYANI BAI SHARMA STATE (EDUCATION DEP)AND ORS	MOHAMMED ANEES-P B K SHARMA ADD G C-R
29	C.W. 2878/2013 0517	SHRI NARAYAN MEENA STATE (EDUCATION DEPARTMENT)ANR	TANVEER AHMED-P B K SHARMA ADD G C-R
30	C.W. 12046/2016 0502	RAMESH CHAND BAIRWA STATE (MEDICAL AND HEALTH)ORS	N C SHARMA S L SHARMA-P B L AVASTHI ADD G C-R SANJAY KUMAR SHARMA G C-R
FOR ORDERS ON INTERIM APPLICATION			
31	C.W. 2958/2016 0523 APPL 80/2018 SENIOR CITIZEN	NARENDRA KUMAR BADHANA STATE (HIGHER EDUCATION DEP)ANR	SAMARTH SHARMA-P AAG AASHISH SHARMA-R
32	C.W. 18578/2012 0502 APPL 50680/2017 FINAL HEARING	ABDUL MAJID R S R T C AND ORS	RAJVIR SHARMA-P SATISH CHANDRA MITTAL-R RAHUL LODHA-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
33	C.W. 13898/2016 0502 APPL 3993/2018 STAY 12384/2016	DINESH KUMAR MEENA STATE (HOME DEPARTMENT)ORS	MAHENDRA SHAH V SHAH-P A S KHANGAROT-R DR A S KHANGAROT ADD G C-R SAURABH SARASWAT-R
With			
34	C.W. 13552/2016 0502 STAY 12108/2016	HARI RAM MEENA STATE (HOME DEPARTMENT)ORS	MAHENDRA SHAH V SHAH-P A S KHANGAROT AGC-R
With			
35	C.W. 13636/2016 0502 CMS 12165/2016	JEET SINGH BHERWALIYA STATE (HOME DEPARTMENT)ORS	MAHENDRA SHAH V SHAH-P DR A S KHANGAROT ADD G C-R
FOR FRESH ADMISSION WITH STAY/BAIL			
36	C.W. 13563/2016 0502 CMS 12122/2016	MITHUN KUMAR BAROLIYA STATE (HOME DEPARTMENT)ORS	MAHENDRA SHAH V SHAH-P A S KHANGAROT AGC-R
37	C.W. 13959/2016 0502 CMS 12439/2016	HEMRAJ SINGH &ORS STATE OF RAJ AND ORS	ARUN SINGH SHEKHAWAT-P
38	C.W. 14825/2017 0507 CMS 13109/2017	NATIONAL INSTITUTE OF AYURVEDA AUTHORITY PRESCRIBED & ANR	M D AGRAWAL ANURAG-P DHARMENDRA JAIN-R
With			
39	C.W. 14681/2017 0507 CMS 12978/2017	NATIONAL INSTITUTE OF AYURVEDA AUTHORITY PRESCRIBED & ANR	M D AGRAWAL ANURAG-P DHARMENDRA JAIN-R
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
40	C.W. 16945/2016 0502	ABHISHEK TYAGI R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P VINAYAK JOSHI-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
41	C.W. 9504/2017 0507 SENIOR CITIZEN	BADRI PRASAD SHARMA STATE (EDUCATION DEPARTMENT) ORS	GAYATRI RATHORE-P RISHI PAL AGARWAL DY G C-R MANU BHARGAVA G C-R
42	C.W. 11242/2017 0502	RINKU BAINDARA STATE OF RAJ AND ORS	HIMANSHU JAIN-P DR A S KHANGAROT ADD G C-R MR AS KHANGAROT AGC-R
With			
43	C.W. 11281/2017 0502	OM PRAKASH BAIRWA STATE OF RAJ AND ORS	HIMANSHU JAIN-P DR A S KHANGAROT ADD G C-R
With			
44	C.W. 11289/2017 0502	CHHOTE LAL BAIRWA STATE OF RAJ AND ORS	HIMANSHU JAIN-P DR A S KHANGAROT ADD G C-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 45	C.W. 11451/2017	SHANKAR LAL GURJAR STATE OF RAJ AND ORS	HIMANSHU JAIN-P DR A S KHANGAROT ADD G C-R DR. A.S. KHANGAROT, AGC-R
	0502		
With 46	C.W. 11646/2017	KRISHAN KUMAR GUJAR STATE OF RAJ AND ORS	SURESH KUMAR PAREEK-P DR A S KHANGAROT ADD G C-R DR.ARJUN SINGH KHANGAROT-R
	0502		
With 47	C.W. 15120/2017	BHAWANI SINGH SHEKHAWAT AND ANR R S R T C AND ORS	ANOOP DHAND-P VINAYAK JOSHI-R
	0502 APPL 69036/2017 CMS 13363/2017 FD		
With 48	C.W. 15123/2017	PYARELAL DHAKA AND ORS R S R T C AND ORS	ANOOP DHAND-P VINAYAK JOSHI-R ANUROOP SINGHI-R VINAYAK JOSHI-R
	0515 APPL 69033/2017 CMS 13367/2017		
With 49	C.W. 15286/2017	AVINASH SHARMA STATE OF RAJ AND ORS	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 13497/2017		
With 50	C.W. 15506/2017	REJENDRA KUMAR CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 13696/2017		
With 51	C.W. 15508/2017	NAMONARYAN SAINI CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 13698/2017		
With 52	C.W. 15510/2017	BALBEER VERMA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 13701/2017		
With 53	C.W. 15511/2017	RAJESH KUMAR MEENA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 13702/2017		
With 54	C.W. 15512/2017	MANISH YADAV CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 13703/2017		

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
55	C.W. 15513/2017 0515 CMS 13704/2017	JITENDRA SINGH RAJPOOT CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
56	C.W. 15514/2017 0515 CMS 13705/2017	AMIT SIKHWAL CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
57	C.W. 15515/2017 0515 CMS 13706/2017	MAN MOHAN KHATIK CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
58	C.W. 15516/2017 0515 CMS 13707/2017	OMPRAKASH MEENA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
59	C.W. 15558/2017 0515 CMS 13753/2017	SHYAM LAL KHATEEK CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P MR VINAYAK JOSHI-R
With			
60	C.W. 15588/2017 0515 CMS 13777/2017	RUPESH CHAND CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
61	C.W. 15589/2017 0515	PURUSHOTTAM SHARMA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
62	C.W. 15596/2017 0515 CMS 13785/2017	SITA RAM MEENA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
63	C.W. 15599/2017 0515	GAJENDRA SINGH CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
64	C.W. 15602/2017 0515 CMS 13789/2017	SUKHLAL CHOUDHARY CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
65	C.W. 15604/2017 0515 CMS 13791/2017	MUKESH LAXKAR CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 66	C.W. 15605/2017 0515 CMS 13792/2017	BIRBAL JAT CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 67	C.W. 15606/2017 0515 CMS 13793/2017	MANISH KHICHAR AND ORS R S R T C AND ORS	SANJEEV KUMAR MAHALA-P ANUROOP SINGHI-R
With 68	C.W. 15607/2017 0515 CMS 13794/2017	JITENDRA SHARMA CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 69	C.W. 15608/2017 0515 CMS 13795/2017	SURESH KUMAR NAYAK CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 70	C.W. 15609/2017 0515 CMS 13796/2017	RAMAWATAR JATAV CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 71	C.W. 15610/2017 0515 CMS 13797/2017	DHARMENDRA KUMAR SHARMA CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 72	C.W. 15611/2017 0515 CMS 13798/2017	SHANKAR LAL MEENA CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 73	C.W. 15612/2017 0515 CMS 13799/2017	OMVEER SINGH SHEKHAWAT CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 74	C.W. 15613/2017 0515 CMS 13800/2017	PRAHALAD NARAYAN SHARMA CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 75	C.W. 15614/2017 0515 CMS 13801/2017	MUKESH KUMAR MEENA CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 76	C.W. 15615/2017 0515 CMS 13802/2017	BABALU SINGH RATHORE CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
77	C.W. 15616/2017 0515 CMS 13803/2017	SATYNARAYAN MEENA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
78	C.W. 15617/2017 0515 CMS 13804/2017	PRADEEP KUMAR CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
79	C.W. 15618/2017 0515 CMS 13805/2017	RAJARAM JAT CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With			
80	C.W. 15635/2017 0515 CMS 13825/2017	AMIT KUMAR SHARMA CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With			
81	C.W. 15636/2017 0515 CMS 13826/2017	MUKESH KUMAR CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With			
82	C.W. 15637/2017 0515 CMS 13827/2017	JAI KUMAR MEENA CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With			
83	C.W. 15638/2017 0515 CMS 13828/2017	KALYAN SAHAY ATAL CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With			
84	C.W. 15639/2017 0515 CMS 13829/2017	MANOJ KUMAR CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With			
85	C.W. 15657/2017 0515 CMS 13844/2017	PRADEEP KUMAR R S R T C AND ANR	SANJAY MEHLA SUNITA MEHLA-P VINAYAK JOSHI-R
With			
86	C.W. 15661/2017 0515 CMS 13847/2017	SIVRAJ SINGH CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 87	C.W. 15662/2017 0515 CMS 13848/2017	SANTHOSH KUMAR SHARMA CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 88	C.W. 15663/2017 0515 CMS 13849/2017	HARINARAYAN MEENA CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 89	C.W. 15664/2017 0515 CMS 13850/2017	SURESH KUMAR CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 90	C.W. 15666/2017 0515 CMS 13851/2017	RAM RAJ CHOUDHARY CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 91	C.W. 15668/2017 0515 CMS 13852/2017	MUKESH CHAND MEENA CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 92	C.W. 15669/2017 0515 CMS 13853/2017	RAKESH KUMAR KHOLWAL CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 93	C.W. 15670/2017 0515 CMS 13854/2017	RAM CHARAN KASWA CHAIRMAN AND M D AND ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 94	C.W. 15701/2017 0515 CMS 13884/2017	RAM AVATAR CHOUDHARY CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 95	C.W. 15702/2017 0515 CMS 13885/2017	BALBIR SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 96	C.W. 15703/2017 0515 CMS 13886/2017	KAILASH CHAND MEENA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI ADV.-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 97	C.W. 15704/2017 0515 CMS 13887/2017	RAGHUVVEER PRASAD GURJAR CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 98	C.W. 15705/2017 0515 CMS 13888/2017	RAJKUMAR CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 99	C.W. 15706/2017 0515 CMS 13889/2017	VARUN UPADHYAY CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 100	C.W. 15707/2017 0515 CMS 13890/2017	PHOOL SINGH JAT CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 101	C.W. 15708/2017 0515 CMS 13891/2017	ABHAY SINGH YADAV CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 102	C.W. 15709/2017 0515 CMS 13892/2017	SUBODH KUMAR SOOTHWAL CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 103	C.W. 15734/2017 0515 CMS 13908/2017	RAMSUKH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR.VINAYAK JOSHI, ADV.-R
With 104	C.W. 15735/2017 0515 CMS 13909/2017	HANUMAN RAM CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR.VINAYAK JOSHI, ADV.-R
With 105	C.W. 15736/2017 0515 CMS 13910/2017	KAILASH CHAND JAT CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 106	C.W. 15740/2017 0515 CMS 13914/2017	SHYAM SUNDER YADAV CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 107	C.W. 15741/2017 0515 CMS 13915/2017	BANNA LAL JAT CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI ADV.-R
With 108	C.W. 15742/2017 0515 CMS 13916/2017	KANAK SINGH RATHORE CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 109	C.W. 15743/2017 0515 CMS 13917/2017	BANWARI LAL KUMAWAT CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 110	C.W. 15744/2017 0515 CMS 13918/2017	GHASILAL MAHAWAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 111	C.W. 15745/2017 0515 CMS 13919/2017	SURJEET KUMAR ACHARYA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 112	C.W. 15746/2017 0515 CMS 13920/2017	KAILASH CHAND CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 113	C.W. 15747/2017 0515 CMS 13921/2017	SITARAM CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 114	C.W. 15748/2017 0515 CMS 13922/2017	HANUMAN PRASAD JAT CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 115	C.W. 15788/2017 0515 CMS 13966/2017	RAKESH KUMAR MEENA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 116	C.W. 15790/2017 0515 CMS 13968/2017	HEMRAJ BANSAL CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 117	C.W. 15793/2017 0515 CMS 13971/2017	HARI OM JOSHI CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR.VINAYAK JOSHI, ADV.-R
With 118	C.W. 15794/2017 0515 CMS 13972/2017	SANJAY YADAV CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR.VINAYAK JOSHI, ADV.-R
With 119	C.W. 15795/2017 0515 CMS 13973/2017	KHEMRAJ NAGIA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR.VINAYAK JOSHI, ADV.-R
With 120	C.W. 15796/2017 0515 CMS 13974/2017	HARSHOK CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR.VINAYAK JOSHI, ADV.-R
With 121	C.W. 15797/2017 0515 CMS 13977/2017	MATIN HISAIN KURESHI CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR.VINAYAK JOSHI, ADV.-R
With 122	C.W. 15798/2017 0515 CMS 13975/2017	RAM KISHORE SANKHALA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR.VINAYAK JOSHI, ADV.-R
With 123	C.W. 15800/2017 0515 CMS 13978/2017	ANIL KUMAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 124	C.W. 15812/2017 0515 CMS 13985/2017	SANJAY KHAN CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 125	C.W. 15813/2017 0515 CMS 13986/2017	DALIP SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 126	C.W. 15814/2017 0515 CMS 13987/2017	ASHOK KUMAR GURJAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 127	C.W. 15815/2017 0515 CMS 13988/2017	GANESH NARAYAN YADAV CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 128	C.W. 15816/2017 0515 CMS 13989/2017	NAGARMAL CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 129	C.W. 15817/2017 0515 CMS 13991/2017	ASHOK SALWI CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 130	C.W. 15818/2017 0515 CMS 13992/2017	NARESH KUMAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 131	C.W. 15819/2017 0515 CMS 13993/2017	VINOD DHAKAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 132	C.W. 15820/2017 0515 CMS 13994/2017	ASHOK KUMAR SHARMA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 133	C.W. 15821/2017 0515 CMS 13995/2017	SITA RAM MEENA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 134	C.W. 15822/2017 0515 CMS 13996/2017	SATISH CHAND SAINI CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 135	C.W. 15838/2017 0515 CMS 14010/2017	DEEPAK KUMAR RANA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 136	C.W. 15839/2017 0515 CMS 14011/2017	KESHAV KUMAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
137	C.W. 15840/2017	HANUMAN SAHAY SHARMA CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 14012/2017		
With			
138	C.W. 15841/2017	ASHOK KUMAR CHANDOLIA CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 14013/2017		
With			
139	C.W. 15842/2017	MAHESH CHAND CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 14017/2017		
With			
140	C.W. 15857/2017	KAMAL KUMAR CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 14029/2017		
With			
141	C.W. 15858/2017	RAJENDRA KUMAR RAIGAR CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 14030/2017		
With			
142	C.W. 15859/2017	VINOD KUMAR BANGALI CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 14031/2017		
With			
143	C.W. 15861/2017	HARI SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 14032/2017		
With			
144	C.W. 15865/2017	PRAHLAD GUTAM CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 14034/2017		
With			
145	C.W. 15866/2017	MUKESH CHAND YADAV CHAIRMAN AND M D R S R T C&NR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 14035/2017		
With			
146	C.W. 15867/2017	MANISH SHARMA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 14036/2017		

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 147	C.W. 15868/2017 0515 CMS 14037/2017	ARVIND KUMAR CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 148	C.W. 15869/2017 0515 CMS 14038/2017	VISHNU DATT NAYAK CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 149	C.W. 15870/2017 0515 CMS 14039/2017	MAHENDRA KUMAR CHOUDHARY CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 150	C.W. 15871/2017 0515 CMS 14040/2017	BIJENDRA SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 151	C.W. 15872/2017 0515 CMS 14041/2017	SHIV DAYAL MEENA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 152	C.W. 15882/2017 0515 CMS 14051/2017	SHRIKRISHAN SHARMA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 153	C.W. 15886/2017 0515 CMS 14055/2017	LOKESH KUMAR BIWAL CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 154	C.W. 15887/2017 0515 CMS 14056/2017	BALSWAROOP MEENA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 155	C.W. 15907/2017 0515 CMS 14070/2017	SANJEEV KUMAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 156	C.W. 15909/2017 0515 CMS 14071/2017	SARDAR SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 157	C.W. 15910/2017 0515 CMS 14072/2017	DHARAMVEER SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 158	C.W. 15911/2017 0515 CMS 14073/2017	LAXMAN RAO CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 159	C.W. 15912/2017 0515 CMS 14074/2017	JITENDRA SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 160	C.W. 15924/2017 0515 CMS 14087/2017	HARKESH MEENA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 161	C.W. 15926/2017 0515 CMS 14089/2017	RAJURAM CHAHAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR.VINAYAK JOSHI-R
With 162	C.W. 15927/2017 0515 CMS 14090/2017	UMESH SINGH CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 163	C.W. 15929/2017 0515 CMS 14092/2017	GOVIND RAM HINDALA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 164	C.W. 15930/2017 0515 CMS 14093/2017	SAHAJAD KHAN CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 165	C.W. 15931/2017 0515 CMS 14094/2017	SANJAY CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 166	C.W. 15932/2017 0515 CMS 14095/2017	RAMESH CHANDRA BARIWA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 167	C.W. 15934/2017 0515 CMS 14097/2017	GANPAT LAL BAIRWA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 168	C.W. 15936/2017 0515 CMS 14099/2017	JHABAR SINGH CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 169	C.W. 15944/2017 0515 CMS 14106/2017	JAIPAL SINGH CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 170	C.W. 15945/2017 0515 CMS 14107/2017	AJEET SINGH CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 171	C.W. 15946/2017 0515 CMS 14108/2017	NAVRATAN SHARMA CHAIRMAN AND M D R S R T C&ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 172	C.W. 15949/2017 0515 CMS 14113/2017	NAND KISHORE MEENA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 173	C.W. 15950/2017 0515 CMS 14114/2017	SAMPAT LAL JAT CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 174	C.W. 16033/2017 0515 CMS 14174/2017	RAKESH KUMAR SHARMA R S R T C AND ANR	AMIT JINDAL S K JINDAL-P VINAYAK JOSHI-R
With 175	C.W. 16072/2017 0515 CMS 14211/2017	AJEET SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI ADV-R
With 176	C.W. 16073/2017 0515 CMS 14212/2017	SEROJ KHAN CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI ADV-R
With 177	C.W. 16075/2017 0515 CMS 14214/2017	AMIT KUMAR SHARMA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI ADV-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 178	C.W. 16076/2017 0515 CMS 14215/2017	RAMESH KUMAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI ADV-R
With 179	C.W. 16200/2017 0515 CMS 14333/2017	RAMLAL MEENA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 180	C.W. 16201/2017 0515 CMS 14334/2017	DEEPCHAND BAIRWA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 181	C.W. 16205/2017 0515 CMS 14338/2017	RATAN SINGH YADAV CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 182	C.W. 16206/2017 0515 CMS 14339/2017	ABHAY SINGH DAGUR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 183	C.W. 16207/2017 0515 CMS 14340/2017	GOPAL GURJAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 184	C.W. 16208/2017 0515 CMS 14341/2017	BASHEER KHAN CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 185	C.W. 16209/2017 0515 CMS 14342/2017	MAHENDRA SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 186	C.W. 16212/2017 0515 CMS 14345/2017	SHER SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 187	C.W. 16233/2017 0515 CMS 14361/2017	LAXMI MOHAN NAGAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 188	C.W. 16277/2017 0515 CMS 14399/2017	DINESH KUMAR MUCCHAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 189	C.W. 16397/2017 0515 CMS 14503/2017	RAMKESH MEENA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 190	C.W. 16399/2017 0515 CMS 14506/2017	VENKAT KUMAR SHARMA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 191	C.W. 16449/2017 0515 CMS 14550/2017	HEERA LAL DARIA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 192	C.W. 16472/2017 0515 CMS 14569/2017	SHIVCHARAN MEENA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 193	C.W. 16531/2017 0515 CMS 14624/2017	SUMER SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
With 194	C.W. 16532/2017 0515 CMS 14625/2017	KRISHNA KUMAR MEENA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR VINAYAK JOSHI-R
With 195	C.W. 16535/2017 0515 CMS 14628/2017	AJEET SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR VINAYAK JOSHI-R
With 196	C.W. 16536/2017 0515 CMS 14629/2017	HANUMAN KUMAR PIPALIWAL CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR VINAYAK JOSHI-R
With 197	C.W. 16603/2017 0515 CMS 14692/2017	PUSHPENDRA SINGH PANWAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 198	C.W. 16604/2017 0515 CMS 14693/2017	RAJESH YOGI CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 199	C.W. 16605/2017 0515 CMS 14694/2017	SHOEB HUSAIN CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 200	C.W. 16606/2017 0515 CMS 14695/2017	YOGENDRA SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 201	C.W. 16607/2017 0515 CMS 14696/2017	OMPRAKASH HUNDI WAL CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 202	C.W. 16608/2017 0515 CMS 14697/2017	MAHENDRA KUMAR SHARMA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 203	C.W. 16609/2017 0515 CMS 14698/2017	ATAR SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 204	C.W. 16610/2017 0515 CMS 14699/2017	RAJESH CHOUDHARY CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 205	C.W. 16729/2017 0515 CMS 14796/2017	ASHOK KUMAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI ADV.-R
With 206	C.W. 16730/2017 0515 CMS 14797/2017	SUBHASH CHAND PANWAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 207	C.W. 16731/2017 0515 CMS 14798/2017	JITENDRA KUMAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI ADV.-R
With 208	C.W. 16733/2017 0515 CMS 14800/2017	DAYAL SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI ADV.-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 209	C.W. 16734/2017 0515 CMS 14802/2017	KRISHNA KUMAR MEENA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI, ADV.-R
With 210	C.W. 16895/2017 0515 CMS 14902/2017	GOKUL PRASAD CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR.VINAYAK JOSHI, ADV.-R
With 211	C.W. 16907/2017 0515 CMS 14914/2017	GAUTAM SONI CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR VINAYAK JOSHI-R
With 212	C.W. 16908/2017 0515 CMS 14915/2017	VINOD KUMAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 213	C.W. 16931/2017 0515 CMS 14935/2017	AJEET SINGH YADAV CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 214	C.W. 16932/2017 0515 CMS 14936/2017	AJAYPAL SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR.VINAYAK JOSHI-R
With 215	C.W. 16933/2017 0515 CMS 14937/2017	RAMKESH MEENA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 216	C.W. 16934/2017 0515 CMS 14938/2017	YASHPAL SINGH CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 217	C.W. 16935/2017 0515 CMS 14939/2017	RAMAWATAR KHARADIA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR. VINAYAK JOSHI-R
With 218	C.W. 17288/2017 0515 CMS 15325/2017	MITHHU RAM MEENA CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P MR VINAYAK JOSHI-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
219	C.W. 17823/2017	MAHESH KUMAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 15806/2017		
With			
220	C.W. 17826/2017	NEERAJ KUMAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 15808/2017		
With			
221	C.W. 19647/2017	SANDEEP KUMAR CHAIRMAN AND M D R S R T C & ANR	R B SHARMA (GANTHOLA)-P VINAYAK JOSHI-R
	0515 CMS 17359/2017		

SB CIVIL SERVICE WRITS (MATTERS RELATING TO RECRUITMENT, RESERVATION IN SERVICE, REGULARISATION AND ABSORPTION OF EMPLOYEES, PROMOTIONS, SENIORITY, TRANSFER, PENSION MATTERS, RETIREMENT BENEFITS, VOLUNTARY RETIREMENTS, AND ALL RESIDUE MATTERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.W. 180/1995 0505	LAL CHAND SOMVANSHI R.S.E.B.	PARAS KUHAD-P SANJAY PAREEK-R MANJU DAVE-R
With			
2	C.W. 2500/2002 0509	LAL CHAND SOMVANSHI RAJ RAJYA VIDYUT PRASAN NIGAM	PARAS KUHAD,M SINGH-P J K SINGHI-R MAHENDRA SINGH-P PS SHUKLA,S NATH,A TYAGI-P S SHERON,S TANEJA-P MANJU DAVE-R
3	C.W. 896/1998 0505	RAMESH CHAND STATE & ORS	BHANWAR BAGRI-P DK SWAMI-P JAINENDRA JAIN GC-R MANU BHARGAVA GC-R
4	C.W. 3210/1998 0512	MISS RACHNA MATHUR MD RCDF & ORS	PRADEEP LATA MATHUR-P MANU BHARGAVA-R
5	C.W. 3318/1998 0506	SMT SOBHA GUPTA STATE	ANISHA JAIN-P ISHWAR JAIN-P RAJNEESH GUPTA-P S.N.KUMAWAT-R DEEN DAYAL SHARMA DY G C-R GAJANAND M MANAV DY GC-R MR. MANU BHARGAVA-R
6	C.W. 4017/1998 0505	GYANENDRA NARAIN TRIPATHI R S E B	JP SHARMA-P RAJAT RANJAN-R MANJU DAVE-R SANJAY PAREEK-R
With			
7	C.W. 2766/2004 0509	GYANENDRA NARAIN TRIPATHI R R V V AND PRASAN NIGAM LTD	LETTER PETITION-P SANJAY PAREEK-R MANJU DAVE-R RAVI SHANKAR SHARMA-R
8	C.W. 5718/1998 6100	DR. KRISHAN JOSHI STATE	VS CHOUDHARY-P AJAY CHAUDHARY ASHWINI-P AJAY RAJ TANTIA-P G S FOUZDHAR-P YASHU CHOUDHARY-P ISHWAR JAIN,S.N.KUMAWAT-R ASHOK YADAV-R MR SANJAY SHARMA-R PARIKSHIT SINGH DY G C-R
9	C.W. 6270/1998 0505	DR PANKAJ SAXENA STATE	NAMITA PARIHAR-P ASHOK JOSHI-P R C JOSHI-P G A-R B L AVASTHI ADD G C-R G S BAPNA-R RAJ SHARMA ADD G C-R
10	C.W. 330/1999 0505	MOHD ALIM STATE	REASHM BHARGAVA-P A K SHARMA-P ANURAG SHARMA-P SHAILESH P.SHARMA-P S D SHARMA-R ALADEEN KHAN-R B L AVASTHI ADD G C-R MAHENDRA GOYAL-R RAJ SHARMA ADD G C-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
11	C.W. 894/1999	RAJESH YADAV STATE	G.K.GARG-P DINESH YADAV-P G K GARG-P JAI KUMAR YADAV-P MISS.ASHISH JOSHI-P RAVI YADAV-P SORABH PUROHIT-P
	0505		
12	C.W. 1021/1999	NAND LAL SHARMA STATE	SANDEEP SAXENA-P AMIT SHARMA-P G S ASHIYA-P HEMANT MATHUR-P REASHM BHARGAVA-P VIKRANT GUPTA-P VINEET PAREEK-P
	0505		
13	C.W. 1738/1999	HANUMAN PRASAD SECRETARY SCOUT GUIDE	KAILASH CHANDRA SHARMA-P AJAY CHAUDHARY ASHWINI-P
	0513 BEFORE		SUBODH SHAH-R SUBHASH JAIN-R
14	C.W. 1834/1999	HEM RAJ SINGH & O THE STATE OF RAJASTHAN & ORS	BHANWAR BAGRI-P D K SWAMI-P K C SHARMA-P SUBHASH SHARMA-P SUNIL SINGODIA-P
	0506		G A-R ABHAY KR.BHANDARI-R AJEET BHANDARI-R DR M S KACHHAWA-R N K BHATT ADD G C-R
15	C.W. 2387/1999	NC CHAUHAN STATE & ORS	JK SINGHI-P L M BHARDWAJ-P M S RAGHAW-P MR ANUROOP SINGHI-P R B MATHUR-P RAVINDRA PAL-P
	0505		M L GOYAL-R G S GILL AAG-R
16	C.W. 4321/1999	STATE & ORS HARBHAN SINGH & ORS	G S BAPNA, K S GUPTA-P N R SAARAN-P
	0505		GA, J M SAXENA-R
17	C.W. 6165/1999	CHANDGI RAM SAINI ZILA PARISHAD JHUNJHUNU	A N GUPTA-P G L SHARMA-P MR RAM PRATAP SAINI-P
	0508		R P SAINI-R M S GUPTA-R SADHNA BHATT-R SHRI S.K GUPTA, AAG-R
FOR ORDERS - DEFECT CASES			
18	C.W. 1436/2018	RAGHUNATH AND ORS SECRETARY GOVT OF RAJ AND ORS	HITESH BAGRI N MAZAHIR-P
	0520		
19	C.W. 1471/2018	DINESH KUMAR ARYA STATE (EDUCATION DEPARTMENT) ORS	SANJAY MEHLA SUNITA MEHLA-P
	0515		
FOR ORDERS			
20	C.W. 3835/2016	SHIV PAL MEENA STATE (EDUCATION DEPARTMENT)ORS	MANOJ PAREEK-P
	0509 SENIOR CITIZEN		
21	C.M.Appl. 82/2017	MOORTI SHRI GIRDHARIJI MAHARJ VIRAJMAN ANGOORI DEVI AND ANR	ASHISH SHARMA UPADHYAY-P
	4201 BEFORE		

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
22	C.M.Appl. 83/2017 4201 BEFORE	MOORTI SHRI GIRDHARIJI MAHARJ VIRAJMAN SMT DAYAWATI AND ORS	ASHISH SHARMA UPADHYAY-P
23	WRIT RAP 846/2017 4201	STATE OF RAJ AND ORS ARJUN LAL DHAYAL	SHIVRAJ SINGH DY G C-P
24	C.W. 15372/2017 0505 CMS 13572/2017	CHANDRA SHEKHAR GURJAR STATE OF RAJ AND ORS	ANAND SHARMA-P
25	C.W. 17041/2017 0507 CMS 15061/2017	THE RAJASTHAN VILLAGE HEALTH GUIDE ASSO STATE OF RAJ AND ORS	D K BHARDWAJ-P SANJAY KUMAR SHARMA G C-R
With			
26	C.W. 8153/2017 0507 CMS 7341/2017	RAJASTHAN VILLAGE HEALTH GUIDE ASSO STATE (MEDICAL HEALT WELFARE DEPT) ORS	D K BHARDWAJ-P SANJAY KUMAR SHARMA G.C-R
27	C.W. 17477/2017 0515 CMS 15814/2017	MUKESH KUMAR STATE (PANCHAYATI RAJ)ORS	SANJAY MEHLA SUNITA MEHLA-P S K GUPTA AAG-R
28	C.W. 19805/2017 0515 CMS 17519/2017	VISHNU DUTT SHARMA AND ANR STATE (MEDICAL & HEALTH) ORS	SUNIL KUMAR SINGODIYA-P SANJAY KUMAR SHARMA GC-R
With			
29	C.W. 12151/2017 0515 CMS 10824/2017	INDRAJEET SINGH STATE (MEDICAL AN HEALT DEPT) ORS	SUNIL KUMAR SINGODIYA-P
30	C.W. 19920/2017 0515 CMS 17602/2017	NAVEEN SHEKHAR PUROHIT STATE (RURAL DEVELP & PANCHAYATI) ORS	R K GOUTTAM G S GOUTTAM-P
31	C.W. 22867/2017 0515 CMS 19927/2017	MEENAKSHI STATE (RURAL DEVELP & PANCHAYATI) ORS	A R MEENA-P
32	C.W. 23777/2017 0510 CMS 20670/2017	MANOJ KUMAR INDORIA AND ORS STATE OF RAJ AND ORS	ASHWINI JAIMAN-P
33	C.W. 24263/2017 0510 CMS 21003/2017	SATYENDRA SINGH STATE OF RAJ AND ORS	RAJENDRA PRASAD SHARMA-P MR SANJAY KUMAR SHARMA-R
34	C.W. 24264/2017 0515 CMS 21004/2017	ASHOK KUMAR AND ORS STATE (RURAL DEVELP & PANCHAYATI) ORS	R A VERMA M K MAHARDA-P S K GUPTA AAG-R
35	C.W. 1293/2018 0515 CMS 982/2018	RAM SUKH PRAJAPAT STATE (RURAL DEVELP & PANCHAYATI) ORS	MAHENDER SINGH YADAV-P S K GUPTA AAG-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
36	C.W. 1938/2018 0515 CMS 1474/2018	MUKESH KUMAR SHARMA STATE (RURAL DEVELP & PANCHAYATI) ORS	NAVEEN SHARMA-P S.K.GUPTA AAG-R
37	C.W. 2022/2018 0516 CMS 1537/2018	SANTOSH KUMAR SHARMA STATE OF RAJ AND ORS	ASHOK MISHRA-P
FOR ORDERS - ON INTERIM APPLICATIONS			
38	C.W. 10027/2016 0509 APPL 50636/2017 SENIOR CITIZEN	GOPAL CHAIRMAN CUM M D JAIPUR &ORS	DINESH KUMAR GARG-P SANDEEP SINGH SHEKHAWAT-R
39	C.W. 15764/2017 0515 APPL 1662/2018 CMS 13939/2017 SENIOR CITIZEN	DR MOHINI NAINANI STATE OF RAJ AND ORS	S P MATHUR-P S K GUPTA AAG-R
40	C.W. 8/2018 0521 APPL 7349/2018 SENIOR CITIZEN	MANI RAM KASWA STATE OF RAJ AND ORS	NAVEEN DHUWAN-P
41	C.W. 13004/2010 0515 APPL 7208/2018 CMS 5892/2010	RAMAKANT MEENA STATE OF RAJ & ORS	ASHINDRA GAUTAM-P DHARMENDRA PAREEK ADD G C-R
42	C.W. 14743/2010 0515 APPL 8137/2018 STAY 7386/2010	JITENDRA CHAUDHARY THE CHIEF PRODU MANG CENT ORS	M F BAIG-P RAJEEV SURANA-R ALOK CHATURVEDI-R
43	C.W. 12449/2011 0515 APPL 8368/2018	LAXMAN SINGH R S R T C AND ANR	RAM PRATAP SAINI-P R A KATTA-R
44	C.W. 14446/2011 0515 APPL 7487/2018	DEVI LAL MEENA U O I AND ORS	ABHISHEK SINGH-P RAM MANOHAR SHARMA-P VINOD GUPTA-R
45	C.W. 17979/2012 0515 APPL 7458/2018 CMS 14876/2012	SUNIL KUMAR MEENA U O I AND ORS	NARENDRA KUMAR SHARMA-P S S HASAN-R
46	C.W. 2744/2013 0509 APPL 8233/2018	DR (SMT) SUMITA JAIN STATE (MEDICAL AND HEALTH)ORS	H V NANDWANA-P ASHOK BANSAL BHARAT YADAV-P SANJAY SHARMA-R RISHI PAL AGARWAL ADD G C-R
47	C.W. 6205/2013 0515 APPL 49861/2017	PRADEEP BHALOTHIA STATE (PANCHYATI RAJ DEP)ORS	HANUMAN CHOUDHARY TARUN-P SANJAY MEHLA SUNITA MEHLA-P SUNIL KUMAR SINGODIYA-P S N KUMAWAT AAG-R MR. SANJAY SHARMA-R
With			
48	C.W. 13092/2010 0502	PRADEEP BHALOTHIA STATE OF RAJ & ORS	HANUMAN CHOUDHARY-P SANJAY MEHLA SUNITA MEHLA-P SUNIL KUMAR SINGODIYA-P DR GANESH PARIHAR DY G C-R GANESH PARIHAR DGC-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
With			
49	C.W. 14458/2010	SHASHI CHAUHAN STATE OF RAJ & ORS	HANUMAN CHOUDHARY-P GANESH PARIHAR,,DGC-R DR GANESH PARIHAR DY G C-R
	0514		
50	C.W. 9236/2013	CHANDAN SINGH U O I AND ORS	NITISH BAGRI-P SHAILESH PRAKASH SHARMA-R ARCHANA MANTRI-R
	0516 APPL 6338/2018		
51	C.W. 18350/2013	MUNNI DEVI STATE OF RAJ AND ORS	NAINA SARAF-P K N GUPTA ANIL TIWARI-R ANIL TIWARI-R
	0515 APPL 54516/2017		
52	ELECT. PET. 3/2014	BABU LAL MEGHWAL STATE/CHIEF ELECTION COMMISSIONER & OTHE	KALEEM AHMED KHAN-P ASHOK MISHRA-P SHIVRAJ SINGH-R DR V B SHARMA/SHRUTI-R H C MOURYA/ ANEESH MOURYA-R LOKESH SHARMA/SUSHIL-R
	2202 APPL 17273/2017 APPL 42820/2017 AT 02-00 PM BEFORE		
53	C.W. 14819/2015	RADHE SHYAM MITTAL STATE OF RAJ AND ORS	P S SHARMA-P
	0519 APPL 8764/2018		
54	C.W. 15661/2015	NIDHI BAGHMAR STATE (EDUCATION DEPARTMENT)ORS	SAJID ALI-P S N KUMAWAT-R MIRZA FAISAL BAIG-R RD MEENA-R SANJAY SHARMA G C-R
	0515 APPL 59445/2017 CMS 13786/2015		
55	C.W. 4692/2016	VIJAY KUMAR THANWANI STATE (EDUCATION DEPARTMENT)ORS	RAVI CHIRANIA-P SANJAY KUMAR SHARMA G C-R SANJAY KR SHARMA GC-R V K TAMOLIA AJIT MALOO-R
	0515 APPL 37401/2017		
With			
56	C.W. 4192/2016	RAJNI CHANCHALANI STATE (EDUCATION DEPARTMENT)ANR	SANDEEP SAXENA SAVITA-P RAVI CHIRANIA-R V K TAMOLIYA-P
	0519 STAY 3671/2016		
With			
57	C.W. 5370/2016	VIJAY KUMAR THAWANI &ANR STATE (EDUCATION DEPARTMENT)ANR	RAVI CHIRANIA-P V K TAMOLIYA-R MR SANJAY KUMAR SHARMA GC-R
	0509 APPL 25571/2017 CMS 4792/2016		
58	C.W. 9015/2016	RAMESH CHANDRA R R V P N LTD &ORS	TANVEER AHAMAD-P R B MATHUR-P M C TAYLOR R M BAIRWA-R VANDANA CHAUHAN-R
	0505 APPL 7896/2018		
59	C.W. 848/2017	NEHA KHATRI STATE (EDUCATION DEPARTMENT) ORS	T L PANDEY PAWAN DEWATWAL-P M.F. BAIG ADV.-R S.K. GUPTA AAG-R
	0516 APPL 51472/2017 STAY 789/2017		

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
60	C.W. 1672/2017 0516 APPL 24292/2017 CMS 1537/2017	SMT RACHNA JAIN STATE OF RAJ AND ORS	LOKENDRA SINGH SHEKHAWAT-P
61	C.W. 3279/2017 0515 APPL 66478/2017 CMS 3015/2017	DR SUNIL GOTHWAL R P S C AJMER AND ANR	KESHAV AGRAWAL V S YADAV-P DILIP SINGH SHEKHAWAT-R M F BAIG AD-R SANJAY KUMAR SHARMA G C-R SANJEEV SINGHAL DY G C-R
62	C.W. 7518/2017 0513 APPL 6590/2018	HARI NARAYAN VAISHNAV STATE (RURAL DEVELOP AN PANCHAYATI)ORS	R K GOUTTAM G S GOUTTAM-P SANJAY KUMAR SHARMA G C-R SUNIL JAIN-R
63	C.W. 10618/2017 0515 APPL 7602/2018 CMS 9610/2017	DHARA SINGH STATE OF RAJ AND ANR	KAILASH CHOUDHARY-P
64	C.W. 10889/2017 0515 APPL 2381/2018	MANNA RAM JAT AND ORS STATE OF RAJ AND ORS	ASHOK YADAV-P S K GUPTA AAG-R
65	C.W. 11497/2017 0515 APPL 4448/2018 CMS 10310/2017	DHARA SINGH GURJAR R P S C AJMER	ASHOK YADAV-P MR.M.F.BAIG-R
66	C.W. 11801/2017 0515 APPL 74567/2017 CMS 10552/2017	CHANDRESH MEENA STATE OF RAJ AND ORS	TANVEER AHAMAD-P M FAISAL BAIG-R SANJAY KUMAR SHARMA GC-R
67	C.W. 11920/2017 0515 APPL 8490/2018 CMS 10656/2017	DEEPAK KUMAR SHARMA AND ORS STATE OF RAJ AND ORS	RAGHUNANDAN SHARMA-P M FAISAL BAIG-R AAG AASHISH SHARMA-R GOVIND GUPTA-R
With			
68	C.W. 1109/2018 0515 STAY 821/2018	NARENDRA BANKAWAT AND ORS STATE OF RAJ AND ORS	SHOBHIT TIWARI-P
69	C.W. 11981/2017 0510 APPL 44768/2017 CMS 10701/2017	SANJAY KUMAR MEENA STATE OF RAJ AND ORS	ASHOK BANSAL-P NISHANT SHARMA HARDEVPURI-R NISHANT SHARMA HARDEVPURI-R
With			
70	C.W. 249/2017 0510 CMS 240/2017	GORDHAN LAL SAINI STATE (RURAL DEVELOP AN PANCHAYATI)ORS	CHIRANJI LAL SAINI-P

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
With			
71	C.W. 5747/2017	KRISHAN GOPAL SHARMA STATE OF RAJ AND ORS	ASHOK BANSAL-P SHOBHIT TIWARI-R MR. SANJAY KU. SHARMA, GC-R
	0510 APPL 30273/2017 APPL 43478/2017 CMS 5243/2017		
72	C.W. 12700/2017	DEEPIKA JOSHI AND ORS STATE (REVENUE DEPARTMENT) ORS	RAGHUNANDAN SHARMA-P SANDEEP TANEJA KARTIKEYA-R
	0515 APPL 8154/2018 stay 11293/2017		
73	C.W. 13029/2017	VIKAS KUMAR MEENA STATE OF RAJ AND ANR	H V NANDWANA P K SINGH-P
	0515 APPL 3298/2018		
74	C.W. 13463/2017	SMT LAXMI CHOUDHARY STATE OF RAJ AND ORS	RAJESH RAJKUMAWAT-P ANSHUL SHARMA-R SANJAY KUMAR SHARMA G C-R
	0510 APPL 8657/2018 CMS 11932/2017		
75	C.W. 14907/2017	SMT ANJU RINI SAINI STATE OF RAJ AND ANR	BHUPENDRA PAREEK-P S K GUPTA AAG-R
	0515 APPL 4743/2018 CMS 13179/2017		
76	C.W. 15763/2017	RITESH RATHORE STATE OF RAJ AND ORS	RAM RAKH SHARMA-P S K GUPTA AAG-R
	0515 APPL 73593/2017 CMS 13938/2017		
77	C.W. 16359/2017	JAI PRAKASH STATE (PANCHAYATI RAJ) ORS	MAHENDRA SHAH VIGYAN SHAH-P S K GUPTA AAG-R
	0515 APPL 490/2018 CMS 14465/2017		
78	C.W. 18284/2017	KAMLESH KUMAR MEENA STATE (PANCHAYATI RAJ) ANR	SANDEEP SAXENA SAVITA-P S K GUPTA AAG-R
	0515 APPL 7610/2018 CMS 16204/2017		
79	C.W. 19693/2017	KAMLESH KUMARI STATE (RURAL DEVELP & PANCHAYATI) ORS	LAXMI KANT (MALPURA)-P S K GUPTA AAG-R
	0515 APPL 3184/2018 CMS 17405/2017		
80	C.W. 21065/2017	SHISHPAL NATH STATE OF RAJ AND ORS	S S OLA INDRAPAL JAKHAR-P SANDEEP TANEJA KARTIKEYA-R SANDEEP TANEJA-R
	0515 APPL 7772/2018 CMS 18464/2017		
81	C.W. 22861/2017	TARUN MISHRA J V V N L AND ORS	DR SAUGATH ROY-P
	0515 APPL 7236/2018		
82	C.W. 22946/2017	SUNIL KUMAR SHARMA AND ORS UNION OF INDIA AND ORS	SAMEER SHARMA-P J K MOOLCHANDANI-R MAHIPAL SINGH SHEKHAWAT-R
	0515 APPL 9158/2018 CMS 19981/2017		

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
With			
83	C.W. 21104/2017	ROHIT JAIN AND ORS UNION OF INDIA AND ORS	PREM KRISHAN SHARMA-P TANVEER AHAMAD-R MAHIPAL SINGH SHEKHAWAT-R SAURABH MISHRA-R
	0502 APPL 70674/2017 CMS 18489/2017		
With			
84	C.W. 23221/2017	PRASHANT SHARMA AND ORS UNION OF INDIA AND ORS	DR MAHESH SHARMA-P MAHIPAL SINGH SHEKHAWAT-R ASHOK KUMAR BHARGAV-R
	0513 CMS 20223/2017		
With			
85	C.W. 23532/2017	GAURAV FULWAIRYA UNION OF INDIA AND ANR	ASLAM KHAN-P MAHIPAL SINGH SHEKHAWAT-R
	0515 CMS 20490/2017		
86	C.W. 23489/2017	RICHA BHARDWAJ AND ANR STATE OF RAJ AND ORS	SUNIL KUMAR JAIN-P AAG AASHISH SHARMA-R MR. JATIN AGARWAL-R
	0502 APPL 9050/2018 BEFORE CMS 20449/2017		
87	C.W. 849/2018	GOVIND PRASAD SHARMA STATE (MEDICAL & HEALTH) ORS	SHOBHIT VYAS-P
	0515 APPL 8405/2018 STAY 634/2018		
FOR FRESH ADMISSION WITH STAY/BAIL			
88	C.W. 1501/2018	VASUDEV J V V N L AND ORS	PUNIT SINGHVI-P
	0521 CMS 1128/2018 SENIOR CITIZEN		
89	C.W. 2938/2018	B D GARG R H B	TANVEER AHAMAD-P
	0509 CMS 2109/2018 SENIOR CITIZEN		
90	C.W. 3042/2018	GHANSHYAM GUPTA R S R T C AND ORS	R B SHARMA (GANTHOLA)-P
	0509 CMS 2179/2018 SENIOR CITIZEN		
91	C.W. 17532/2016	MANISH KUMAR SHARMA&ORS STATE (MEDICAL AND HEALTH)ORS	ASHWINI JAIMAN-P BHARAT SAINI SONIYA SAINI-R
	0515 BEFORE STAY 15662/2016		
92	WRIT REVIEW 420/2017	RAMESH CHANDRA JANGID R S R T C AND ANR	R M BAIRWA VANDANA-P
	4201 BEFORE CMS 771/2018		
93	C.W. 11459/2017	SATYA NARAYAN SHARMA STATE OF RAJ AND ANR	SHALINI SHARMA-P
	0515 CMS 10278/2017		
94	C.W. 11481/2017	KAILASH CHAND GURJAR STATE (EDUCATION DEPARTMENT) ORS	R K KASANA SUDESH KASANA-P
	0515 CMS 10296/2017		

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
95	C.W. 18561/2017 0515 CMS 16455/2017	ANIL KUMAR SHARMA AND ORS STATE OF RAJ AND ORS	SARANSH SAINI SUMAN-P
96	C.W. 22749/2017 0510 CMS 19847/2017	SOHAN RAM STATE (EDUCATION DEPARTMENT) ORS	VANDANA SHARMA-P
97	C.W. 23217/2017 0515 CMS 20219/2017	SMT KISMAT KANWAR STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
98	C.W. 23990/2017 0515 CMS 20811/2017	PRADEEP SHARMA AND ANR STATE OF RAJ AND ORS	TANVEER AHAMAD-P
99	C.W. 1470/2018 0510 CMS 1110/2018	SMT SANTOSH SHARMA SHRI SATYANARAIN VYAS AND ORS	AMIT SINGH SHEKHAWAT-P
100	C.W. 1624/2018 0515 CMS 1226/2018	TITALI MEENA STATE (RURAL DEVELP & PANCHAYATI) ANR	SHIKHA PARNAMI-P S K GUPTA AAG-R
101	C.W. 1715/2018 0515 CMS 1302/2018	VIVEK KUMAR S S C AND ORS	NARPAT SINGH SHEKHAWAT-P
102	C.W. 2191/2018 0515 CMS 1670/2018	KAMLESH UPADHYAY STATE OF RAJ AND ANR	MUNESH BHARDWAJ-P
103	C.W. 2233/2018 0507 BEFORE CMS 1703/2018	SANJAY KUMAR BHARADWAJ STATE OF RAJ AND ANR	N K SINGHAL-P
104	C.W. 2408/2018 0515 CMS 1834/2018	SAROJ KULDEEP RAJASTHAN MUNICIPAL AND ANR	GAJENDER SHARMA-P
105	C.W. 2706/2018 0515 CMS 1936/2018	MATADEEN UNION OF INDIA AND ANR	R R BAISLA-P
106	C.W. 2725/2018 0515 CMS 1953/2018	MUNESH KUMAR UNION OF INDIA AND ANR	R R BAISLA-P
107	C.W. 3021/2018 0520 CMS 2162/2018	GULAB CHAND SHARMA STATE (PANCHAYATI RAJ) ORS	A K BHARGAVA-P
108	C.W. 3036/2018 0506 CMS 2174/2018	RAMGOPAL MEENA AND ORS STATE OF RAJ AND ORS	R D MEENA-P
109	C.W. 3037/2018 0515 CMS 2175/2018	RAMAVTAR MALI STATE (EDUCATION DEPARTMENT) ANR	PRAHLAD SINGH-P
110	C.W. 3184/2018 0515 CMS 2274/2018	RAM AWATAR MALI STATE (PANCHAYATI RAJ) ORS	GAURAV SHARMA-P
111	C.W. 3216/2018 0515 CMS 2301/2018	TEENA BHOLA STATE (EDUCATION DEPARTMENT) ANR	SHAHJAHAN KHAN-P
112	C.W. 3220/2018 0515 CMS 2305/2018	RAJESH KUMAR SAMARIA AND ANR STATE (EDUCATION DEPARTMENT) ORS	R D MEENA-P

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
113	C.W. 3221/2018 0515 CMS 2306/2018	ASHA DEVI STATE OF RAJ AND ORS	JEETENDRA KUMAR SHARMA-P
114	C.W. 3232/2018 0515 CMS 2315/2018	UPASANA STATE OF RAJ AND ORS	TANVEER AHAMAD-P
115	C.W. 3274/2018 0522 CMS 2345/2018	DR RAJ KUMAR SAXENA STATE (MEDICAL & HEALTH) ORS	RAKESH KUMAR SHARMA-P
116	C.W. 3276/2018 0515 CMS 2347/2018	MANOJ KUMAR CHATURVEDI R S R T C AND ORS	LAXMI KANT SHARMA-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
117	C.W. 22305/2017 0509 SENIOR CITIZEN	CHANDRA MOHAN MATHUR STATE OF RAJ AND ORS	MAHENDRA SHAH VIGYAN SHAH-P
118	C.W. 3263/2018 0509 SENIOR CITIZEN	PIARA SINGH NANGLA STATE OF RAJ (WATER RESOURCE DETP)ORS	AJAY GUPTA R K SAINI-P
119	C.W. 16321/2015 0515	ASHWIN SINGH MEENA S B B J AND ORS	SUNIL KUMAR SINGODIYA-P SURUCHI KASLIWAL-R SURUCHI KASLIWAL-R
With			
120	C.W. 16320/2015 0515	NIKHLESH SHARMA P N B AND ORS	SUNIL KUMAR SINGODIYA-P
121	C.W. 434/2016 0502	VIRDHI CHAND U O I AND ANR	NAGESH SORAL-P
122	C.W. 3339/2016 0513	PREM BAHADUR KESHIR STATE (URBAN DEVELOPMENT)ORS	NAINA SARAF-P MANU BHARGAVA G C-R
123	C.W. 9460/2017 0505	SUBHASH CHANDRA BOHRA J D A	DR SAUGATH ROY-P
124	C.W. 20272/2017 0515	MOHAN SINGH STATE OF RAJ AND ORS	R D SHARMA-P
125	C.W. 22196/2017 0515	POOJA TOMAR RAJASTHAN SUBORDINATE	DEEPESH OSWAL-P
126	C.W. 259/2018 0515	RANVEER SINGH AND ORS STATE OF RAJ AND ORS	S K SAKSENA ASHISH-P
127	C.W. 1446/2018 0515	KAMAL AND ANR STATE OF RAJ AND ORS	HITESH BAGRI-P
128	C.W. 2155/2018 0509	JITENDRA SINGH AND ANR STATE OF RAJ AND ORS	VINOD GOYAL-P
129	C.W. 3259/2018 0515	KAMLENDRA AND ORS STATE OF RAJ AND ORS	HANUMAN CHOUDHARY-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
130	C.W. 14041/2015 0515 STAY 12389/2015	SHAILAJA PARASHAR R P S C AND ORS	J K MOOLCHANDANI-P B. L. AVASTHI AGC-R MR.M.F.BAIG-R
131	C.W. 12464/2016 0509 CMS 11164/2016	RATAN SINGH RAJAWAT STATE OF RAJ AND ORS	R B SHARMA (GANTHOLA)-P SAURABH SARASWAT DY G C-R
132	C.W. 7794/2017 0513	DEEPAK KUMAR BOYAT STATE (LOCAL SELF DEPT) ORS	HANUMAN CHOUDHARY-P MANU BHARGAVA G C-R
133	C.W. 8126/2017 0515 CMS 7315/2017	KAILASH CHAND JAT AND ANR STATE (RURAL DEVLOP AN PANCHAYATI)ORS	PRADEEP KALWANIA SUSHILA-P G L SHARMA-R MR. S.K GUPTA, AAG-R
With			
134	C.W. 8277/2017 0515 CMS 7447/2017	DEVENDRA KUMAR YADAV AND ORS STATE (RURAL DEVLOP AN PANCHAYATI)ORS	SUDHIR YADAV-P MR SK GUPTA AAG-R
With			
135	C.W. 8771/2017 0515 CMS 7915/2017	KANWAR SINGH &ORS STATE (PANCHAYATI RAJ DEP)ORS	SUDHIR YADAV-P
With			
136	C.W. 11046/2017 0515 CMS 9915/2017	DEEN DAYAL GORA STATE (EDUCATION DEPARTMENT) ORS	RAJENDRA SINGH SUNIL-P
137	C.W. 14499/2017 0515	SMT USHA RANI MISHRA & ORS STATE OF RAJ AND ANR	S K SAKSENA-P MR. B.K. SHARMA,AGC-R
138	C.W. 16478/2017 0515 CMS 14574/2017	JITENDRA KUMAR STATE (MEDICAL & HEALTH) ORS	NAWAL SINGH SIKARWAR-P
139	C.W. 18066/2017 0510 CMS 16017/2017	VIRENDRA SINGH RATHORE STATE (REVENUE DEPARTMENT) ANR	RIPU DAMAN SINGH NARUKA-P
140	C.W. 18856/2017 0515 CMS 16703/2017	CHANDRESH THANUA AND ORS R P S C AJMER AND ANR	S K BENIWAL-P M FAISAL BAIG-R
141	C.W. 19421/2017 0519 CMS 17198/2017	ARCHANA DEVI DIRECTOR DIRECTORATE OF PENSION & ORS	A K TANENIA A K BERWAL-P
142	C.W. 23311/2017 0515 CMS 20291/2017	DHEERAJ KUMAR CHOURASIYA AND ORS STATE OF RAJ AND ORS	MANISH KUMAR SHARMA-P S K GUPTA AAG-R
143	C.W. 418/2018 0515 CMS 305/2018	CHETAN KUMAR PRAJAPATI STATE (MEDICAL & HEALTH) ORS	MAHIPAL KHARRA S K SHARMA-P SANJAY KUMAR SHARMA GC-R
144	C.W. 438/2018 0515 CMS 319/2018	PRIYANKA STATE (RURAL DEVELP & PANCHAYATI) ANR	SHIKHA PARNAMI-P S.K. GUPTA, AAG-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
145	C.W. 531/2018 0515 CMS 402/2018	KUNJ KULDEEP STATE (PANCHAYATI RAJ) ANR	RAJEEV SOGARWAL-P MR SK GUPTA AAG-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
146	C.W. 2347/2015 0509 SENIOR CITIZEN	DAYA SHANKAR MATHUR STATE (AGRICULTURE DEP)ORS	ANSHUMAN SAXENA-P DR RAM KISHAN SHARMA-R RISHI PAL AGARWAL ADD G C-R
148	C.W. 15409/2015 0509 SENIOR CITIZEN	NANIK S CHAINANI STATE (REVENUE DEPARTMENT)ORS	S K SAKSENA-P RISHI PAL AGARWAL ADD G C-R DHARMENDRA PAREEK ADD G C-R
149	C.W. 9896/2016 0509 SENIOR CITIZEN	VIRENDRA KUMAR BHATIA STATE (EDUCATION DEPARTMENT)ANR	LOKENDRA SINGH SHEKHAWAT-P MANU BHARGAVA G C-R AAG AASHISH SHARMA-R
150	C.W. 7163/2003 0506	SURESH CHANDRA JAIN STATE OF RAJ & ANR	PRAHLAD SINGH-P K N GUPTA-R ANIL TIWARI-R
151	C.W. 2810/2011 0506 CMS 2546/2011	BRIJ MOHAN MEHTA REGISTRAR COOP SOCIETIES ANR	J K SINGHI-P G S SHARMA P S SHARMA-R K, S, CHANDEL DY, GC-R
152	C.W. 11509/2011 0520	LALA RAM SAINI STATE (PANCHAYATI RAJ DEP)ORS	HANUMAN CHOUDHARY-P JINESH JAIN G C-R MR.MANU BHARGAVA, GC-R MS RAJ SHARMA ADDL. G C-R
153	C.W. 11592/2012 0513	LAXMI NARAIN UNIVERSITY OF RAJ	KARANPAL SINGH S P SINGH-P DILIP SHARMA-R PRATEEK SHARMA-R
154	C.W. 18822/2012 0516 CMS 15467/2012	RIMA SHARMA STATE (WOMEN AND CHILD)ORS	GAJENDER SHARMA-P OMVEER SINGH SAINI-P RAM RAKH SHARMA-P KRISHNA VERMA ADD G C-R B.K. SHARMA ADV.-R
155	C.W. 4918/2013 0520 BEFORE	MAHENDRA SINGH BHADORIYA ORS STATE (MEDICAL AND HEALTH)ORS	ASHWINI JAIMAN-P JAI KUMAR YADAV-R MR. SANJAY KR. SHARMA GC-R
156	C.W. 13694/2013 0515 CMS 11402/2013	ROHITASH KUMAR STAFF SELECTION COMMI ANR	RAJESH GADWAL-P SANJAY MEHLA SUNITA MEHLA-P S S RAGHAV-R B S CHHABA-R
157	C.W. 14423/2013 0506	DIGEMBER DAYAL MEENA AND ORS ENERGY SECRETARY GOV AND ORS	K R GURJAR-P SHAILESH PRAKASH SHARMA-R BABU LAL SAINI DY G C-R
158	C.W. 9350/2014 0515 STAY 8682/2014	KAMLESH KUMAR GURJAR R S R T C AND ANR	PETITIONER SELF-P P S SIROHI-P SARVESH JAIN-R
159	C.W. 12165/2014 0516 STAY 11253/2014	NARENDRA SINGH U O I AND ORS	MUNESH BHARDWAJ-P P C SHARMA-R
160	C.W. 76/2015 0515 CMS 59/2015	MUKESH KUMARI R P S C AJMER	SANJAY MEHLA SUNITA MEHLA-P DILIP SINGH SHEKHAWAT-R SHANTANU KUMAWAT-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
147	C.W. 7423/2015 0509	RAJKUMAR MATHUR STATE OF RAJ AND ORS	ANSHUMAN SAXENA-P R A KATTA-R MS MANJU JOSHI-R
161	C.W. 3958/2015 0515 CMS 3573/2015	RAJESH KUMAR CHAWLA STATE (HOME DEPARTMENT)ORS	GOVIND CHOUDHARY-P DR A S KHANGAROT ADD G C-R
With			
162	C.W. 3957/2015 0515 CMS 3572/2015	KHUSHI RAM BAIRWA STATE (HOME DEPARTMENT)ORS	GOVIND CHOUDHARY-P DR A S KHANGAROT ADD G C-R
163	C.W. 6049/2015 0515	GOVIND PRASAD SALVI STATE (MEDICAL AND HEALTH)ORS	SANJAY MEHLA SUNITA MEHLA-P SANJAY KUMAR SHARMA G C-R M A KHAN-R
164	C.W. 10604/2015 0506 CMS 9281/2015	MUKESH MAHESWARI STATE (PANCHAYATI RAJ DEP)ORS	ANAND SHARMA-P H V NANDWANA-R SANJAY KR SHARMA DGC-R
With			
165	C.W. 10755/2015 0506 CMS 9416/2015	SUNIT KUMAR AGARWAL STATE (PANCHAYATI RAJ DEP)ORS	JAI LODHA-P H V NANDWANA-R H V NANDWANA-R
166	C.W. 11164/2015 0515 CMS 9774/2015	AMAR SINGH YADAV R P S C AJMER &ORS	RAJENDRA SONI N K GARG-P S N KUMAWAT-R ASHISH KUMAR-R SN KUMAWAT-R
167	C.W. 12137/2015 0516 APPL 7866/2017 CMS 10607/2015 FINAL DISPOSAL	SUNIL CHATURVEDI R H B	MC TAYLOR VANDANA CHAUHAN-P KAMAL KUMAR MATHUR-R P C SHARMA-R
168	C.W. 517/2016 0515	SAMANDAR SINGH DHABAI STATE (EDUCATION DEPARTMENT)ORS	V K TAMOLIYA AJIT MALOO-P PARIKSHIT SINGH DY G C-R PARIKSHIT SINGH-R
169	C.W. 3985/2016 0515 APPL 46336/2017 APPL 49030/2017 FD STAY 11749/2016	SAJEEV KISHAN STATE (FINANCE DEPARTMENT)ORS	D C GUPTA-P SUNIL KUMAR YADAV ADD G C-R MAHENDRA SHAH V SHAH-R SUNIL KUMAR YADAV ADD G C-R
170	C.W. 4915/2016 0516 APPL 51529/2016 STAY 4357/2016	GHASI LAL KUMAWAT STATE (HOME DEPARTMENT)ORS	MAHENDRA SHAH V SHAH-P S N KUMAWAT-R DILIP SINGH SHEKHAWAT-R DR A S KHANGAROT ADD G C-R
171	C.W. 7026/2016 0515 CMS 6310/2016	MANJU STATE (LOCAL SELF DEP)ANR	AMIT DADHICH-P MANU BHARGAVA G C-R
172	C.W. 8085/2016 0513 CMS 7318/2016	ANIL KUMAR STATE OF RAJ AND ORS	MANOJ KUMAR CHOUDHARY-P SANJAY KUMAR SHARMA G C-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
173	C.W. 8951/2016 0515 STAY 8062/2016	SATISH KUMAR MEENA&ORS STATE (EDUCATION DEPARTMENT)ORS	RAGHUNANDAN SHARMA-P VINOD KUMAR GUPTA-R
174	C.W. 11136/2016 0515 STAY 10010/2016	FATHE SINGH SAINI R P S C AJMER	TANVEER AHAMAD-P M F BAIG-R
With			
175	C.W. 11180/2016 0515 APPL 4003/2017 STAY 10050/2016	RAHUL SONI&ANR R P S C AJMER	TANVEER AHAMAD-P M F BAIG-R
With			
176	C.W. 11326/2016 0516 CMS 10174/2016	KHILADI RAM MEENA R P S C AJMER	TANVEER AHAMAD-P M F BAIG-R
With			
177	C.W. 11469/2016 0515 APPL 15922/2017 APPL 3198/2017 STAY 10295/2016	GANGA RAM STATE OF RAJ AND ANR	SUMIT JAIN-P M F BAIG-R DR A S KHANGAROT ADD G C-R
With			
178	C.W. 13531/2016 0515 APPL 15921/2017 APPL 3193/2017 STAY 12089/2016	VIKRAM SINGH MEENA AND ANR R P S C AJMER	TANVEER AHAMAD-P
With			
179	C.W. 14105/2016 0515 APPL 15940/2017 APPL 4014/2017 STAY 12568/2016	NARENDRA KUMAR NAI R P S C AJMER	TANVEER AHAMAD-P
With			
180	C.W. 14106/2016 0515 APPL 15939/2017 APPL 3192/2017 STAY 12569/2016	SHANKAR LAL NIMAWAT R P S C AJMER	TANVEER AHAMAD-P
With			
181	C.W. 2093/2017 0516 CMS 1898/2017	NAVNEET TIWARI AND ANR STATE OF RAJ AND ORS	TANVEER AHAMAD-P M FAISAL BAIG-R
182	C.W. 11191/2016 0509	VIGHNESH MISHRA PRINCIPAL SECRETAR &ANR	GANESH MEENA-P R M JAIN-P S K GUPTA AAG-R
183	C.W. 13608/2016 0515 CMS 12142/2016	BHINAV SINGH &ORS SECRETARY RAJ MUNICIPAL &ORS	LAXMI KANT ANITA AGARWAL-P MR.RAJENDRA PRASAD AAG-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
184	C.W. 13941/2016 0516 CMS 12423/2016	SAMEER SINGHAL AND ORS STATE OF RAJ (EDUCATION)	PRATEEK MATHUR-P M F BAIG-R M.F.BAIG-R MANU BHARGAVA G C-R
185	C.W. 14569/2016 0515	KAVITA MEENA STATE (MEDICAL AND HEALTH)ORS	M K CHATURVEDI-P MR. SANJAYKUMAR SHARMA GC-R
186	C.W. 16009/2016 0516	ASHA SHARMA STATE (PERSONNEL DEPT) ANR	NAWAL SINGH SIKARWAR-P RAJESH KUMAR KURI-P AMIT KURI-R AAG AASHISH SHARMA-R
187	C.W. 16530/2016 0509	SMT USHA RATHORE AND ANR STATE (REVENUE DEPARTMENT)ORS	AKHIL SIMLOTE-P RISHI PAL AGARWAL ADD G C-R DHAREMNDR PAREEK-R NAWAL SINGH SIKARWAR-R
188	C.W. 18355/2016 0516	KHUSHI RAM GURJAR STATE (EDUCATION DEPARTMENT) ORS	TANVEER AHAMAD-P S S RAGHAV-R MR S.N.KUMAWAT-R MR SANJAY KUMARSHARMA GC-R
189	WRIT REVIEW 284/2017 4201 BEFORE	C K JAIN STATE OF RAJ	MAHENDRA SINGH SUKRITI-P SANJEEV SINGHAL DY G C-R
190	C.W. 1058/2017 0505 CMS 983/2017	BABU LAL STATE (EDUCATION DEPARTMENT) ORS	SANJAY MEHLA SUNITA MEHLA-P SANJAY KUMAR SHARMA G C-R
191	C.W. 4437/2017 0509 CMS 4019/2017	HANUMAN PRASAD TIWARI STATE OF RAJ AND ORS	V K MATHUR-P RISHI PAL AGARWAL ADD G C-R PARIKSHIT SINGH DY GC-R
192	C.W. 9043/2017 0515 STAY 8158/2017	SARVESH PAREEK STATE OF RAJ &ORS	N C SHARMA S L SHARMA-P DR A S KHANGAROT ADD G C-R RITU SOMANI-R
193	C.W. 15694/2017 0515 CMS 13877/2017	RAKESH KUMAR AND ANR STATE OF RAJ AND ORS	RAJENDRA SONI MOHIT SONI-P AAG AASHISH SHARMA-R M FAISAL BAIG-R
With			
194	C.W. 16471/2017 0515 CMS 14568/2017	DR AJAY VIKRAM SINGH STATE (EDUCATION DEPARTMENT) ORS	RAJENDRA SONI VISHAL SONI-P AAG AASHISH SHARMA-R M FAISAL BAIG-R
195	C.W. 15881/2017 0515 CMS 14050/2017	GAJANAND GARHWAL STATE OF RAJ AND ANR	NAWAL SINGH SIKARWAR-P S K GUPTA AAG-R
196	C.W. 17029/2017 0516 CMS 15050/2017	SITARAM YADAV STATE OF RAJ AND ORS	ASHOK MISHRA-P RAM KUMAR SHARMA-R BHUVNESH SHARMA DY G C-R
197	C.W. 17339/2017 0515 CMS 15376/2017	NEERAJ SINGH GURJAR AND ANR STATE (EDUCATION DEPARTMENT) ORS	NAWAL SINGH SIKARWAR-P S K GUPTA AAG-R
198	C.W. 17478/2017 0515 CMS 15511/2017	SUMER SINGH SWAMI STATE (PANCHAYATI RAJ)ORS	SANJAY MEHLA SUNITA MEHLA-P S K GUPTA AAG-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY FILED				
199	C.W. 17510/2017 0515 CMS 15537/2017	RAKESH KUMAR CHOUDHARY STATE (EDUCATION DEPARTMENT) ORS	LAXMI KANT (MALPURA)-P	
200	C.W. 18452/2017 0515 CMS 16352/2017	SHEELA SAINI STATE (RURAL DEVELP & PANCHAYATI) ORS	M S RAGHAV VISHWAS SAINI-P	ASHISH SHARMA UPADHAYAY-R S K GUPTA AAG-R
201	C.W. 18453/2017 0515 CMS 16350/2017	KANTA STATE (RURAL DEVELP & PANCHAYATI) ORS	M S RAGHAV VISHWAS SAINI-P	ASHISH SHARMA UPADHAYAY-R S K GUPTA AAG-R
202	C.W. 18455/2017 0515 CMS 16351/2017	POONAM AND ORS STATE (MEDICAL & HEALTH) ANR	M S RAGHAV VISHWAS SAINI-P	S K GUPTA AAG-R
203	C.W. 18492/2017 0515 STAY 16385/2017	VINOD SAINI STATE (MEDICAL & HEALTH) ANR	LAXMI KANT (MALPURA)-P	SANJAY KUMAR SHARMA G C-R MR.SANJAY KUMAR SHARMA GC-R
204	C.W. 19177/2017 0515 CMS 16978/2017	SHYAM SUNDAR LACHHIYA STATE OF RAJ AND ORS	LAXMI KANT (MALPURA)-P	S K GUPTA AAG-R SHRI S.K GUPTA, AAG-R
With 205	C.W. 10020/2013 0515 APPL 72227/2017 CMS 7952/2013	KAVITA KATARA AND ANR STATE OF RAJ (RURAL DEV AND PANCHAYATI)	SUNIL KUMAR SINGODIYA-P	S K GUPTA AAG-R S N KUMAWAT AAG-R
With 206	C.W. 14393/2017 0515 CMS 12731/2017	JYOTI RATHORE STATE (RURAL DEVELP & PANCHAYATI) ORS	R K GOUTTAM G S GOUTTAM-P	S K GUPTA AAG-R
With 207	C.W. 14553/2017 0515 CMS 12876/2017	KAVITA BHAKHARI STATE (RURAL DEVELP & PANCHAYATI) ORS	LAXMI KANT (MALPURA)-P	ANURAG SHARMA AAG-R ANURAG SHARMA AAG-R
With 208	C.W. 14729/2017 0515 CMS 13023/2017	RAJA RAM JAT STATE (RURAL DEVELP & PANCHAYATI) ORS	LAXMI KANT (MALPURA)-P	
With 209	C.W. 14730/2017 0515 CMS 13024/2017	MIRA SAHU STATE (RURAL DEVELP & PANCHAYATI) ORS	LAXMI KANT (MALPURA)-P	S K GUPTA AAG-R MR. S.K. GUPTA AAG-R
With 210	C.W. 15117/2017 0515 CMS 13360/2017	ANITA CHOUDHARY STATE (RURAL DEVELP & PANCHAYATI) ORS	LAXMI KANT (MALPURA)-P	S K GUPTA AAG-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With 211	C.W. 15219/2017 0515 CMS 13428/2017	NARESH KUMAR AGRAWAL AND ANR STATE (RURAL DEVELP & PANCHAYATI) ANR	R K GOUTTAM G S GOUTTAM-P S K GUPTA AAG-R MR. SK GUPTA AAG-R
With 212	C.W. 15524/2017 0515 CMS 13714/2017	NEERAJ BHARDWAJ STATE (RURAL DEVELP & PANCHAYATI) ANR	R K GOUTTAM G S GOUTTAM-P
With 213	C.W. 15526/2017 0515 CMS 13716/2017	KARMA RAM STATE (RURAL DEVELP & PANCHAYATI) ORS	R K GOUTTAM G S GOUTTAM-P
With 214	C.W. 15778/2017 0515 APPL 3798/2018 CMS 13953/2017	ANKUSH GUPTA STATE (RURAL DEVELP & PANCHAYATI) ORS	LAXMI KANT (MALPURA)-P S K GUPTA AAG-R MR. S.K. GUPTA AAG-R
With 215	C.W. 16888/2017 0515 CMS 14894/2017	PREETI LODHA AND ANR STATE (RURAL DEVELP & PANCHAYATI) ANR	R K GOUTTAM G S GOUTTAM-P S K GUPTA AAG-R
With 216	C.W. 19178/2017 0515 CMS 16979/2017	KARAN SINGH STATE (PANCHAYATI RAJ)ORS	LAXMI KANT (MALPURA)-P S K GUPTA AAG-R MR. S.K.GUPTA AAG-R
With 217	C.W. 20035/2017 0515 CMS 17705/2017	MANISH KUMAR JAIN STATE OF RAJ AND ANR	R K GOUTTAM G S GOUTTAM-P S K GUPTA AAG-R S.K.GUPTA AAG-R
With 218	C.W. 20054/2017 0515 CMS 17723/2017	ASHISH KUMAR NAGDA STATE OF RAJ AND ANR	R K GOUTTAM G S GOUTTAM-P
With 219	C.W. 20062/2017 0515 CMS 17736/2017	NARENDRA KUMAR STATE OF RAJ AND ANR	R K GOUTTAM G S GOUTTAM-P S.K.GUPTA AAG-R
With 220	C.W. 20063/2017 0515 CMS 17737/2017	MUKESH SWAMI STATE OF RAJ AND ANR	R K GOUTTAM G S GOUTTAM-P S K GUPTA AAG-R S.K.GUPTA AAG-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
221	C.W. 20213/2017 0515 CMS 17843/2017	OM PRAKASH BHAMBHI STATE OF RAJ AND ORS	LAXMI KANT (MALPURA)-P S K GUPTA AAG-R
With			
222	C.W. 21743/2017 0515 CMS 18989/2017	PAWAN KUMAR JANGIR STATE OF RAJ AND ORS	LAXMI KANT (MALPURA)-P
With			
223	C.W. 22961/2017 0515 CMS 19994/2017	MANORAMA NIMESH STATE (RURAL DEVELP & PANCHAYATI) ANR	R K GOUTTAM G S GOUTTAM-P S K GUPTA AAG-R
With			
224	C.W. 24059/2017 0515 CMS 20842/2017	SUMAN STATE OF RAJ AND ORS	NAVEEN DHUWAN-P S.K.GUPTA AAG-R
With			
225	C.W. 1099/2018 0515 CMS 814/2018	SMT MANBHARTA MEENA STATE (RURAL DEVELP & PANCHAYATI) ANR	M P SINGH-P S K GUPTA AAG-R
226	C.W. 21648/2017 0515	SAPNA KUMARI STATE OF RAJ AND ANR	S N KUMAWAT-P MR. S.K. GUPTA AAG-R
227	C.W. 22541/2017 0515 CMS 19659/2017	POONAM STATE (MEDICAL & HEALTH) ANR	S K JINDAL SUDHIR YADAV-P MR. SHYAM ARYA AAG-R
FOR HEARING			
228	C.W. 3931/2002 0515 BEFORE	DR MRS PREETI MATHUR THE UNIVERSITY OF RAJ & ANR	JAI KUMAR YADAV-P HARI KRISHAN SHARMA-P MANISH ACHARYA-P G.K.GARG,SARANSH SAINI-R SANGEETA SHARMA-R SHONIA SHANDILYA-R
With			
229	C.W. 3009/2002 0515	DR MRS SANGEETA GOKTE THE UNIVERSITY OF RAJ & ANR	JAI KUMAR YADAV-P M ACHARYA, AK SONI-P S N SHARMA SHUBASH SHARMA-R
230	C.W. 5123/2003 0515	KAILASH CHAND STATE OF RAJ & ORS	DEVENDRA KUMAR BHARDWAJ-P BHUPENDRA BHARDWAJ-P G.A.-R
231	C.W. 5323/2003 0509	SATISH KUMAR J V V N L JAIPUR & ANR	JITENDRA MITRUKA-P VIRENDRA LODHA-R MR NITISH BAGRI-R
232	C.W. 946/2005 0521	NARINDAR NATH MAKEN THE U.O.I.(MINISTRY OF HEAVY INDUSTRIES	RAJEEV SOGARWAL (A.C.)-P KUNAL RAWAT-R B S CHHABA-R TANVEER AHMED-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
233	C.W. 5638/2005	KAILASH CHAND JAIN & ORS STATE OF RAJ & ORS	GAURAV SHARMA-P C S DADHICH-P SANGEETA SHARMA-P	ABHISHEK SHARMA-R BHUPENDRA PAREEK-R MR. SANJAY KUMAR SHARMA-R PRAHLAD SINGH-R
	0521	BEFORE		
234	C.W. 5147/2007	RAJENDRA KUMAR SHARMA HINDUSTAN PETROLEUM CORP LTD A	GAURAV SHARMA-P SHOBHIT TIWARI-P	V S YADAV-R MAHENDRA SINGH-R
	1502	BEFORE		
235	C.W. 10948/2009	GANESH STATE OF RAJ & ORS	S K SAKSENA-P	B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R M F BAIG DY G C-R
	0515			
236	C.W. 7990/2015	MURARI LAL GUPTA STATE (PERSONNEL DEPARTMENT)ORS	ANAND SHARMA-P	B L AVASTHI ADD G C-R
	0509			

SB CRIMINAL MISCELLANEOUS BAILS U/S 439 OF CR PC
SB CRIMINAL MISCELLANEOUS BAILS U/S 438 OF CR PC
SB CRIMINAL APPEALS U/S 14-A OF SC & ST (POA) ACT RELATING
TO BAILS

NOTE: ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE REQUESTED
TO FURNISH WRITTEN REQUEST IN THIS REGARDS TO THE COURT MASTER,
A DAY BEFORE THE DATE OF HEARING, AFTER SEEKING NO OBJECTION
FROM THE OPPOSITE COUNSEL. IN ABSENCE OF SUCH WRITTEN REQUEST
THE MATTER WILL NOT BE ADJOURNED.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
1	CRL. B. CANC. 168/2017 0203 BEFORE	JAI PRAKASH SHARMA STATE OF RAJASTHAN AND ANR	ARUN SINGH SHEKHAWAT-P HARENDRA SINGH-R
2	CRL.M.(BAIL) 6882/2017 0202	SATISH @ SATYANARAYAN STATE OF RAJASTHAN THROUGH P P	TARUN JAIN-P P.P.-R
3	CRL.M.(BAIL) 12464/2017 0202	DR DEVENDRA KUMAR SHARMA STATE OF RAJASTHAN THROUGH P P	PRAHLAD SHARMA-P Y C SHARMA/ASHISH/VISHESH-P P.P.-R SUDHIR JAIN-R
4	CRL. B. CANC. 10/2018 0203 BEFORE	SUO MOTO LAD BAI	BY ORDER-P
5	CRL. B. CANC. 11/2018 0203	AKHTAR KHAN STATE OF RAJASTHAN AND ANR	RIPU DAMAN SINGH NARUKA-P
6	CRL. B. CANC. 16/2018	SUO MOTO HANUMAN AND ANR	BY COURT-P
With			
7	CRL.M.(BAIL) 580/2018 0202	OM PRAKASH STATE OF RAJASTHAN THROUGH PP	RAHIL KALAM-P P.P.-R
With			
8	CRL.M.(BAIL) 1495/2018 0202 2ND BEFORE	RAMESH STATE OF RAJASTHAN THROUGH PP	R A MEENA-P P.P.-R
9	CRL.M.(BAIL) 343/2018 0202	AJEET SINGH@JEETU STATE OF RAJASTHAN THROUGH PP	MANOJ AVASTHI-P P.P.-R
10	CRL.M.(BAIL) 358/2018 0202 2ND BEFORE	CHHAGANLAL STATE OF RAJASTHAN THROUGH PP	K N SHARMA-P P.P.-R
11	CRL.M.(BAIL) 556/2018 0202	JITENDRA STATE OF RAJASTHAN THROUGH PP	MANOJ AVASTHI-P P.P.-R
12	CRL.M.(BAIL) 661/2018 0202	DEVENDRA KHANDELWAL AND ANR STATE OF RAJASTHAN THROUGH PP	JITENDRA MITRUCKA-P P.P.-R VINOD KUMAR GUPTA-R
13	CRL.M.(BAIL) 836/2018 0202 3RD	MORDHWAJ STATE OF RAJASTHAN THROUGH PP	SHYAM BIHARI GAUTAM-P P.P.-R
14	CRL.M.(BAIL) 1006/2018 0202 2ND BEFORE	SMT PREM DEVI STATE OF RAJASTHAN THROUGH PP	HANSRAJ KULDEEP-P P.P.-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
15	CRL.M.(BAIL) 1019/2018 0202	IRSHAD AND ANR STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P P.P.-R
16	CRL.M.(BAIL) 1059/2018 0202 2ND BEFORE	SANJEEV KUMAR STATE OF RAJASTHAN THROUGH P P	VINOD KUMAR SHARMA-P P.P.-R
17	CRL.M.(BAIL) 1103/2018 0202	AAMIR STATE OF RAJ ASTHAN THROUGH PP	SANJAY KHAN/AJAY GADWAL-P P.P.-R
18	CRL.M.(BAIL) 1107/2018 0202	SIMRAT AND ANR STATE OF RAJASTHAN THROUGH PP	GANESH CHATURVEDI-P P.P.-R RAVI SHANKAR/RASHMI JAIN-R
19	CRL.M.(BAIL) 1113/2018 0202 2ND BEFORE	BHURIYA @ RADHAKISHAN STATE OF RAJASTHAN THROUGH PP	SURENDRA SHARMA-P P.P.-R
20	CRL.M.(BAIL) 1145/2018 0202	RAJESH STATE OF RAJ ASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
21	CRL.M.(BAIL) 1158/2018 0202	AAMIR STATE OF RAJASTHAN THROUGH PP	SANJAY KHAN/AJAY GADWAL-P P.P.-R
22	CRL.M.(BAIL) 1171/2018 0202	PEER MOHAMMED @ CHHOTU ALAM @ PEERAMDAH STATE OF RAJASTHAN THROUGH PP	N P MEENA-P P.P.-R
23	CRL.M.(BAIL) 1312/2018 0202	GOPAL SINGH RATHORE STATE OF RAJASTHAN THROUGH PP	PRADEEP MATHUR/ANKUR MATH-P P.P.-R MANISH SHARMA-R
24	CRL.M.(BAIL) 1351/2018 0202	TIKAM SINGH STATE OF RAJASTHAN THROUGH PP	V S CHAUHAN-P P.P.-R
25	CRL.M.(BAIL) 1368/2018 0202	DEVENDRA @ SONU STATE OF RAJ ASTHAN THROUGH PP	JIYA UR RAHMAN-P P.P.-R
26	CRL.M.(BAIL) 1373/2018 0202	JEEVRAJ SINGH STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/RAJVEER SINGH-P P.P.-R
27	CRL.M.(BAIL) 1424/2018 0202 2ND BEFORE	SOURABH SHARMA STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/RAJVEER SINGH-P P.P.-R
28	CRL.M.(BAIL) 1439/2018 0202 2ND BEFORE	ANURAG @ GOLU STATE OF RAJASTHAN THROUGH PP	SHYAM BIHARI GAUTAM-P P.P.-R
29	CRL.M.(BAIL) 1471/2018 0202	SHARIF STATE OF RAJASTHAN THROUGH PP	NARENDRA VERMA-P P.P.-R
30	CRL.M.(BAIL) 1503/2018 0202	WASIM AKRAM STATE OF RAJASTHAN THROUGH PP	ROHAN JAIN-P P.P.-R
With			
31	CRL.M.(BAIL) 1504/2018	ABDUL VAHID@PAPPU STATE OF RAJASTHAN THROUGH PP	ROHAN JAIN-P P.P.-R
32	CRL.M.(BAIL) 1516/2018 0202	AJAY KUMAR SINGH STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/DHARMENDRA-P P.P.-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
33	CRL.M.(BAIL) 1523/2018 0202	AAMIR STATE OF RAJASTHAN THROUGH PP	SANJAY KHAN/AJAY GADHWAL-P P.P.-R
34	CRL.M.(BAIL) 1543/2018 0202	IKRAM STATE OF RAJASTHAN THROUGH PP	SANJAY KHAN/AJAY GADHWAL-P P.P.-R
35	CRL.M.(BAIL) 1557/2018 0202	VEDU@VED PRAKASH AND ANR STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P P.P.-R
36	CRL.M.(BAIL) 1614/2018 0202	RINKU STATE OF RAJASTHAN THROUGH PP	AMIT MATHUR/UMESH VYAS-P P.P.-R SHYAM BIHARI GAUTAM-R
37	CRL.M.(BAIL) 1697/2018 0202 3RD BEFORE	KISHAN SHARMA STATE OF RAJASTHAN THROUGH P P	ANIL KUMAR TAILOR-P P.P.-R
38	CRL.M.(BAIL) 1701/2018 0202 2ND BEFORE	GOPAL LAL STATE OF RAJASTHAN THROUGH PP	RAJESH PARASHAR-P P.P.-R
39	CRL.M.(BAIL) 1710/2018 0202 2ND BEFORE	SUMAN RAJORIYA STATE OF RAJASTHAN THROUGH PP	RAHUL TIWARI-P P.P.-R
40	CRL.M.(BAIL) 1712/2018 0202	JAHID@MUCHCHHAL STATE OF RAJASTHAN THROUGH PP	ANKIT KHANDELWAL-P P.P.-R
41	CRL.M.(BAIL) 1745/2018 0202 2ND BEFORE	SUNIL AND ORS STATE OF RAJASTHAN THROUGH PP	SUDHIR JAIN/MONU KUMAR-P P.P.-R
42	CRL.M.(BAIL) 1747/2018 0202	KAILASH CHAND SAINI STATE OF RAJASTHAN THROUGH PP	DR RAJKUMAR SHARMA-P P.P.-R MOHAR PAL MEENA-R
43	CRL.M.(BAIL) 1759/2018 0202	NASIR STATE OF RAJASTHAN THROUGH PP	RAVINDRA PALIWAL-P P.P.-R
44	CRL.M.(BAIL) 1765/2018 0202	DEEPAK MEENA STATE OF RAJASTHAN THROUGH PP	SHAHNAWAZ KHAN-P M AKBAR KHAN/S KHAN-P P.P.-R
45	CRL.M.(BAIL) 1766/2018 0202 2ND BEFORE	KAPIL SAGWAN @ NANDU STATE OF RAJASTHAN THROUGH PP	SURENDRA MEEL-P P.P.-R
46	CRL.M.(BAIL) 1780/2018 0202	RAM KHILADI STATE OF RAJASTHAN THROUGH PP	V S CHAUHAN-P P.P.-R
With			
47	CRL.M.(BAIL) 1781/2018 0202	RAM KISHOR STATE OF RAJASTHAN THROUGH PP	V S CHAUHAN-P P.P.-R
48	CRL.M.(BAIL) 1782/2018 0202	DR MOHD IMTIYAZ STATE OF RAJASTHAN THROUGH PP	ELIYAS ALI-P P.P.-R
49	CRL.M.(BAIL) 1787/2018 0202	PRAKASH KHATWANI STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P P.P.-R
50	CRL.M.(BAIL) 1798/2018 0202	SHIVRAM STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P P.P.-R RAJ KUMAR GOYAL-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
51	CRL.M.(BAIL) 1823/2018 0202 3RD BEFORE	GANGARAM STATE OF RAJASTHAN THROUGH PP	KAILASH/AJAY RAJAWAT-P P.P.-R
52	CRL.M.(BAIL) 1824/2018 0202 2ND BEFORE	BACCHU SINGH STATE OF RAJASTHAN THROUGH PP	SANJAY SHARMA-P P.P.-R
53	CRL.M.(BAIL) 1838/2018 0202	RAMHARI STATE OF RAJASTHAN THROUGH PP	MANOJ AVASTHI/S MAHAWAR-P P.P.-R
54	CRL.M.(BAIL) 1840/2018 0202	MOTA@CHOTU STATE OF RAJASTHAN THROUGH PP	SHREY GAHARANA/VIVEK-P P.P.-R
55	CRL.M.(BAIL) 1841/2018 0202	SHIVRAJ STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
56	CRL.M.(BAIL) 1842/2018 0202	PAPPU@RAMRATAN STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
57	CRL.M.(BAIL) 1843/2018 0202	SHUBHAM@LAKKY JAIN STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
58	CRL.M.(BAIL) 1849/2018 0202	AMAN STATE OF RAJASTHAN THROUGH PP	D K GARG-P P.P.-R
With			
59	CRL.M.(BAIL) 1850/2018 0202	SHIV SHANKAR@RAJESH STATE OF RAJASTHAN THROUGH PP	D K GARG-P P.P.-R
60	CRL.M.(BAIL) 1851/2018 0202	SUBHASH STATE OF RAJASTHAN THROUGH PP	PRADEEP SHARMA-P P.P.-R
61	CRL.M.(BAIL) 1853/2018 0202	BHAWANI@NIKHIL STATE OF RAJASTHAN THROUGH PP	M I BEG-P P.P.-R
62	CRL.M.(BAIL) 1854/2018 0202 3RD BEFORE	KRISHAN KUMAR@JONI STATE OF RAJASTHAN THROUGH PP	ANIL YADAV-P P.P.-R
63	CRL.M.(BAIL) 1855/2018 0202	TAHIR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
64	CRL.M.(BAIL) 1860/2018 0202	LOKENDRA SINGH STATE OF RAJASTHAN THROUGH PP	VIJAY CHOUDHARY-P P.P.-R
65	CRL.M.(BAIL) 1861/2018 0202	SUNIL KUMAR STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P P.P.-R
66	CRL.M.(BAIL) 1862/2018 0202 2ND BEFORE	SIYARAM STATE OF RAJASTHAN THROUGH PP	SANJAY SHARMA/MUKESH-P P.P.-R
67	CRL.M.(BAIL) 1864/2018 0202	DHULI LAL STATE OF RAJASTHAN THROUGH PP	ROHAN JAIN-P P.P.-R
With			
68	CRL.M.(BAIL) 1877/2018 0202	DEVI RAM STATE OF RAJASTHAN THROUGH PP	ROHAN JAIN-P P.P.-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
69	CRL.M.(BAIL) 1868/2018 0202 2ND BEFORE	CHIRANJI LAL@RAJU KOLI STATE OF RAJASTHAN THROUGH PP	REKHA ARORA-P P.P.-R
70	CRL.M.(BAIL) 1870/2018 0202	RAMSWAROOP STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/SURESH GURJAR-P P.P.-R
71	CRL.M.(BAIL) 1871/2018 0202	JITENDRA@JEETU STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
72	CRL.M.(BAIL) 1872/2018 0202	MOHD HANIF KHAN STATE OF RAJASTHAN THROUGH PP	SANJAY GANGWAR-P P.P.-R
73	CRL.M.(BAIL) 1873/2018 0202	JITENDRA@JEETU SAINI STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
74	CRL.M.(BAIL) 1874/2018 0202	AMANULLAH STATE OF RAJASTHAN THROUGH PP	SANJAY GANGWAR-P P.P.-R
75	CRL.M.(BAIL) 1876/2018 0202	ROBIN SINGH STATE OF RAJASTHAN THROUGH PP	BHARAT SAINI/DR SONIYA-P P.P.-R
76	CRL.M.(BAIL) 1879/2018 0202	BHAGIRATH AND ANR STATE OF RAJASTHAN THROUGH PP	YOGESH SINGHAL-P P.P.-R
77	CRL.M.(BAIL) 1880/2018 0202	BALVEER STATE OF RAJASTHAN THROUGH PP	H P SINGH-P P.P.-R
78	CRL.M.(BAIL) 1882/2018 0202	VIJAY STATE OF RAJASTHAN THROUGH PP	O P JHAJHRIA-P P.P.-R
79	CRL.M.(BAIL) 1884/2018 0202	HASIN AND ANR STATE OF RAJASTHAN THROUGH PP	NEERAJ JOSHI-P P.P.-R
80	CRL.M.(BAIL) 1885/2018 0202	ABDUL SATTAR STATE OF RAJ ASTHAN THROUGH PP	DHANNA RAM/ANNU SHARMA-P P.P.-R
81	CRL.M.(BAIL) 1888/2018 0202	DURGASHANKAR@DURGA STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
82	CRL.M.(BAIL) 1892/2018 0202 2ND BEFORE	KIRODI STATE OF RAJASTHAN THROUGH PP	ASHISH SHARMA-P P.P.-R
83	CRL.M.(BAIL) 1893/2018 0202 3RD BEFORE	DHARMRAJ MEENA STATE OF RAJASTHAN THROUGH PP	ISHWAR TIWARI-P P.P.-R
84	CRL.M.(BAIL) 1894/2018 0202	LIYAKAT STATE OF RAJASTHAN THROUGH PP	ANKIT KHANDELWAL-P P.P.-R
85	CRL.M.(BAIL) 1895/2018 0202	BEERAM AND ANR STATE OF RAJASTHAN THROUGH PP	M K CHATURVEDI-P P.P.-R
86	CRL.M.(BAIL) 1899/2018 0202	RAMKISHAN@JIA STATE OF RAJASTHAN THROUGH PP	VIDHUT GUPTA-P P.P.-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
87	CRL.M.(BAIL) 1901/2018 0202	MUKHRAM STATE OF RAJASTHAN THROUGH PP	SHREY GAHARANA/VIVEK-P P.P.-R
88	CRL.M.(BAIL) 1904/2018 0202	DHARMENDRA STATE OF RAJASTHAN THROUGH PP	KULDEEP ASWAL/ASHOK MEENA-P P.P.-R
89	CRL.M.(BAIL) 1905/2018 0202	TAASIM AND ANR STATE OF RAJASTHAN THROUGH PP	S GAHARANA/G K SHARMA-P P.P.-R
90	CRL.M.(BAIL) 1906/2018 0202	NURJAHAN AND ORS STATE OF RAJASTHAN THROUGH PP	ANKIT KHANDELWAL-P P.P.-R
91	CRL.M.(BAIL) 1908/2018	RAJENDRA STATE OF RAJASTHAN THROUGH PP	ANIL SHUKLA-P P.P.-R
92	CRL.M.(BAIL) 1909/2018 0202	GAJANAND STATE OF RAJASTHAN THROUGH PP	JAGDISH NAGAR-P P.P.-R
93	CRL.M.(BAIL) 1910/2018 0202	SAIKUL STATE OF RAJASTHAN THROUGH PP	MOHD IQBAL KHAN-P P.P.-R
94	CRL.M.(BAIL) 1914/2018 0202	SHESHKARAN JAT STATE OF RAJASTHAN THROUGH PP	VIJAY CHOUDHARY-P P.P.-R
FOR ORDERS			
95	CRL.A.S. 169/2018 0113 U/S 14 A SC/ST ACT	DAYARAM STATE OF RAJASTHAN THROUGH PP	R S BHARDWAJ-P
96	CRL.A.S. 206/2018 0113 BEFORE U/S 14 A SC/ST ACT	ANKIT KHANDELWAL @ LAKHAN STATE OF RAJASTHAN THROUGH P P	SUBHASH SHARMA-P
97	CRL.A.S. 209/2018 0113 U/S 14 A SC/ST ACT	JAIPAL @ JAMPHA STATE OF RAJASTHAN THROUGH PP	N K SINGHAL-P
98	CRL.A.S. 227/2018 0113 U/S 14 A SC/ST ACT	PRAJJAWAL SAINI STATE OF RAJASTHAN THROUGH PP	O P JHAJHRIA-P RAJESH GADWAL/DS DHARIWAL-R
99	CRL.A.S. 260/2018 0113 U/S 14 A SC/ST ACT	AAKASH @ YOGESH SINGH STATE OF RAJASTHAN THROUGH PP	SHAILESH KUMAR PANWAR-P
100	CRL.A.S. 263/2018 0113 U/S 14 A SC/ST ACT	BHAWANI SINGH @ SONU STATE OF RAJASTHAN THROUGH PP	S N NIJHWANI-P
FOR ORDERS ON INTERIM APPLICATIONS			
101	CRL.M.APPLI. 65/2018 0204 BEFORE	AMIT KUMAR SMT PREETY AND ANR	ANSHUL SHARMA-P
102	CRL.M.APPLI. 76/2018 0204 BEFORE	ANSHUL MANGLA STATE OF RAJASTHAN THROUGH P P	SHEKHAR SHARMA-P
103	CRL.M.APPLI. 83/2018 0204 BEFORE	RANJEET STATE OF RAJASTHAN THROUGH P P	JEETENDRA KUMAR SHARMA-P
FOR ORDERS (438 CR.P.C.)			

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (438 CR.P.C.)			
104	CRL.M.(BAIL) 15560/2017 0201	BRAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	P S SHARMA-P P.P.-R
105	CRL.M.(BAIL) 921/2018 0201	BABULAL STATE OF RAJASTHAN THROUGH PP	PRAVEEN KUMAR JAIN-P P.P.-R SAJID ALI-R
106	CRL.M.(BAIL) 1054/2018 0201	KHUSHHAL JOSHI STATE OF RAJASTHAN THROUGH PP	VINAY PAL YADAV-P P.P.-R
With			
107	CRL.M.(BAIL) 1056/2018 0201	SONU JAIN STATE OF RAJASTHAN THROUGH PP	VINAY PAL YADAV-P P.P.-R
108	CRL.M.(BAIL) 1223/2018 0201	JAVED STATE OF RAJASTHAN THROUGH P P	DINESH SHARMA/SANTOSH-P P.P.-R
109	CRL.M.(BAIL) 1326/2018 0201	STEPHAN SINGH STATE OF RAJ ASTHAN THROUGH PP	AKLESH JAIN-P P.P.-R
110	CRL.M.(BAIL) 1343/2018 0201	ALIJAN AND ANR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
111	CRL.M.(BAIL) 1407/2018 0201	VINAY KUMAR SHARMA STATE OF RAJASTHAN THROUGH P P	HEMANT TAYLOR-P P.P.-R ANOOP DHAND-R
112	CRL.M.(BAIL) 1467/2018 0201	PAPPU@IMRATLAL AND ANR STATE OF RAJASTHAN THROUGH PP	SANJAY SHARMA-P P.P.-R
113	CRL.M.(BAIL) 1486/2018 0201	KAJOD MEENA AND ANR STATE OF RAJASTHAN THROUGH PP	DINESH PAREEK-P P.P.-R
FOR FRESH ADMISSION- WITH STAY/BAIL			
114	CRL.M.PET. 91/2018 0204 BEFORE STAY 86/2018	JITENDRA SINGH STATE OF RAJ AND ANR	SURESH SAHNI/R M SHARMA-P AJAY KUMAR JAIN-R
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
115	CRL.M.PET. 5844/2016 0204 BEFORE STAY 6007/2016	DEEPAK SAINI AND ORS STATE OF RAJASTHAN AND ANR	SAMARTH SHARMA-P P.P.-R AJAY KUMAR JAIN/ADITYA-R S S SUNDA-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018
Court No :17

HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI

10.30 AM TO 01.00 PM
02.00 PM TO 04.30 PM

SB CIVIL MISCELLANEOUS APPEALS (MAC MATTERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.M.A. 4781/2008 1700	PRABHU SINGH M/S S N MATHUR AND COMPANY AND	J P GUPTA-P PYARE LAL-R V L MATHUR/AMIT DHAWAN-R
2	C.M.A. 5187/2009 1700	UNITED INDIA INSURANCE CO LTD ASHISH SHARMA & ORS.	AMARNATH PAREEK-P D D KHANDELWAL-R ASHOK SINGH SHEKHAWAT-R S R JOSHI/RAHUL JOSHI-R
With			
3	X.OBJECTION 44/2015 4201	UNITED INDIA INSURANCE CO LTD ASHISH SHARMA & ORS.	ASHOK SINGH SHEKHAWAT-P
FOR ORDERS - DEFECT CASES			
4	RES.APPL. 591/2011 4201	R S R T C SANDEEP KAUSHIK & ORS	MANISH BHANDARI-P
5	C.M.A. 6106/2011 0602 APPL 19432/2011	BHAGWAN SAHAI HARI RAM	RAM SINGH RATHORE-P
6	C.M.A. 3476/2014 1700 CMCC 2644/2017	GOPAL RAM BAIRWA LALA RAM ALIS TRILOK	B C RAWAT-P NITESH RAWAT-P
7	C.M.A. 4362/2016 0602 CMCC 1531/2016	JAISARAM DILIP SINGH AND OTHERS	DINESH CHOUDHARY-P
8	C.M.A. 5769/2016 1700	SMT SHANTI DEVI AND ANR HARI RAM MEENA AND ORS	SHAFAT RAHIM KHAN-P
9	C.RVV. 132/2017 4201 BEFORE	TIKAM AND OTHERS SITA RAM AND OTHERS	VIGYAN SHAH/KAMLESH-P
10	C.M.A. 4571/2017 1700	SMT RATAN BAI AND ORS SHAHBUDDIN AND ORS	B C RAWAT-P
11	C.M.A. 6210/2017 1700	SMT GANGA DEVI AND ORS SAGARMAL CHAUDHARY AND ORS	NITESH RAWAT-P
12	C.M.A. 6277/2017 1700 CMCC 2806/2017	JAGDISH CHAND MEGHWAL HEMLATA AND ORS	NITIN KUMAR SHARMA-P
13	C.M.A. 6858/2017 1700 CMCC 3054/2017	SMT MEERA AND ORS MUKESH AND ORS	RAJ KUMAR GOYAL-P
14	C.M.A. 375/2018 0603 APPL 5853/2018	UNITED INDIA INSURANCE CO LTD SANKALP NIGAM AND ORS	V P MATHUR-P
FOR ORDERS			
15	C.M.A. 1212/2010 1700	VIMLA DEVI AND OTHERS MITTAL SINGH SOLANKI AND OTHERS	VEDPAL SHASTRI-P OM PRAKASH GUPTA-R N K SINGHAL-R PARIKSHIT SINGH(DY GC)-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
16	C.M.A. 3739/2011 1700	MALI RAM AND ANOTHER JAI RAM AND OTHERS	S C GUPTA-P	MRS SHRUTI DIXIT-R VIZZY AGARWAL-R
17	C.M.A. 395/2014 1700	NATIONAL INSURANCE CO LTD SMT GYANI DEVI AND OTHERS	R P VIJAY-P	RITESH JAIN-R
18	RES.APPL. 528/2015 4201	NEW INDIA INSURANCE CO LTD JITENDRA DHARIWAL & ORS	VINEET MEHTA/D SHARMA-P	
19	RES.APPL. 883/2015 4201	SUKHDEO DEVRAJ AND OTHERS	VEYANKATESH GARG-P	
20	C.M.Appl. 333/2017 4201	MADAN LAL AND ORS SULTAN SINGH AND ORS	MANISH CHOUDHARY-P	
21	C.M.Appl. 420/2017 4201	SANJEEV KUMAR PARIHAR AND ANR U I I C O LTD AND ANR	MANJU JAIN-P	SH.RAJKUMAR GAUR-R
22	RES.APPL. 756/2017 4201	SMT MAMTA DEVI AND OTHERS PUKHRAM RAWAT AND OTHERS	SANDEEP KUMAR SHARMA-P	
23	C.M.A. 4252/2017 1700 STAY 3087/2017	NATIONAL INSURANCE CO LTD SMT NEENA SAXENA AND ORS	RAJEEV BHUSHAN BANSAL-P	
24	C.M.A. 4254/2017 1700 LETTER NO 1617/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD LAKHAN SINGH AND ORS	CHANDERDEEP SINGH JODHA-P	MANOJ AVASTHI-R
25	C.M.A. 4685/2017 1700 LETTER 251/2018	R S R T C SMT PHOOLO DEVI AND ORS	V P MATHUR-P	
26	C.M.A. 34/2018 1700	BABULAL JANGID AND ORS MANGALRAM SAINI AND ANR	RITESH JAIN-P	
27	C.M.A. 188/2018 1700	SMT SITA DEVI AND ANR SHANKAR LAL JAT AND ORS	BHANU PRAKASH-P	
28	C.M.A. 388/2018 1700	SMT MANISHA DEVI AND ORS GOPAL SINGH AND ORS	RAM SINGH RATHORE-P	
FOR ORDERS ON INTERIM APPLICATION				
29	C.W. 8885/2007 1600 APPL 16639/2015 APPL 31743/2015 APPL 33700/2015 APPL 33971/2015 APPL 34063/2015 APPL 53324/2015 APPL 9642/2015 BEFORE	GOPAL SHARMA STATE OF RAJ AND ANR	G P KAUSHIK-P ABHI GOYAL-P M C TAYLOR-P RAJ KUMAR TONGAWAT-P VANDANA CHAUHAN-P	ZAKIR HUSSAIN ADD G C-R BHARAT VYAS-R CHANDRASH SINGH-R G.S.GILL AAG-R P C SHARMA-R R B MATHUR-R R P SINGH AAG-R UMASHANKER PANDEY-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
30	C.W. 3965/2001	GOVINDA AND ORS BOR AJMER AND ORS	GP KAUSHIK-P MC TAYLOR VANDANA CHAUHAN-P R K DAGA-P
			BHARAT VYAS-R AMIT KURI-R BHARAT VYAS-R DR P C JAIN-R MAHENDRA GOYAL-R P C SHARMA-R PAWAN PAREEK-R SAKET PAREEK HEEMLATA-R
	1804 APPL 37749/2015		
With			
31	C.W. 1556/2002	JAMNA LAL & ORS STATE OF RAJ & ORS	A.K.SHARMA,SHOBHIT VYAS-P MC TAYLOR VANDANA CHAUHAN-P R K DAGA-P
			SAKET PAREEK,A.N.SHARMA-R BHARAT VYAS-R G P KAUSHIK-R JAI LODHA-R P C SHARMA-R PAWAN PAREEK-R S N SHARMA-R
	6900 APPL 37744/2015 APPL 7724/2016 APPL 8085/2015		
With			
32	C.W. 3831/2002	APOLO NAGAR HOUSINGH COOPERATI THE J D A JAIPUR ANDORS	SAKET PAREEK,AN SHARMA-P
			G P KAUSHIK-R P C SHARMA-R PAWAN PAREEK-R RAJ KUMAR TONGAWAT-R
	6900 APPL 37652/2015 APPL 37746/2015 APPL 48359/2015		
With			
33	C.W. 4319/2002	APOLO NAGAR HOUSINGH COOPERATI SETTLEMENT COMMISSIONER JAIPUR	SAKET APREEK-P
			G P KAUSHIK-R MC TAYLOR VANDANA CHAUHAN-R P C SHARMA-R PAWAN PAREEK-R R P GARG-R RAJ KUMAR TONGAWAT-R
	1804 APPL 37654/2015 APPL 52361/2014		
With			
34	C.W. 4320/2002	APOLO NAGAR HOUSINGH COOPERATI B O R AJMER AND ORS	SAKET PAREEK-P
			G P KAUSHIK-R MC TAYLOR VANDANA CHAUHAN-R P C SHARMA-R PAWAN PAREEK-R R P GARG-R RAJ KUMAR TONGAWAT-R
	1804 APPL 37653/2015 APPL 37745/2015		

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
35	C.W. 8710/2005	GOPAL SHARMA STATE OF RAJ & ANR	G S SHARMA-P BHARAT VYAS-R
			G P KAUSHIK-P AMIT KURI-R BHARAT VYAS-R MAHENDRA GOYAL-R R B MATHUR-R R P SINGH AAG-R SHYAM LAL SHARMA-R SURYA PRATAP SINGH-R UMASHANKER PANDEY-R ZAKIR HUSSAIN-R
	1600 APPL 19885/2017 APPL 36864/2015		
With			
36	C.C.P. 32/2006	GOPAL SHARMA ANIL AGARWAL	P S SHARMA-P
	2401 APPL 3395/2009		
With			
37	C.Ist.Appl 376/2010	GOVIND RAM AND ANOTHER RAJ HOUSING BOARD AND OTHERS	GOPAL SHARMA-P UMESH KUMAR SHARMA-R
			G S SHARMA-P DR P C JAIN-R NARENDRA MISHRA-R P C SHARMA-R
	3800		
With			
38	C.W. 2178/2011	GOVIND RAM AND ANR RAJ HOUSING BOARD AND ORS	G P KAUSHIK-P DR P C JAIN-R
			P C SHARMA-R SAKET PAREEK-R
	4300		
With			
39	C.W. 4605/2013	GOVIND RAM AND ANR STATE (URBAN DEVELOPMENT)ANR	P S SHARMA-P P C SHARMA-R
			ABHI GOYAL-P MAHENDRA GOYAL-P S N KUMAWAT-P AMIT KURI-R BHARAT VYAS-R CHANDRASH SINGH-R UMASHANKER PANDEY-R
	1806 APPL 34812/2015 APPL 35119/2015 APPL 53325/2015		
With			
40	C.W. 6488/2014	GOVIND RAM AND ANR STATE OF RAJ AND ORS	G P KAUSHIK-P MANU BHARGAVA G C-R
			ABHI GOYAL-P P C SHARMA-P V K TAMOLIYA-P ASHWINI JAIMAN-R O P MISHRA RAJAT RANJAN-R SAKET PAREEK-R SHRI MANU BHARGAVA-R UMASHANKER PANDEY-R
	1701 APPL 34820/2015 APPL 35113/2015 APPL 53326/2015		

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
41	C.W. 9435/2014	GADIYA @GIRDHARI AND ANR STATE (URBAN DEVELOPMENT)ANR	PETITIONER SELF-P P S SHARMA-P R K DAGA-P
	1600 APPL 19486/2017 APPL 36865/2015		MANU BHARGAVA G C-R AMIT KURI-R BHARAT VYAS-R SHYAM LAL SHARMA-R UMASHANKER PANDEY-R
With			
42	C.W. 13866/2015	RAM KISHAN AND ORS STATE OF RAJ AND ORS	O P MISHRA-P
	1600 APPL 39235/2016 APPL 39914/2016 APPL 53322/2015 APPL 54585/2015		SAKET PAREEK-R AMIT KURI-R BHARAT VYAS-R G S GILL AAG H KANDPAL-R M C TAYLOR P S SHARMA-R MAHENDRA GOYAL-R
43	C.M.A. 3155/2009	BANWARI LAL & ORS GOKUL SINGH & ORS	S S HORA-P
	1700 APPL 35656/2017		J K SINGHI-R R K DAGA-R RISHIPAL AGARWAL-R
44	C.M.A. 1992/2013	VIJENDRA CHIRANJI LAL AND OTHERS	RAM SHARAN SHARMA-P
	0603 (LIMITATION) APPL 2134/2017		VIRENDRA AGRAWAL-R
45	C.M.A. 2220/2014	RELIANCE GEN INSURANCE CO LTD SANGEETA AND OTHERS	VIRENDRA AGARWAL-P
	1700 APPL 25407/2017		MANU BHARGAVA-R JAI RAJ TANTIA-R
With			
46	C.M.A. 2222/2014	RELIANCE GEN INSURANCE CO LTD GEETA DEVI AND OTHERS	VIRENDRA AGARWAL-P
	1700		
47	C.M.A. 2995/2014	NEW INDIA ASSURANCE CO LTD SMT MANJU SHARMA AND OTHERS	PRAVEEN JAIN-P
	1700 APPL 24236/2015		ASHISH AGARWAL-R RAJNEESH GUPTA-R
48	CRL.M.APPLI. 516/2017	DILIP SINGH @ BUNTY AND ANR STATE OF RAJ AND ANR	ANURADHA UPADHYAY-P
	0204 BEFORE		N K SINGHAL-R
FOR FRESH ADMISSION WITH STAY/BAIL			
49	C.M.A. 5232/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD SHANKAR DAS AND ORS	SANDEEP PATHAK-P
	1700 CMS 3717/2017		
50	C.M.A. 5235/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD ROOPCHAND AND ORS THR ORS	SANDEEP PATHAK-P
	0602 STAY 3719/2017		
51	C.M.A. 5236/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD RAMSINGH AND ORS THR LRS	SANDEEP PATHAK-P
	0603 STAY 3721/2017		

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
52	C.M.A. 6449/2017 1700 STAY 4700/2017	R S R T C SMT UGANTI AND ORS	VIRENDRA AGRAWAL-P	
FRESH ADMISSION WITHOUT STAY/BAIL				
53	X.OBJECTION 29/2016 4201	NATIONAL INSURANCE CO LTD SMT MAMTA AND OTHERS	JAI PRAKASH GUPTA-P	
With				
54	C.M.A. 1791/2015 1700	NATIONAL INSURANCE CO LTD SMT MAMTA AND OTHERS	LOKESH PARIHAR-P	DINESH KUMAR GARG-R JAI PRAKASH GUPTA-R
55	C.M.A. 1134/2017 0603	GANESH NARAYAN BALDEV AND ANR	LOKESH PARIHAR-P	
56	C.M.A. 1135/2017 0603	KALU RAM SHARMA BALDEV AND ANR	LOKESH PARIHAR-P	
57	C.M.A. 1444/2017 0603	ROHITASH KAILASHCHAND AND ORS	AKSHAT CHOUDHARY-P	
58	C.M.A. 1492/2017 0602	SHRIRAM RAVINDRA GURJAR AND ORS	JAIDEEP SINGH RATHORE-P	
59	C.M.A. 1794/2017 0600	SIRAJURRAHMAN HEMRAJ AND ORS	JAI KISHAN YOGI-P	
60	C.M.A. 3139/2017 0602	SMT DHANPATI H D F C AGRO GEN INSURANCE CO LTD AND OR	S R JOSHI-P	
61	C.M.A. 4395/2017 1700	RAMCHANDRA AND ORS ASHA RAM AND ORS	RAM SHARAN SHARMA-P	
62	C.M.A. 4732/2017 0603	ARCHANA MOHIT GUPTA AND ANR	PRATEEK SHARMA-P	
63	C.M.A. 4925/2017 0602	MOHIT BADSIWAL GULAB CHAND SHARMA AND ORS	RAM SHARAN SHARMA-P	
64	C.M.A. 5224/2017 0603	JITENDRA SAIN MITHALAL MEENA AND ANR	SANDEEP KUMAR SHARMA-P	
65	C.M.A. 5907/2017 1700	SMT SHEELA AND ANR ASHOK AND ORS	BHANU PRAKASH-P	
66	C.M.A. 5924/2017 0602	SEDURAM REGAR RAMJILAL MEENA AND ORS	L M BHARDWAJ-P	
67	C.M.A. 6941/2017 1700	SMT KAILASH AND ORS SAHIRAM AND ORS	ROHITASH KAJLA-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
68	C.M.A. 492/2010 1700	OM SINGH RAMAN KUMAR & ORS	RAM SHARAN SHARMA-P	SHRUTI PAREEK-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
69	C.M.A. 3297/2010 1700	SMT SOHAN KANWAR AND OTHERS LALA RAM AND OTHERS	SANDEEP MATHUR-P	VIGYAN SHAH/K SHARMA-R
70	C.M.A. 696/2011 1700	SMT RAMRAJ DEVI AND OTHERS CHOTE LAL	UMESH VYAS-P	V P MATHUR-R
71	C.M.A. 2083/2011 1700 CMS 1203/2011	MANOJ KUMAR AND ANOTHER HEERA LAL AND OTHERS	SANDEEP MATHUR-P	MAMRAJ JAT-R PRAVEEN BALWADA-R
72	C.M.A. 4200/2012 1700	KRISHNA SINGH PANWAR AND OTHERS SHEESH RAM AND OTHERS	ROHAN JAIN-P	PRAVEEN BALWADA-R
73	C.M.A. 2546/2013 1600 BEFORE CMS 1834/2013	KRISHI UPAJ MANDI SAMITI KHARITHAL(ALWAR NIRANJAN LAL AND OTHERS	SUMATI BISHNOI-P	ASHWINI JAIMAN-R AJEET BHANDARI-R AMOL VYAS-R ANUROOP SINGHI-R
With				
74	C.M.A. 2541/2013 1600 CMS 1829/2013	KRISHI UPAJ MANDI SAMITI KHARITHAL(ALWAR BABU LAL AND OTHERS	SUMATI BISHNOI-P	ANUROOP SINGHI-R AJEET BHANDARI-R ASHWINI JAIMAN-R
With				
75	C.M.A. 2542/2013 1600 CMS 1830/2013	KRISHI UPAJ MANDI SAMITI KHARITHAL(ALWAR NIRANJAN LAL AND OTHERS	SUMATI BISHNOI-P	ASHWINI JAIMAN-R AJEET BHANDARI-R AMOL VYAS-R ANUROOP SINGHI-R
76	C.M.A. 5091/2016 1700	SMT KELA AND OTHERS JAIKAM AND OTHERS	MANISH GUPTA-P MANISH GUPTA-P	VIMAL SHARMA-R
77	C.M.A. 5114/2016 1700 stay 2691/2016	RELIANCE GEN INSURANCE CO LTD SMT REKHA DEVI AND OTHERS	RIZWAN AHMED-P	P C DEWANDA/R BOCHALYA-R VIVEK CHOUDHARY-R
With				
78	C.M.A. 5162/2016 1700	SMT REKHA DEVI AND ORS VINOD KUMAR	P C DEWANDA-P	VIVEK CHOUDHARY-R

SB CIVIL CONTEMPT MATTERS
SB CIVIL MISC WRITS (CIVIL COURT ORDERS)
COMPANY MATTERS

NOTE: IN HEARING CASES, LEARNED COUNSEL FOR THE PARTIES ARE REQUESTED TO KEEP AVAILABLE SHORT SYNOPSIS AND LIST OF DATES ALONG WITH PHOTOCOPY OF THE JUDGMENTS RELIED UPON

CASES LISTED IN HEARING CATEGORY EITHER IN MAIN LIST OR IN SUPPLEMENTARY LIST OR IN WEEKLY LIST WILL BE TAKEN YEAR WISE i e IN CHRONOLOGICAL ORDER

ON THURSDAY, COMPANY CASES LISTED IN DAILY AND SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST AND CIVIL WRIT MATTERS SHALL BE TAKEN AFTER COMPLETION OF COMPANY CASES

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
1	CO.A. 2/2017 2501 CMCC 104/2017 STAY 226/2017	URBAN IMPROVEMENT TRUST ALWAR THE OFFICIAL LIQUIDATOR	B K SHARMA-P	
FOR ORDERS				
2	CO.PET. 4/1991 2501 APPL 42823/2017	M/S.BHAGWAN DAS,GOPAL PRASAD M/S.ASHOKA OIL PRODUCTS	S.R.JOSHI,PARAS KUHAD-P	MRS REKHA DHAKAR-R G.A-R P.C.JAIN,M.R.NAREDI-R R K SALECHA-R
3	CO.PET. 24/2000 2501	RAHMAT KHAN M/S HANUMAN DAS & SONS	PARAS KUHAD-P SANDEEP TANEJA/ KARTIKEY-P	R B MATHUR-R AMIT CHAUDHARY-R AMOL VYAS/VINOD PATHAK-R ATUL SAXENA-R G K GARG-R J.K.YADAV-R M M PALIWAL-R MANISH ACHARYA-R PRATEEK KASLIWAL-R R K SALECHA-R SAMEER JAIN-R SUNIL NATH-R
4	CO.APPL. 48/2006 2501	OFFICIAL LIQUIDATOR OF M/S UNI SHRI ANIL KUMAR RUIA AND ORS	GAURAV SHARMA-P VIJAY CHOUDHARY-P	SHAILESH P SHARMA-R
5	CO.PET. 1/2013 2501	PANCHSHEEL COLONIZERS PVT LTD RANWA REAL STATE PVT LTD	NARESH GUPTA-P	SANDEEP TANEJA-R GAURAV SHARMA FOR O/L-R MADHO SWAMI-R
6	CO.APPL. 70/2013 2502	O/L OF M/S TRIVENI GREENERY FINLEASE LTD YOGESH SHARMA AND OTHERS	GAURAV SHARMA-P	NEERAJ JOSHI-R
7	CO.APPL. 29/2017 2502	O/L OF M/S ASK DARIES PVT LTD I D B I BANK	GAURAV SHARMA-P	RAJ KUMAR-R RAJ KUMAR-R SANJAY RAHAR-R
FOR ORDERS - ON INTERIM APPLICATIONS				

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - ON INTERIM APPLICATIONS				
8	CO.APPL. 151/2003 2502 APPL 4882/2018	O L ANIL KUMAR RUIA & ORS	GAURAV SHARMA-P VIJAY CHOUDHARY-P	SHAILESH PRAKASH SHARMA-R
9	CO.APPL. 24/2004 2502 APPL 42825/2017 APPL 42826/2017 APPL 5011/2018 APPL 5012/2018	OFFICIAL LIQUIDATOR OF M/S R B B L INDUS SANDEEP SAHNI & ORS	MRS SONAL SINGH-P	AJEET BHANDAR-R DIGVIJAY ANAND-R RISHABH KHANDELWAL-R
10	CO.APPL. 27/2009 2502 APPL 2907/2018	O L HARDEEP SINGH DHAWAN & ORS	AMOD KASLIWAL-P DINESH YADAV-P MRS SONAL SINGH-P	AKHIL SIMLOTE-R DINESH BISHNOI-R
11	CO.PET. 2/2016 2501 APPL 27795/2017 APPL 30088/2017 APPL 31803/2017	M/S NEW SWAN AUTOCOMP PVT LTD M/S INCOPAC PARTS PVT LTD	SANDEEP TANEJA-P	ADITYA MATHUR-R MANISH NATWADIA-R
With				
12	CO.APPL. 4/2016 2502	M/S NEW SWAN AUTOCOMP PVT LTD M/S INCOPAC PARTS PVT LTD	SANDEEP TANEJA-P	MANISH NATWADIA-R
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED				
13	CO.A. 4/2015 2501	VIJAY SOLVEX LTD AND OTHERS BABU LAL DATA AND OTHERS	AMOL VYAS-P ANUROOP SINGHI-P	SYED ZAKAWAT ALI-R ANOOP PAREEK-R VIKAS JAIN-R
FOR ADMISSION - NOTICE SERVED REPLY FILED				
14	CO.PET. 1/2011 2501 APPL 29198/2017	GULAB SINGH AND OTHERS MAN INDUSTRIAL CORP LTD	PREM KRISHAN SHARMA-P	G K GARG-R G P SHARMA-R
With				
15	CO.PET. 10/2014 2501	CHERIAN T C MAAN INDUSTRIAL CORP LTD AND ANOTHER	ANIL KUMAR GARG-P	SANDEEP TANEJA-R SANDEEP TANEJA-R
16	CO.A. 9/2013 2500	VIJAY JULKA AND OTHERS SAMRIDDI MEGA STRUCTURE LTD AND ANOTHER	ANANT KASLIWAL-P	SANJEEV SINGHAL-R
With				
17	CO.A. 3/2012 2501	MR VIJAY JULKA AND OTHERS M/S SMRIDDI MEGA STRUCTURES LTD AND	GOPI CHAND GARG-P ANANT KASLIWAL/VAIBHAV-P	
18	CO.PET. 20/2013 2501 STAY 1564/2013	M/S PARAKH AGRO INDUSTRIES LTD S R PROTEINES PVT LTD	SHEETAL MIRDHA-P	RISHI PARASHAR-R
With				
19	CO.APPL. 30/2013 2502	M/S PARAKH AGRO INDUSTRIES LTD S R PROTEINES PVT LTD	SHEETAL MIRDHA-P	

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY FILED			
20	CO.PET. 15/2015	MANODITI TRADING PVT LTD =====	ADITYA SHARMA-P ANUROOP SINGHI-R
	2501	STAY 1493/2015	
AMFORT CASES			
21	CO.APPL. 9/2000	THE OFFICIAL LIQUIDATOR SHRI DUNGA RAM AND ORS	GAURAV SHARMA-P AMOL VYAS-R AMOL VYAS-R
	2502		
22	CO.APPL. 100/2003	THE OFFICIAL LIQUIDATOR MOTI RAM JAT	NAINA SARAF-P GAURAV SHARMA-P MAHESH KALWANIA-R
	2502		
23	CO.APPL. 71/2010	THE OFFICIAL LIQUIDATOR SHRI TARA CHAND JAT	GAURAV SHARMA-P MRS MANJU JAIN-R SHANTANU KUMAWAT-R
	2502	APPL 1715/2018 APPL 1716/2018	
24	CO.APPL. 141/2010	O/L M/S AMFORT AGRO FINANCE LT SAJJAN SINGH RATHORE	GAURAV SHARMA-P VIJAY SINGH-R AMOL VYAS/VINOD PATHAK-R
	2502	APPL 2359/2018 APPL 4039/2018	
FOR HEARING			
25	CO.APPL. 122/2000	OFFICIAL LIQ M/S SURYA POWER L S K BHARGAVA & ORS	G K GARG-P RAJENDRA PRASAD-R AMOL VYAS-R
	2502		
26	CO.APPL. 134/2000	O/L M/S SARAF SYNTHETICS LTD NARAIN DAS SARAF & ORS	K J MEHTA-P SHIV GARG,G.C.GARG-R ALOK GARG-R MAHESH KANT BHARGAV-R
	2502		
27	CO.APPL. 21/2004	OFFICIAL LIQUIDATOR OF M/S. RA RAJENDRA PRASAD & ORS.	AMOD KASLIWAL-P K J MEHTA-P RAJENDRA SALECHA-R
	2502		
28	CO.APPL. 37/2004	OFFICIAL LIQUIDATOR V K MANSINGHKA	AMOD KASLIWAL-P GAURAV SHARMA-P VIJAY CHOUDHARY-P P S SHUKLA-R SANDEEP TANEJA-R
	2502		
29	CO.APPL. 28/2006	OFFICIAL LIQUIDATOR OF M/S LOK SHRI LOKESH KUMAR SINGH AND OR	K J MEHTA-P RAJENDRA PRASAD-R RAVI SHANKAR SHARMA-R SANDEEP TANEJA-R
	2502		
30	CO.APPL. 42/2006	OFFICIAL LIQUIDATOR OF M/S MAN VIRENDRA KUMAR MANSINGHKA AND	MANOJ PAREEK-P GAURAV SHARMA-P P S SHUKLA-R SANDEEP TANEJA-R
	2502		
31	CO.APPL. 40/2008	O L KRISHNA CHAND TPARIA	AMOD KASLIWAL-P GAURAV SHARMA-P P S SHUKLA/SANDEEP TANEJA-R P S SHUKLA/S NAVAL-R
	2502		
32	CO.APPL. 147/2010	M/S. OMEX INVESTMENT & FINANCE SATINDER PAL SINGH AND OTHERS	AMOD KASLIWAL-P K J MEHTA-P SANDEEP TANEJA-R
	2502		
33	CO.APPL. 163/2010	M/S PAAM DRUGS PHARMACEUTICALS ARVIND BHARGAVA AND OTHERS	AMOD KASLIWAL-P RAHUL LODHA-P DINESH BISHNOI-R
	2502		
34	CO.A. 9/2011	BRIJ MOHAN BANSAL COMPANY LAW BOARD AND OTHERS	ANUROOP SINGHI-P K J MEHTA-P SOURABH JAIN-P NITIN JAIN-R N M BANSAL-R SANDEEPAK PATHAK-R
	2501		

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
35	CO.A. 3/2010	BANSAL GEMS PVT LTD BRIJ MOHAN BANSAL	NITIN JAIN-P SANDEEP TANEJA-R ANURUP SINGHI-R G K GARG-R
	2501		
36	CO.A. 7/2013	M/S UNITED GENERAL TRUST PVT LTD M/S MAN INDUSTRIAL CORP LTD	ATUL SAXENA-P MRS SUKRITI KASLIWAL-R ANUROOP SINGHI-R G P SHARMA/M C GUPTA-R SANDEEP TANEJA/V KASLIWAL-R
	2500 APPL 16248/2016		
37	CO.A. 8/2013	M/S RAJPUTANA AVIATION ACADEMY M/S SKYTECH AVIATION LTD AND OTHERS	ANIL MEHTA-P RAHUL AGARWAL-R
	2501		
38	CO.A. 1/2015	M/S SAURABH AGROTECH PVT LTD AND OTHERS VIJAY SOLVEX LTD AND OTHERS	ANUROOP SINGHI-P AMOL VYAS-R SYED ZAKAWAT ALI-R VIKAS JAIN-R
	2501		
39	CO.A. 23/2015	MANJU GARG SHAIENDRA GARG AND OTHERS	V L MATHUR/AMIT DHAWAN-P SUNIL YADAV/VIJAY YADAV-R VIJAY YADAV/SUNIL YADAV-R
	2500		
40	CO.APPL. 24/2015	O/ L OF M/S PAM DRUGS & PHARMACEUTICALS ARVIND BHARGAVA	GAURAV SHARMA-P DINESH BISHNOI-R
	2502		
FOR ORDERS			
41	C.W. 9249/2015	M/S WIMCO LTD MR GOPAL LAL AGARWAL &ORS	ANANT KASLIWAL-P
	4300		
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED			
42	C.W. 987/2018	DHUJI RAM VISHNU KUMAR	SATYAPAL POSHWAL-P JAINENDRA JAIN-R
	4300 CMS 738/2018		
FOR ADMISSION - NOTICE SERVED REPLY FILED			
43	C.C.P. 617/2017	UDAI SINGH SAINI AND ORS SHRI A MUKHOPADHAYA AND ORS	BHARAT VYAS-P ANUROOP SINGHI-R AASHISH SHARMA JR TO AAG-R ANUROOP SINGHI-R
	2401		

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018
Court No :19
HON'BLE MR. JUSTICE ALOK SHARMA

10.30 AM TO 01.00 PM
AFTER COMPLETION OF
D.B. TO 04.30 PM

SB CIVIL MISC WRITS (RENT CONTROL ACT, EVICTION, TRANSPORT MATTERS, ELECTION MATTERS, ACADEMIC AND ADMISSION MATTERS, PANCHAYAT ACT, ELECTRICITY MATTERS, MUNICIPALITIES ACT, UIT ACT HOUSING BOARD, AGRICULTURAL PRODUCE MARKETING ACT, INDIAN STAMPS ACT, AND SB CIVIL SECOND APPEALS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.IInd.APPL 291/1997 0502 AS A SECOND CASE	SHYAM SINGH R S R T C & ORS	B L GUPTA-P M K TIWARI,J.K.SINGHI-R
2	C.IInd.APPL 167/1995 3900 APPL 4207/2018	SAVITRI DEVI SHYAM SUNDER	R.S.MEHTA,-P M.S.YADAV-P VIPIN BAPNA-P MAHENDRA GOYAL-R ANIL MEHT-R PALLVI MEHTA-R
3	C.IInd.APPL 191/1995 2800	SMT.LAXMI DEVI HANUMAN PRASAD	JAGDISH RASTOGI-P RAJAT RANJAN-P PARAG RASTOGI-R R.S.MEHTA,ANIL MEHTA-R
4	C.IInd.APPL 269/1996 2800	SATYENDRA NATH DR.KRISHNA MOHAN	R K AGARWAL,K.VERMA-P B.L.MANDHANA,A.K.BAJPAI-R SANJAY JOSHI/B L SAINI-R
5	C.IInd.APPL 616/1998 3900	SIRAJUDDIN & ORS SIDDIK & ORS	BIRI SINGH-P ARUN BHANDARI-R
6	C.IInd.APPL 319/2003 0800 AT 2-00 PM	SMT KAMLA & ORS BANSIDHAR	R K AGARWAL-P R.K.MATHUR,VIVEK GOYAL-R ADITYA MATHUR-R R K AGRAWAL-R
7	C.IInd.APPL 89/2016 2800 APPL 24506/2017	OM PRAKASH AND ANOTHER SMT INDU BALA AND OTHERS	RAJAT RANJAN/DAULAT-P V K SHARMA/RACHIT SHARMA-R
With			
8	C.IInd.APPL 67/2016 2800	ASHOK KUMAR SMT INDUBALA AND OTHERS	R K DAGA-P V K SHARMA-R
With			
9	C.IInd.APPL 68/2016 2800	VINOD KUMAR SMT INDUBALA AND OTHERS	R K DAGA-P V K SHARMA-R
With			
10	C.IInd.APPL 69/2016 2800	SHANKAR LAL SMT INDUBALA AND OTHERS	R K DAGA-P V K SHARMA-R
With			
11	C.IInd.APPL 78/2016 2800	ANIL KUMAR THROUGH LRS SMT INDUBALA AND OTHERS	R K DAGA-P V K SHARMA-R
With			
12	C.IInd.APPL 86/2016 2800	ANANT LAL SMT INDUBALA AND OTHERS	SUNITA PAREEK-P SANDEEP PATHAK-P V K SHARMA-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
13	C.Ind.APPL 87/2016	RADHEY SHYAM SMT INDUBALA AND OTHERS	SUNITA PAREEK-P SANDEEP PATHAK-P
	2800		
With			
14	C.Ind.APPL 90/2016	M/S HOHOBA PRODUCTS PVT LTD ASHOK KUMAR AND OTHERS	V K TAMOLIYA-P VINEET MEHTA-P
	2800 APPL 24498/2017		V K SHARMA/RACHIT SHARMA-R
With			
15	C.Ind.APPL 91/2016	M/S JAIPUR SOYA CONSTRUCTION PVT LTD ANIL KUMAR AND OTHERS	V K TAMOLIYA-P VINEET MEHTA-P
	2800 APPL 24489/2017		V K SHARMA/RACHIT SHARMA-R
With			
16	C.Ind.APPL 92/2016	M/S HOHOBA PRODUCTS PVT LTD VINOD KUMAR AND OTHERS	V K TAMOLIYA-P VINEET MEHTA-P
	2800 APPL 24750/2017		V K SHARMA /RACHIT SHARMA-R
With			
17	C.Ind.APPL 93/2016	M/S JAIPUR SOYA CONSTRUCTION PVT LTD SHANKAR LAL	V K TAMOLIYA-P
	2800 APPL 24665/2017		V K SHARMA/RACHIT SHARMA-R
With			
18	C.Ind.APPL 94/2016	HARISH CHAND THROUGH LRS SMT INDU BALA AND OTHERS	RAJAT RANJAN/DAULAT-P
	2800 APPL 24505/2017		V K SHARMA/RACHIT SHARMA-R
With			
19	C.Ind.APPL 95/2016	HARISH CHAND THROUGH LRS SMT INDU BALA AND OTHERS	RAJAT RANJAN/DAULAT-P
	2800 APPL 24507/2017		V K SHARMA/RACHIT SHARMA-R
With			
20	C.Ind.APPL 96/2016	OM PRAKASH AND OTHERS SMT INDU BALA AND OTHERS	RAJAT RANJAN/DAULAT-P
	2800 APPL 24504/2017		V K SHARMA/RACHIT SHARMA-R
With			
21	C.Ind.APPL 98/2016	HARI NARAYAN THROGUH LRS SMT INDU BALA AND OTHERS	SUNITA PAREEK-P SANDEEP PATHAK-P
	2800		V K SHARMA/RACHIT SHARMA-R
With			
22	C.Ind.APPL 99/2016	SMT BHAGWATI DEVI AND OTHERS SMT INDU BALA AND OTHERS	SUNITA PAREEK-P
	2800		ASHOK KUMAR SHARMA-R V K SHARMA-R
FOR FRESH ADMISSION- WITH STAY			
23	C.Ind.APPL 325/2013	VISHAN SINGH CHHITAR SINGH AND OTHERS	BANWARI SHARMA-P
	3900 STAY 2627/2013		

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITH STAY			
24	C.IInd.APPL 154/2014 3900 STAY 1121/2014	U I T ALWAR AND OTHERS UPENDRA SINGH	PARAG RASTOGI-P VAIBHAVA BHARGAVA-R
25	C.IInd.APPL 233/2015 3800 STAY 1238/2015	GIRDHARI KISHAN LAL	RAJESH PARASHAR-P PRADEEP SHARMA-P MITHUN CHATURVEDI-R
26	C.IInd.APPL 244/2015 3900 CMS 1282/2015	MST ANGURI SMT ROOPWATI	J K MOOLCHANDANI-P DEEPAK SHARMA-R R K DAGA-R
27	C.IInd.APPL 370/2015 3900 CMS 2233/2015	CHOUTHMAL RAM NARAYAN & SONS PVT LTD AND ANOTHER	CHIRANJI LAL SAINI-P
28	C.IInd.APPL 393/2015 3900 STAY 2402/2015	TAEJ PRAKASH KANTI PRASAD	PRAVEEN BALWADA-P
29	C.IInd.APPL 529/2015 0800 APPL 16337/2017 STAY 3363/2015	RAJENDRA PRASAD THROUGH LRS AND OTHERS SATYA NARAIN MANDIR SAMITI THROUGH LRS	RAJAT RANJAN-P ADITYA MATHUR-R
With			
30	C.C.P. 1147/2016 2401	RAJENDRA PRASAD THROUGH LRS AND OTHERS GORDHAN PRASAD BUMB AND ANOTHER	RAJAT RANJAN-P ADITYA MATHUR-R
31	C.IInd.APPL 132/2016 3900 STAY 828/2016	MUNICIPAL BOARD PUSHKAR AND OTHERS KAILASH CHAND LADDHA AND OTHERS	ANURAG SHARMA(AAG)-P SARANSH SAINI-R SARANSH SAINI-R
32	C.IInd.APPL 306/2016 3900 STAY 2596/2016	MOHAN PILLAI AND ANOTHER SMT KAMLA AND ANOTHER	NITIN JAIN-P
33	C.IInd.APPL 363/2016 3900 STAY 2904/2016	KANHAIYA LAL MANDIR SHRI SITARAMJI , SHIV PARVATIJI	S S HASAN-P
34	C.IInd.APPL 454/2016 3900 stay 3440/2016	OM PRAKASH STATE OF RAJ THR ZILADHISH DAUSA AND ANR	NAWAL SINGH SIKARWAR-P
35	C.IInd.APPL 456/2016 0800 STAY 3442/2016	NIZAMUDDIN MOHAMMAD SHAFIQ	USMAN KHAN-P MOHAMMED ANEES-R
36	C.IInd.APPL 177/2017 0800 STAY 1000/2017	SMT BIMLA DEVI RAJENDRA PRASAD SHARMA AND ORS	VIPUL JAIN-P VAIBHAV BHARGAVA-R
37	C.IInd.APPL 247/2017 3900 STAY 1416/2017	GANGA SAHAI AND ORS JAGANNATH THR LRS	ASHOK MISHRA-P MAHENDRA GOYAL-R
38	C.IInd.APPL 489/2017 3900 CMS 2810/2017	URBAN IMPROVEMENT TRUST AJMER SHRI MURLIDHAR SHARMA AND ORS	KAMLENDRA SIHAG-P DILIP SHARMA-R
39	C.IInd.APPL 525/2017 3900 STAY 3177/2017	MOHAN LAL AND ANR SMT SHANTI DEVI AND ORS	S C GUPTA-P

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITH STAY				
With				
40	C.IInd.APPL 524/2017 3900 STAY 3176/2017	MOHAN LAL AND ANR SMT SHANTI DEVI AND ORS	S C GUPTA-P	
41	C.IInd.APPL 617/2017 2800 STAY 3680/2017	HARIRAM RAMHET AND ANR THR LRS	MOHIT GUPTA-P	
42	C.IInd.APPL 687/2017 3900 CMS 4195/2017	NAZARUDDIN AND ORS MASTE ALI AND ORS	BIPIN GUPTA-P	SANDEEP JAIN-R
43	C.IInd.APPL 758/2017 0800 STAY 4709/2017	RAMESHWAR DAYAL AND ANR SHREE DIAGAMBER JAIN MANDIR TRUST	MOHIT GUPTA-P	AATISH JAIN-R
44	C.IInd.APPL 763/2017 3900 STAY 4767/2017	ABDUL HAQ THR LRS JAITUN AND ORS	A JINDAL/PRASHANT SHARMA-P	
FOR ADMISSION FRESH WITHOUT STAY				
45	C.IInd.APPL 358/2009 3900	MUVENNA KHATUN DIST EDUCATION OFFICER & ORS	ANIL JAIN-P	
46	X.OBJECTION 10/2018 4201	RAVENDRA SINGH SHRIMATI ATAMDEV AND ORS	DEVENDRA RAGHAVA-P	
With				
47	C.IInd.APPL 362/2017 0800	RAVENDRA SINGH SHRIMATI ATAMDEV AND ORS	RAJESH KAPOOR/ HARSHAD-P	DEVENDRA RAGHAVA-R
FOR ORDERS				
48	C.IInd.APPL 94/1991 3900	NARAYAN LAL ISAR RAM	B.L.MANDHANA-P	J.P.GOYAL-R R KISHAN DAS-R RAJPAL YADAV-R
49	C.IInd.APPL 266/1996 3900	SWAMI RAM PRAKASH SATYA NARAIN	A.K.BHANDARI-P JITENDRA MISHRA-P	AJEET BHANDARI-R M.M.RANJAN-R
50	C.IInd.APPL 600/2001 3900	JAGDISH OM PRAKASH GUPTA S/O KANSHI RA	RAJKAMAL GAUR-P	ANWAAR AHMED,H.K.SHARMA-R K VIJAYAN-R RAJ KAMAL GAUR-R TRIPURARI SHARMA-R
51	C.IInd.APPL 692/2007 3900	BHAGGA RAM DIRECTOR IRRIGATION DEPT RAJ J	MANU BHARGAVA-P	J K AGRAWAL-R HEMANT MATHUR(DY GC)-R
52	C.IInd.APPL 115/2008 3900	NAHAR SINGH & ORS CHARAN SINGH	NIKHLESH KATRA-P	
53	C.IInd.APPL 309/2008 3900 STAY 2380/2008	BHEEM & ORS SUK RAM & ORS	BIPIN GUPTA-P	BIRI SINGH-R
54	C.IInd.APPL 243/2017 3900	SMT SHANTI BAI AND ANR SATYANARAYAN SAHU AND ANR	M P SINGH-P	

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
55	C.IInd.APPL 537/2017 3900	NIZAMUDDIN AND ORS ASGAR ALI SHABAB AND ORS THR LRS	KAMAL KANT SHARMA-P	SAURABH RAO/SHAILENDRA-R
56	RES.APPL. 615/2017 4201	R S R T C HAKIM SINGH	VINAYAK JOSHI-P	
57	C.IInd.APPL 646/2017 3900 STAY 511/2018	MAHAVIR GARG JAGDISH PARMAR	MUDITA SHARMA-P	
58	C.IInd.APPL 684/2017 3900	ROHITASHAV SINGH BASTIRAM AND ORS	VIMAL GAURAV CH/YOGESH-P	
59	C.IInd.APPL 779/2017 3900	SURESH CHAND AND ORS SHRI JAGANNATH AND ANR THR LRS	RAJ KUMAR GOYAL-P	SARANSH SAINI-R
60	C.IInd.APPL 794/2017 3900	JANKALYAN SAMITI MADRELA VIJAY KUMAR AND OTHERS	VEDPAL SHASTRI-P	S S HORA-R
61	C.M.Appl. 10/2018 4201 BEFORE	RANG LAL AND ORS SHRI MAHAVEER PRASAD SHARMA AND ANR	S P MATHUR-P	
FOR ORDERS - ON INTERIM APPLICATION				
62	C.IInd.APPL 113/1998 3900 APPL 32227/2016	JASVINDER SINGH & ORS THE M C KOTA	R K AGRAWAL-P ALOK CHATURVEDI-P RAUNAK SINGHVI-P	SANJAY PAREEK-R
63	C.IInd.APPL 228/2000 3900 APPL 2721/2018 APPL 2722/2018	MURTAZ & ANR NARAIN RAM & ORS	MM RANJAN-P	CHIRANJI LAL SAINI-R
64	C.IInd.APPL 542/2001 0800 APPL 1091/2018	ASHOK KUMAR MISHRA SURESH CHAND PATHAK	RAJENDRA KUMAR SHARMA-P ARJUN KARNANI-P	RAVI SHANKAR SHARMA-R VIJAY SINGH SHEKHAWAT-R
65	C.IInd.APPL 233/2002 3900 APPL 5670/2018	MURLIDHAR & ORS SETH BHAGWAN DAS	RAMAKANT PAREEK-P	P S SHARMA-R RICCHA PAREEK-R SWEETY MISHRA-R
66	C.IInd.APPL 49/2005 0800 APPL 5266/2018	OM BAGDI JAGDISH BAGDI	SHAILESH PRAKASH SHARMA-P	ASHWANI CHOBISA-R BRIJ MOHAN MALAV-R HEMANT MALAV-R
With				
67	C.IInd.APPL 385/2007 3900	RAJESH BAGRI OM BAGARI	B M MALAV-P ASHWANI CHOBISA-P	SHAILESH PRAKASH SHARMA-R
68	C.IInd.APPL 230/2005 3900 APPL 3765/2018	BRIJ KISHORE STATE OF RAJ	R K MATHUR-P	D D SHARMA(ADDL G A)-R JINESH JAIN(G C)-R MAHENDRA SHAH/K SHARMA-R
69	C.IInd.APPL 604/2005 3900 APPL 15985/2015	POONAM SAGAR SURI MANAGINE TRU DESHI OSHWAL PANCHYAT	R P GARG-P	R P VIJAY-R AJEET BHANDARI-R MAHESH SHARMA-R R P VIJAY-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATION			
70	C.IInd.APPL 65/2006 3900 APPL 5258/2018 STAY 381/2006	R S R T C JAIPUR AND ORS IKRAMUDDIN AND ORS	J K SINGHI-P USMAN KHAN-R
71	C.IInd.APPL 324/2006 3900 APPL 7265/2016	RAMJILAL AND ORS BHANWARI DEVI AND ORS	TARUN JAIN-P ASLAM KHAN-R DHARMENDRA PAREEK-R R P GARG-R SHAMSUDDIN ANSARI-R
72	C.IInd.APPL 382/2007 3900 APPL 20474/2017	SUGAN CHAND BANARSILAL	ANSIHA JAIN-P ASHWANI JAIMAN-R ANOOP DHAND-R MANU BHARGAVA(G C)-R RAJAT RANJAN-R RAUNAK SINGHVI-R
73	C.IInd.APPL 740/2007 0800 APPL 44430/2017	BANSHI LAL RAJENDRA PRASAD GARG & ORS	PEYUSH NAG-P MASOOD PARVEJ-P PEUSH NAG-P SUDESH BANSAL-P
74	C.IInd.APPL 64/2008 2800 APPL 1242/2018	SANTARA BAI & ORS ABEDA BEGUM	N K MALOO-P ANIL MEHTA-R
75	C.IInd.APPL 147/2008 0505 APPL 34529/2017	CHANDRA PRAKASH KOTA OPEN UNIVERSITY & ORS	INDERRAJ SAINI-P ASHISH JOSHI-R ANITA AGARWAL-R G P KAUSHIK-R
76	C.IInd.APPL 247/2010 3900 APPL 2360/2018	SAMPAT NATH AND ANOTHER COMMISSIONER NAGAR PARISHAD BEAWAR	NEERAJ K TIWARI-P B K SHARMA-R RAJEEV SURANA/MUKESH-R
77	C.IInd.APPL 137/2011 3900 APPL 4642/2018	BHINWA RAM TARA SINGH AND OTHERS	ANOOP DHAND-P AJAY GUPTA-R NARENDRA SINGH DHAKAD-R
78	C.IInd.APPL 192/2011 3900 APPL 4256/2018	MUKHTYAR SINGH RAMUJI AND OTHERS	HARENDRA SINGH SINSINWAR-P BIPIN GUPTA-P
79	C.IInd.APPL 219/2011 3900 APPL 35359/2017	GHANSHYAM AND OTHERS MURTI MANDIR SHRI MAHADEVJI MAHARAJ AND	V K TAMOLIYA-P SUDERSHAN LADDHA-R SHAITAN SINGH-R
With			
80	C.Ist.Appl 508/2009 3800	GHANSHYAM & ORS STATE & ORS	N K MALOO-P HEMANT SHARMA-R H P BAIRWA DY G C-R JINESH JAIN(GC)-R M.K.CHATURVEDI-R S.LADDHA-R SHAITAN SINGH-R
With			
81	C.IInd.APPL 595/2011 3900	MURTI MANDIR SHRI MAHADEV JI MAHARAJ GHANSHYAM AND OTHERS	SUDARSHAN LADDHA-P SHAITAN SINGH-R SUDARSHAN LADDHA-P

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATION			
82	C.IInd.APPL 649/2011 0800 APPL 39669/2017	SANTRA DEVI AND OTHERS ASHA RAM AND OTHERS	HANUMAN CHOUDHARY-P A N KHAN/J R TANTIA-P OMVEER SINGH SAINI-R
83	C.IInd.APPL 719/2011 2800 APPL 16242/2010 (LIMITATION) APPL 3931/2018	SMT SANGEETA KASHI RAM AND OTHERS	RAHUL TIWARI-P ARVIND GUPTA-R
With			
84	C.IInd.APPL 718/2011 2800 APPL 16334/2010 (LIMITATION) DEFECT	K K GUPTA KASHI RAM AND OTHERS	RAHUL TIWARI-P ARVIND GUPTA-R ARVIND GUPTA-R
With			
85	C.IInd.APPL 725/2011 2800 APPL 3928/2018 APPL 9764/2010 (LIMITATION) DEFECT	VEDVATI KASHI RAM THROUGH LR	RAHUL TIWARI-P ARVIND GUPTA-R
With			
86	C.IInd.APPL 726/2011 2800 APPL 16336/2010 (LIMITATION) APPL 3930/2018 DEFECT	SANDEEP GUPTA KASHI RAM AND OTHERS	RAHUL TIWARI-P ARVIND GUPTA-R
87	C.IInd.APPL 737/2011 1600 APPL 653/2018	KRISHI UPAJ MANDI SAMITI KHAIRTHAL NIRANJAN LAL AND OTHERS	SUMATI BISHNOI-P ASHWINI JAIMAN-R
88	C.IInd.APPL 962/2011 1005 APPL 5402/2018	NAHAR SINGH KAILASH KANWAR AND OTHERS	ANOOP DHAND-P HEM SINGH RATHORE-R
89	C.IInd.APPL 294/2012 3900 APPL 1731/2018	SEDU RAM RAMJI LAL AND OTHERS	ANOOP DHAND-P HARSH SAINI-R
90	C.IInd.APPL 156/2016 3900 APPL 603/2018	RAM CHANDRA AND OTHERS KHUMAN SINGH THROUGH LRS AND OTHERS	JAI PRAKASH GUPTA-P NEERAJ K TIWARI-R JAI KISHAN YOGI-R
91	C.IInd.APPL 284/2016 3900 APPL 4415/2018	MAHAVEER CHAND JAIN STATE OF RAJ AND OTHERS	ALANKRITA SHARMA-P ALANKRITA SHARMA-P N S CHAUHAN-R N S CHAUDHARY-R
92	C.RVW. 15/2017 4201 CMCC 374/2017	GHEESYA SITA RAM AND OTHERS	TARUN JAIN-P
93	C.IInd.APPL 579/2017 3900 APPL 2785/2018	MAHAVEERA AND ORS NATHUA THR LR AND ORS	DILEEP SINGH JADOUN-P
94	C.IInd.APPL 631/2017 3900 (LIMITATION) CMCC 2610/2017	ASHOK KUMAR RAKESH KUMAR AND ORS	V K TAMOLIYA AJIT MALOO-P AJAY KUMAR BAJPAI-R NITIKA SUD-R
95	RES.APPL. 787/2017 4201 APPL 3057/2017 (LIMITATION) APPL 44776/2017	DHARNIDHAR SHARMA BHANWAR LAL	ALANKRITA SHARMA-P

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - ON INTERIM APPLICATION				
96	RES.APPL. 15/2018 4201 APPL 17/2018 (LIMITATION)	SMT CHHOTI BAI DAULAT CHAND SANCHETI & ORS	ALOK CHATURVEDI-P	
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED				
97	C.IInd.APPL 37/2008 3900 CMS 172/2008	OMPRAKASH & ORS PRAMANAND	R K MATHUR-P	MANU BHARGAVA-R
98	C.IInd.APPL 364/2009 2800 CMS 1847/2009	NANDA & ORS HUKUM & ORS	SUDESH BANSAL-P	S K SINGODIYA-R SUDESH BANSAL-R
99	C.IInd.APPL 398/2010 3900	BABU LAL AND OTHERS ASHOK AND AOTHERS	HEMENDRA GOYAL-P	ASHISH JOSHI-R
100	C.IInd.APPL 688/2011 3900 CMS 3391/2011	KANCHAN AND OTHERS RAM SWAROOP	SHARAD JOSHI-P	VIJAY KUMAR SHARMA-R
101	C.IInd.APPL 807/2011 3900 CMS 3698/2011	EXECUTIVE OFFICER M B RAJGRAH AND OTHERS SUNIL KUMAR GUPTA AND OTHERS	BRIJ KISHORE SHARMA-P	RAKESH KUMAR SHARMA-R
102	C.IInd.APPL 980/2011 3900 STAY 4449/11	MST MANBHAR AND OTHERS DEEN DAYAL	R R BAISLA-P	MOHAN LAL GOYAL-R
103	C.IInd.APPL 46/2013 3900 STAY 284/2013	JAKAULLAH AND OTHERS RAMJAN KHAN AND OTHERS	SHAILESH PRAKASH SHARMA-P N L VERMA/ANJANA VERMA-P	AMIT KUMAR JAIN-R
With				
104	C.IInd.APPL 47/2013 3900 STAY 285/2013	JAKAULLAH AND OTHERS RAMJAN KHAN AND OTHERS	SHAILESH PRAKASH SHARMA-P N L VERMA/ANJANA VERMA-P	AMIT KUMAR JAIN-R
With				
105	C.IInd.APPL 136/2013 3900	RAMJAN KHA AND OTHERS JAKAULLAH AND OTHERS	AMIT KUMAR JAIN-P	
106	C.IInd.APPL 127/2014 3900	KAJOD THROUGH LRS GRAM PANCHYAT CHANDSAIN AND OTHERS	NAWAL SINGH SIKARWAR-P	SUNIL KUMAR SINGODIYA-R
107	C.IInd.APPL 155/2015 3900 STAY 798/2015	NAWAB KHAN DISTT COLLECTOR SIKAR AND OTHERS	R SURANA/S K YADAV-P	VINEET MEHTA/D SHARMA-R
108	C.IInd.APPL 421/2015 3900 CMS 2601/2015	RAJEEV KUMAR AND OTHERS PRAHLAD AND OTHERS	VINEET MEHTA/D SHARMA-P	BIPIN GUPTA-R
109	C.IInd.APPL 461/2016 2800 STAY 3500/2016	KRISHAN LAL GIRDHARI LAL ALIAS SOMRAJMAL	SUDESH BANSAL-P	RAJMAL JAIN-R
110	C.IInd.APPL 100/2017 3900 STAY 526/2017	NARAYAN SINGH STATE OF RAJ THR COLLECTOR AND ANR	REASHM BHARGAVA-P	V D GATHALA-R MANU BHARGAVA-R
111	C.IInd.APPL 125/2017 2800 STAY 637/2017	VISHNU DUTT SHARMA RAMHET AND ANR	RAJ KUMAR GOYAL-P	INDER RAJ SAINI-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED			
112	C.Ind.APPL 422/2017 3900 STAY 2497/2017	R S R T C THR ANR KAUSHLENDRA KUMAR	R M BAIRWA/VANDANA-P O P MISHRA-R
113	C.Ind.APPL 685/2017 0800 STAY 4174/2017	SURESH CHAND GOVIND PRASAD AND ORS	RAHUL KAMWAR/ALI HASAN-P SHIV CHARAN GUPTA-R
114	C.Ind.APPL 27/2018 2800 STAY 176/2018	ABDUL WAHEED AND ANR THR LRS ABDUL REHMAN THR LR	PRADEEP CHAUDHARY/WASEEM-P

Daily Causelist(Filterd)

Thursday Dated : 15/02/2018

Court No :20

HON'BLE MR. JUSTICE PRAKASH GUPTA

10.30 AM TO 01.00 PM

02.00 PM TO 04.30 PM

SB CIVIL FIRST APPEALS, SB CIVIL RESIDUE MATTERS

NOTE: HEARING CASES WILL BE TAKEN AT 02-00 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.Ist.Appl 137/1993 2800	KEERAT SINGH SUSHILA DEVI	A.K.BHANDARI,A.BHANDARI-P PANKAJ BHANDARI-P ASHOK KUMAR SHARMA-R J P GARGE-R
2	C.Ist.Appl 64/1996 3800	SYED NAJMUL HASAN SARDAR KHAN	D.D.PATODIA-P R K AGARWAL-R AJEET KUMAR SHARMA-R ALOK CHATURVEDI-R ASHOK MISHRA-R RAJAT RANJAN-R S M ALI-R SARANSH SAINI-R
3	C.Ist.Appl 190/1997 2800	PREM KUMAR MUNNA LAL	N K MALOO-P R.K.AGARWAL-R
With			
4	C.Ist.Appl 180/1997 0702	UMMED SINGH MUNNA LAL	VIMAL JAIN-P R.K.AGARWAL,N.K.MALOO-R
5	C.Ist.Appl 262/1997 2800	BADRI PRASAD & ORS JAGAN SINGH & ORS	KARAN PAL SINGH-P R.K.MATHUR,AJAY TANTIA-R NITIN JAIN-R PRAMOD KUMAR SHARMA-R
6	C.Ist.Appl 270/1997 0702	SMT KANTA DEVI & ORS DHIRENDRA MADAN & ORS	B L AGRAWAL-P S.KASLIWAL-R
7	C.Ist.Appl 59/2000 3800	R.F.C. M/S MOHITA FELTS JAIPUR	G C GARG-P JETANDRA MAITRIKA-R M.R.NAREDI-R SANJAY JOSHI-R SANJAY MISHRA-R SUDHANSHU JOSHI-R
8	C.Ist.Appl 174/2003 1806	LAL CHAND KHEMCHAND & ORS	G BARDHAR-P R.K.MATHUR-R AJAY TANTIA-R SUDESH BANSAL-R
9	C.Ist.Appl 395/2003 2800	HANNU JAGAN LAL	PRAMOD KUMAR SHARMA-P R K DAGA-P PRADIP SHRIMAL-R D D KHANDELWAL-R JAINENDRA JAIN-R PRAHLAD SHARMA-R SOHARAB KHAN/A KAUSHIK-R
10	C.Ist.Appl 657/2004 5300 AT 02-00 PM	I F B AGRO INDUSTRIES THE STATE OF RAJASTHAN	ASHISH SHARMA SUNIL NATH-P MAHENDRA SINGH-P R.K. AGRAWAL-R J M SAXENA-R SHYAM ARYA, G.A.-R VIRENDRA LODHA-R
11	C.Ist.Appl 39/2006 1103 AT 2-00 PM	SMT CHANDRABHAGA AND ORS BANWARI LAL AGARWAL AND ORS	J P GUPTA-P D.K.GARG,B.L.AGARWAL-R MAHENDRA GOYAL-R
12	C.Ist.Appl 171/2008 3800	M/S G C KOTHARI FIRST CUSTODIAN FUND INDIA LTD	R K AGRAWAL-P H S KHANDELWAL-R M M RANJAN-R

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
13	C.Ist.Appl 471/2008 1800	MADHO LAL SURENDRA SINGH & ORS	J P GOYAL-P ASLAM KHAN-R ASLAM KHAN-R
14	C.Ist.Appl 66/2010 3800	BHARAT LAL AND OTHERS CHOTE LAL AND ANOTHER	RAJ KUMAR GOYAL-P S K GUPTA-R
15	C.Ist.Appl 224/2010 2800	BEENA DEVI BHOMA LAL	S K GUPTA-P RAJESH GOSWAMI-R SARVESH JAIN-R
16	C.Ist.Appl 798/2011 0800 (HONBLE SUPREME COURT ORDER)	PURSHARTHI MIDDLE SCHOOL AND OTHERS NARENDRA KUMAR BHATIA	RAJENDRA PRASAD-P H V NANDWANA-P RAJAT RANJAN-P
17	C.Ist.Appl 338/2015 3800	NAGAR PALIKA MANDAL JHUNJHUNU ARJUN AND OTHERS	ADITYA MATHUR-P L L GUPTA-R
FOR ORDERS - DEFECT CASES			
18	RES.APPL. 572/2011 4201 CMCC 24790/2011	HEMAENT SINGH AND ANOTHER UPENDRA SINGH AND OTHERS	ANUROOP SINGHI-P MANISHA SURANA-R
19	X.OBJECTION 50/2016 4201	ASHOK AND OTHERS CHOTE LAL AND OTHERS	ABHI GOYAL-P
With			
20	C.Ist.Appl 97/2016 1103 (LIMITATION)	ASHOK AND OTHERS CHOTE LAL AND OTHERS	M K CHATURVEDI-P ABHI GOYAL-R
21	RES.APPL. 485/2016 4201	HARISH KUMAR SHARMA GANESH NARAIN SHARMA AND ORS	PRAHLAD SHARMA-P
22	X.OBJECTION 7/2017 4201 CMCC 465/2017	MADAN LAL SHARMA PUNEET BHALA	B K SHARMA-P
With			
23	C.Ist.Appl 3/2010 2800 STAY 9/2010	MADAN LAL SHARMA PUNEET BHALA	DR P C JAIN-P B K SHARMA-R S.K.PAREEK-R
24	C.Ist.Appl 49/2017 3800 CMCC 111/2017	HANUMAN ALIAS RAM CHANDRA AND ANR RAKESH KUMAR JAIN AND ORS	RAJVEER SHARMA-P S P SINGH-R
25	X.OBJECTION 53/2017 4201 CMCC 2973/2017	SURESH CHAND GOPI RAM AND ANR	VEDPAL SHASTRI-P
With			
26	C.Ist.Appl 211/2017 2800 STAY 1120/2017	GOPI RAM SURESH CHAND AND ANR	L L GUPTA/D K-P VEDPAL SHASTRI-R
FOR ORDERS			
27	C.Ist.Appl 493/2005 3800	CHENA RAM @ CHOONA RAM DEITY OF TEMPLE BALAJI BANGLEY	J P GOYAL-P PAWAN PAREEK-R
28	C.Ist.Appl 53/2009 1103	KAMARUDDIN NAZIR MOHAMMED	ANIL MEHTA-P SATYA NARAYAN KUMAWAT-R

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
29	C.Ist.Appl 185/2010 3800	FIRM MONIKA FABRICS FIRM PANKAJ PRAKASHAN AND OTHERS	SANGEETA SHARMA-P	ASHOK YADAV-R
30	C.Ist.Appl 562/2010 3800 STAY 2828/2010	SMT SHARVANI SMT JODHA DEVI AND OTHERS	VIJAY POONIA-P	DHARMENDRA BARALA-R
31	C.Ist.Appl 140/2011 3800	RAM SWAROOP YADAV GOVIND LAL YADAV	SHASHI SHEKHAR GAUR-P	
32	C.Ist.Appl 230/2011 2800 CMS 1184/2011	GHAN SHYAM THROUGH LRS ANOKHA BAI	J K SINGHI-P	SANJAY MEHRISHI-R
33	C.Ist.Appl 269/2011 3800	CHOGA LAL LAXMAN SINGH	PRAVEEN JAIN-P	DR A S KHANGAROT-R
34	C.Ist.Appl 786/2011 2800	BABU LAL (SD) THROUGH LRS KISHAN LAL AND OTHERS	LAXMI KANT-P	NAWAL SINGH SIKARWAR-R
35	C.Ist.Appl 528/2013 1103	RAM KRISHAN AGARWAL BHAGWAN KISHAN AGARWAL AND OTHERS	ABHI GOYAL-P	KAPIL PRAKASH MATHUR-R AJEET BHANDARI-R
36	C.Ist.Appl 84/2015 3800	KAILASH KUMAR AND OTHERS TULSIDAS THROUGH LRS	SONIA SHANDLIYA/S PATHAK-P	ABHI GOYAL-R
With				
37	C.Ist.Appl 85/2015 3800	KAILASH KUMAR AND OTHERS TULSIDAS AND OTHERS	SONIA SHANDLIYA/S PATHAK-P	
With				
38	C.Ist.Appl 86/2015 3800	KAILASH KUMAR AND OTHERS TULSIDAS THROUGH LRS AND OTHERS	SONIA SHANDLIYA/S PATHAK-P	
39	C.Ist.Appl 231/2015 1103	KAMLA GOVIND AND OTHERS	TRIPURARI SHARMA-P RAJAT RANJAN-P	L L GUPTA/VIKRAM JONWAL-R
40	C.Ist.Appl 303/2015 3800	NATHU LAL SHARMA DILIP KUMAR MATHUR	A K PAREEK/RANI BHANDARI-P	
41	C.TRNS.APPLI 152/2016 4201 CMS 3641/2016	SMT LAXMI KANWAR SUDARSHAN SINGH HADA AND ORS	HARENDRA SINGH AND ORS-P	
42	EX.F.APPEAL 16/2017 3600	BRAHAMDUTT AND ORS HANUMANARAM AND ORS	R K DAGA-P	AMIT PUNIA-R AMIT PUNIA-R
43	C.Ist.Appl 361/2017 3800 STAY 1877/2017	SMT MANNI DEVI AND ORS BHAGCHAND SHARMA AND ORS	KAPIL BARDHAR-P	NEERAJ SHARMA/PAWAN-R
44	C.M.Appl. 459/2017 4201	SMT SULTAN BEGAUM KAMAL CHAND	ANUDYUTI MAITRA-P	
45	C.Ist.Appl 903/2017 2800	DEVI LAL THR LRS RAM CHANDRA AND ORS	BANWARI SHARMA/N N SHARMA-P	P S SIROHI-R
46	C.TRNS.APPLI 4/2018 4201 CMS 90/2018	SMT GEETA DUGGAR RAJENDRA DUGGAR	PETITIONER SELF-P VIRENDRA SINGH PATHIK-P	

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
47	C.Ist.Appl 374/2002 1103 APPL 19483/2017	PYARE LAL SMT VISHANI & ORS	ANIL MEHTA-P B L MANDHANA,C L SAINI-R B L AGARWAL-R BALENDRA SUMAN-R K S CHANDEL-R
With			
48	C.Ist.Appl 419/2002	SMT VISHNI RAM SINGH & ORS	B L AGARWAL,HEMANT SHARMA-P ANIL MEHTA-R AJAY GUPTA-R ANIL META-R B.L.MANDHANA-R KIRTI SWAROOP CHANDEL-R P.K.MANDHANA-R DR P C JAIN-R
49	C.Ist.Appl 529/2006 2800 APPL 2978/2018	SHRI NARAIN AND ORS SHRI CHOUTHMAL AND ORS	S R SURANA-P ASHVIN GARG-R ASHOK MISHRA-R
50	C.Ist.Appl 88/2008 3800 APPL 44488/2017	GOVIND GARH NIRMAN SAHKARI SAM BABU KHAN & ORS	N K MALOO-P R R BAISLA-R RAGHVENDRA SINGH-R
51	C.Ist.Appl 741/2011 3800 APPL 4355/2018	SAYED MUKHTYAR AHMED SAYED ASHIK AHMED AND ANOTHER	RAJENDRA PRASAD-P SAURABH BHANDARI-R SAURABH BHANDARI-R SURUCHI KASLIWAL-R
52	C.Ist.Appl 54/2016 1103 1ST STAY 335/2016 2ND STAY 79/2018 APPL 44281/2017	SATYA NARAYAN SMT SURAJ BAI AND OTHERS	PRASHANT KUMAR SHARMA-P M FAISAL BAIG-P
53	C.Ist.Appl 682/2016 3800 APPL 359/2017 (LIMITATION) APPL 5272/2017	SHIV KUMAR SETH JUGALDAS GANERIWALA CHARITABLE TRUS	
FOR FRESH ADMISSION - WITH STAY/BAIL			
54	C.Ist.Appl 185/2015 3800 STAY 1063/2015	ILIAS KHAN AND OTHERS AMAR CHAND AND OTHERS	AJAY KUMAR BAJPAI-P RAJNEESH GUPTA-R
With			
55	C.Ist.Appl 133/2015 3800 STAY 736/2015	ILIAS KHAN AND OTHERS AMAR CHAND AND ANOTHER	AJAY KUMAR BAJPAI-P RAJNEESH GUPTA-R
56	EX.F.APPEAL 3/2016 3800 STAY 2708/2016	PREM CHAND MALAKAR VIJENDRA SAINI	RAJAT RANJAN-P VISHWAJEET MANTRI-R
57	C.Ist.Appl 92/2016 1704 STAY 671/2016	MUNSHI LAL BACHHI DEVI AND OTHERS	SANJAY GANGWAR-P
58	C.Ist.Appl 349/2016 2800 STAY 2336/2016	RAGHUVVEER SHARAN GUPTA AND ANOTHER SMT BIRDHI DEVI AN OTHERS	B L SHARMA P KAUSHIK-P S N SHUKLA-R
59	C.Ist.Appl 972/2017 1704 STAY 4962/2017	J V V N L AND ANR RAMAKUMARI ALIAS RAMADEVI AND ORS	NIKHLESH KATARA-P

FOR FRESH ADMISSION - WITHOUT STAY

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION - WITHOUT STAY				
60	C.Ist.Appl 377/2016 1704	SMT LACCHO DEVI SAHAYAK ABHIYANTA J V V N L (O& M) & ORS	BHANU PRAKASH-P	
61	C.Ist.Appl 576/2017 1704	SMT KESARI DEVI AND ORS CHAIRMAN A V V N L AND ORS	GAJENDRA SHARMA-P	
FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
62	C.Ist.Appl 298/2016 3800 STAY 2893/2016	BHAIRULAL SHARMA RAMPRATAP	V K TAMOLIYA/AJIT MALOO-P	SANJAY MEHRISHI-R
63	C.Ist.Appl 68/2017 1103 STAY 324/2017	MOHAMMAD YASEEN MHAMMAD HUSSAIN AND ANR THR LRS &ORS	ALOK CHATURVEDI/S K-P	M IQBAL KHAN-R
64	C.Ist.Appl 98/2017 3800 STAY 494/2017	VIKAS KUMAR SAXENA AND ORS ANAND KUMAR SAXENA	KAPIL GUPTA-P KAPIL GUPTA-P	DINESH KALA-R
65	C.Ist.Appl 275/2017 3800 STAY 1482/2017	SANJAY PALIWAL ALOK GOYAL	R K DAGA-P	KUSHAL DUTT MATHUR-R SARANSH SAINI-R
66	C.Ist.Appl 690/2017 1704 CMS 3434/2017	A V V N L AND ANR SMT ASHA DEVI AND ORS	SURESH SHARMA-P	B B OJHA-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018
Before Dy. Registrar (Judicial)

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CRIMINAL CASES				
1	CRL.A. 1169/2011 0113	ANGOORI STATE OF RAJASTHAN AND ORS	GAJENDRA SINGH RATHORE-P	PP-R AJAY SHARMA-R
2	CRL.A. 719/2015 0101	STATE OF RAJASTHAN MOHANSINGH AND ANR	P P-P	
3	CRL.A. 1981/2017 0104	NEKRAM AND ORS STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN-P	
4	CRL.A. 2201/2017 0106	STATE OF RAJASTHAN BALVINDRA SINGH @ BINDER AND ANR	P P-P	
5	CRL.A. 2208/2017 0106	SHIVRAJ SONI SMT LATA SONI	JAI PRAKASH GUPTA-P	
6	CRL.A.S. 44/2018	STATE OF RAJASTHAN KANHIYA LAL	P P-P	
7	CRL.A.S. 67/2018	HUKAM CHAND SUMER KHAN	JAINENDRA JAIN-P	MANNU AGARWAL-R
FOR ORDERS- CIVIL CASES				
8	CO.APPL. 51/2008 2502	O L MAHESH CHANDRA GOYAL & ORS	ANKIT SETHI-P MRS SONAL SINGH-P	R P GARG-R SANDEEP TANEJA-R
9	RES.APPL. 494/2011 DEFECT	RAM SWROOP JAGDISH PRASAD	PRAKASH THAKURIA-P	
10	C.M.A. 5197/2012 1001	SMT KRISHNA BAROLIA HEMANT VERMA	NAV RATAN SINGH-P	
11	EX.F.APPEAL 5/2013 3600 DEFECT	HARI OM SONI SMT SHANTI BAI AND OTHERS	RANVIR SINGH-P GAURAV AGARWAL-P GOVIND SHARMA-P	JAI KUMAR YADAV-R
12	C.M.A. 1026/2013 1700 DEFECT	RAM KARAN SHARMA AND OTHERS RAMPAL SHARMA AND ANOTHER	SANJAY SHARMA-P	
13	C.M.A. 1754/2013 1700 DEFECT	GHASI LAL SHARMA AND OTHERS SMT GAURA DEVI AND OTHERS	ANOOP AGARWAL-P	CHANDERDEEP SINGH JODHA-R
14	C.M.A. 1989/2013 1700 DEFECT	RAM SINGH AND OTHERS SMT SAJNA AND OTHERS	VIKASH KUMAR JAKHAR-P	BHUVNESH SHARMA-R
15	C.M.A. 2032/2013 0603 DEFECT	MAHAVEER BANWARI AND OTHERS	JITENDRA BAJAJ-P	
16	C.M.A. 2216/2013 1700 DEFECT	SMT RAJ KUMARI AND OTHERS BAHADUR SINGH AND OTHERS	DEEPAK CHAUHAN-P	
17	C.M.A. 2263/2013 0603 DEFECT	SONU ORIENTAL INSURANCE CO LTD AND OTHERS	GAJENDRA VYAS-P	

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
18	C.M.A. 2321/2013 4000 DEFECT	S V M REAL TY PRIVATE LTD BODI LAL AND ORS	DEEPAK CHOUHAN-P
19	C.M.A. 2336/2013 0603 DEFECT	MUKESH KUMAR ALIAS MURARI LAL DINESH KUMAR	BHEEM SAIN BAIRWA-P
20	C.M.A. 2407/2013 1700 DEFECT	SURESH CHAND PAWAN KUMAR	C M VERMA-P
21	C.M.A. 2507/2013 1700 DEFECT	BABU LAL SAINI AND ORS SANWAT RAM SAINI AND ORS	SUNIL KUMAR SINGODIYA-P
22	C.M.A. 2521/2013 1700 DEFECT	SMT MITHALESH KANWAR AND ORS NARENDRA SINGH SHEKHAWAT AND ANR	ASHOK SINGH SHEKHAWAT-P
23	C.M.A. 2596/2013 0603 DEFECT	BHAGIRATH SINGH NARENDRA SINGH SHEKHAWAT AND ORS	ASHOK SINGH SHEKHAWAT-P
24	C.M.A. 2628/2013 1700 DEFECT	CHAMPA DEVI AND OTHERS AJIT SINGH AND OTHERS	VED PRAKASH SOGARWAL-P
25	C.M.A. 2717/2013 0603 DEFECT	MANOJ KUMAR KHARWEL AND ANOTHER ABDUL GAFFAR AND OTHERS	DINESH KUMAR GARG-P
26	C.M.A. 2934/2013 0603 DEFECT	MUKESH MEENA SHIV VISHAL SINGH AND OTHERS	LOKESH ATREY-P
27	C.M.A. 3304/2013 0603 DEFECT	AKHLESH MEENA SHANKAR LAL AND OTHERS	MANOJ OJLA-P
28	C.M.A. 3331/2013 1700 DEFECT	DAYARAM ANWAR KHAN	JITENDRA BAJAJ-P
29	C.M.A. 3533/2013 0602 DEFECT	PRATAP CHOUHAN HARKESH KUMAR AND ORS	C M VERMA-P
30	C.M.A. 3796/2013 0602 DEFECT	BACHHU RAM MEENA KHILLI RAM MEENA AND ORS	MANU BHARGAV-P
31	C.M.A. 3808/2013 1700 DEFECT	YOGEN DRA SINGH SUMAN KANWAR AND ORS	ARVIND KUMAR PAREEK-P
32	C.M.A. 3809/2013 1700 DEFECT	RSRTC POOJA SHRAMA AND ANOTHERS	SATISH CHANDRA MITTAL-P
33	C.M.A. 3858/2013 1700 DEFECT	NATIONAL INSURANCE CO LTD KAYYUM ALI AND OTHERS	MAN SINGH CHUNDAWAT-P VEYANKATESH GARG-P
34	C.M.A. 3864/2013 1700 DEFECT	NATIONAL INSURANCE CO LTD KAYYUM ALI AND OTHERS	MAN SINGH CHUNDAWAT-P VEYANKATESH GARG-R
35	C.M.A. 3868/2013 0603 (LIMITATION) DEFECT	GANGADHAR SHARMA AND ANOTHER MUKESH KUMAR AND ANR	SANGEETA VASHISHTHA-P

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
36	C.M.A. 3922/2013 1700 DEFECT	KAILASHI DEVI AND OTHERS UDA RAM AND OTHER	RAM SINGH RATHORE-P
37	C.M.A. 4005/2013 1700 DEFECT	KAPTAN SINGH SMT VIMLA DEVI AND OTHERS	SANJAY SHARMA-P
38	C.M.A. 433/2014 1504 DEFECT	RAM KISHORE KUMAWAT SMT HANSA DEVI AND OTHERS	DILIP SINGH SHEKHAWAT-P
39	C.M.A. 2262/2014 0603 DEFECT	ABDUL RASHID SHASHANK CHOUDHARY AND ORS	VINAY MATHUR-P
40	C.M.A. 2264/2014 1700 DEFECT	BIRJU AND ANOTHER PRAKASH AND OTHERS	MANU BHARGAVA-P
41	C.M.A. 2277/2014 0602 DEFECT	SOHAN MEHRAT PEUSH GUPTA	PREETI MEHTA-P
42	C.M.A. 2278/2014 0602 DEFECT	SOHAN MEHRAT AVINASH AND ORS	PREETI MEHTA-P
43	C.M.A. 2493/2014 0603 DEFECT	AAFREEN CHAND MOHAMMED AND ANOTHER	ROHAN JAIN-P
44	C.M.A. 2766/2014 1700 DEFECT	RAJESH KUMAR GOVIND KANWAR AND OTHERS	DEEPAK ASOPA/PANKAJ-P
45	C.M.A. 2892/2014 1700 DEFECT	KAYYUM KHAN SMT SUKO BAI AND OTHERS	KAYYUM KHAN(SELF)-P
46	C.M.A. 2969/2014 1101 DEFECT	RAMJIDAS SURJAN DAS AND OTHERS	RAJESH KAPOOR-P
47	C.M.A. 3086/2014 1700 DEFECT	UMRAO SINGH AND ANOTHER DAYANAND AND OTHERS	MAHENDRA SINGH GURJAR-P
48	C.M.A. 3093/2014 1700 DEFECT	NATIONAL INSURANCE CO LTD BHARU AND OTHERS	VINOD TYAGI-P
49	C.M.A. 3172/2014 1700 DEFECT	RAMJI LAL RAFIQ AHMED AND OTHERS	RAM RAKH SHARMA-P
50	C.M.A. 3184/2014 1700 DEFECT	BASHIRAN AND OTHERS OM PRAKASH AND OTHERS	AKSHAT CHAUDHARY-P
51	C.M.A. 3189/2014 1700 DEFECT	RAVINDRA AND ANOTHER SRIRAM AND OTHERS	ANIL JAIN-P
52	C.M.A. 3591/2014 1700 DEFECT	SMT AMAR BAI AND OTHERS MUKHTIYAR AHMAD AND ORS	DHARMENDRA AGARWAL-P
53	C.M.A. 3611/2014 1700 DEFECT	SMT OMDI ALIAS SAROJ AND OTHERS BALDEV RAM AND OTHERS	SMT OMDI(SELF)-P DIGVIJAY MANTRI-P

**Daily Causelist(Filterd)
Thursday Dated : 15/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CIVIL CASES				
54	C.M.A. 3843/2014 1700 DEFECT	KEDAR BAI AND OTHERS SHANKAR LAL AND OTHERS	AKSHAT CHAUDHARY-P	
55	C.M.A. 3873/2014 0603 LIMITATION	BHANWAR SINGH ARJUN AND OTHERS	AKSHAT CHAUDHARY-P	
56	C.M.A. 3922/2014 1700 DEFECT	VEER SINGH AND ANOTHER NATHU SINGH ALIAS NAATHA	KALEEM AHMED KHAN-P	
57	C.M.A. 3944/2014 0603 DEFECT	DEVKI NANDAN ANIL KUMAR BANSAL AND OTHERS	JITENDRA PANDEY-P	
58	C.M.A. 3975/2014 0603 DEFECT	VISHNU PRASAD ROOP NARAYAN AND OTHERS	KALEEM AHMED KHAN-P	
59	C.M.A. 3977/2014 1700 DEFECT	SMT NIRMALA AND ANR AMEER MOHAMMAD AND ORS	JITENDRA BAJAJ-P	
60	C.M.A. 4036/2014 0603 DEFECT	RAMPRASAD MAHAVEER ALIAS BATTU AND ORS	RAHUL AGARWAL-P	
61	C.M.A. 28/2015 0603 DEFECT	GHANSI LAL B M BAJAJ ALLIANJ GEN INSURANCE AND OTHE	DEEPAK PAREEK-P	
62	C.M.A. 323/2015 1700 DEFECT	SMT MURTI BAI AND OTHERS RAM RATAN AND ANOTHER	JITENDRA BAJAJ-P	
63	C.M.A. 1209/2015 1700 DEFECT	MANOJ AND ANOTHER UNITED INDIA INSURANCE CO LTD AND OTHERS	PRASHANT KUMAR SHARMA-P	
64	C.M.A. 1423/2015 4000 DEFECT	KANA RAM GURJAR SMT CHOTTI DEVI	PRASHANT KUMAR SHARMA-P	
65	C.M.A. 2078/2015 0603 DEFECT	RAM KISHORE AND OTHERS BRIJ MOHAN SINGH AND OTHERS	BUDDHI PRAKASH SHARMA-P	
66	C.M.A. 2101/2015 1700 DEFECT	SMT SUNITA AN OTHERS PRITHVIRAJ ALIAS PRITHVI SINGH AND ORS	AKSHAT CHAUDHARY-P	RITESH JAIN-R
67	C.M.A. 2135/2015 1700 DEFECT	SMT LICHMA DEVI AND ANOATHER ROOP SINGH AND OTHERS	BHOOPENDRA SINGH MADERNA-P	
68	C.M.A. 2154/2015 1700 DEFECT	OM PRAKASH AND OTHERS ROOP SINGH AND OTHERS	BHOOPENDRA SINGH MADERNA-P	
69	C.M.A. 2247/2015 1700 DEFECT	SMT SANTRA DEVI AND OTHERS FIROJUDDIN AND ANOTHER	HEMANT K SHARMA/J P ASWAL-P	
70	C.M.A. 2371/2015 1700 DEFECT	SMT SANTOSH DEVI RAJU RAM BHARGAVA AND OTHERS	SURENDRA KUMAR SHARMA-P	
71	C.M.A. 2380/2015 1700 DEFECT	SMT KRISHNA AND OTHERS ROOP SINGH AND OTHERS	BHOOPENDRA SINGH MADERNA-P	

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CIVIL CASES				
72	C.M.A. 2679/2015 0602 DEFECT	SHANKARLAL DESHRAJ AND ORS	AKSHAT CHAUDHARY-P	
73	C.M.A. 2716/2015 1700 DEFECT	SMT SONAM KANWAR AND OTHERS RANVEER SINGH AND OTHERS	ASHOK SINGH SHEKHAWAT-P	
74	C.M.A. 2801/2015 0603 DEFECT	HAVA SINGH HARLAL SINGH AND OTHERS	S S MAHLA-P	
75	C.M.A. 4184/2015 1700 DEFECT	JUGAL KISHORE AND OTHERS BRIJ LAL AND OTHERS	AMIT KUMAR GUPTA-P	
76	C.M.A. 4230/2015 1700 DEFECT	BIRMA RAM SMT SIMRA DEVI AND OTHERS	DINESH CHOUDHARY-P	
77	C.M.A. 4260/2015 1700 DEFECT	SMT PRAKASH AND OTHERS SANJEEV KUMAR AND OTHERS	RAHUL AGARWAL-P	VIRENDRA AGRAWAL-R
78	C.M.A. 4370/2015 0603 DEFECT	SMT SANTOSH RAJENDRA PRASAD AND OTHERS	SHANTANU SHARMA-P	
79	C.M.A. 4451/2015 0603 DEFECT	ROHITASHWA SHANKAR LAL GURJAR AND OTHERS	NIKHLESH KATARA-P	
80	C.M.A. 4645/2015 1700 DEFECT	SMT LALI DEVI AND ORS NARENDRA KUMAR AND ORS	SATISH KHANDAL-P	
81	C.M.A. 4681/2015 1700 DEFECT	RAFIQ KHAN SANWAT RAM AND OTHERS	MAHENDRA SHARMA-P	
82	C.M.A. 4683/2015 1700 DEFECT	SMT MUMTAZ AND ANOTHER RAM HAIT MEENA AND OTHERS	KALEEM AHMED KHAN-P	
83	C.M.A. 4762/2015 1700 DEFECT	PRAVEEN KUMAR SMT JAGGANNATHI BAI AND OTHERS	DEEPAK PAREEK-P	
84	C.M.A. 4801/2015 1003 DEFECT	SATYENDRA KUMAR ISHARANI ALIAS GUDIA	ABDUL KALAM KHAN-P	
85	C.M.A. 4916/2015 0603 DEFECT	PUNIRAM ALIAS PUNYA KAMRUDDIN AND OTHERS	RAJESH KUMAR JAIMAN-P	
86	C.M.A. 4981/2015 0603 DEFECT	RAM KISHORE GURJAR BRAJ MOHAN SINGH AND OTHERS	RAJESH KUMAR JAIMAN-P	
87	C.M.A. 306/2016 1700 DEFECT	GEETA DEVI AND ORS JAVED KHAN AND OTHERS	RITESH JAIN-P	
88	C.M.A. 2128/2016 1700 DEFECT	PURILAL AND OTHERS JAGDISH CHANDRA AND OTHERS	SANJAY KUMAR SHARMA-P	
89	C.M.A. 2843/2016 0602 DEFECT	BABU LAL ABDUL SHAHID AND ANOTHER	N C SHARMA/ S PANWAR-P	

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
90	C.M.A. 4843/2016 1700 DEFECT	SMT SAROJ DEVI AND OTHERS NATIONAL INSURANCE CO LTD AND ANOTHER	VIDHUT GUPTA-P
91	C.M.A. 5060/2016 1700 DEFECT	MANGAL CHAND AND ANOTHER RAJVEER AND OTHERS	VIKRAM SINGH SHEKHAWAT-P
92	C.M.A. 5885/2016 1700 DEFECT	LEELA AND ORS KALURAM AND ORS	VINAY MATHUR-P
93	C.lst.Appl 380/2017 1103 DEFECT	NARENDRA KUMAR THR LRS AVADH BIHARI AND ANR THR LRS	SUMER SAINI-P
94	C.M.A. 393/2017 0601 DEFECT	BABULAL SHARMA AND ORS LAXMINARAYAN AND ANR	SUNIL JAIN-P
95	C.lInd.APPL 510/2017 1103 DEFECT	ABDUL KAYYUM AND ORS MOHAMMAD YAKUB AND ANR	ABDUL KALAM KHAN-P
96	C.lInd.APPL 712/2017 0800 DEFECT	SHAKUR AND ANR DECEASED CHANDA THR LRS	TIMAN SINGH-P
97	C.M.A. 3204/2017 1700 DEFECT	MAHAVEER PRASAD RANKA SHANTI AND ANR THR LRS	VINAY MATHUR-P
98	C.M.A. 3601/2017 1700 DEFECT	UNITED INDIA INSURANCE CO LTD RAJAN DEI AND OTHERS	SATISH KHANDAL-P
99	C.M.A. 4224/2017 1700 DEFECT	HARSAHAI AND ORS KALURAM AND ORS	NITESH RAWAT-P
100	C.M.A. 4367/2017 0603 DEFECT	GHAMMANLAL GURJAR MUKESH KUMAR AND ORS	SANDEEP KUMAR SHARMA-P
101	C.M.A. 4595/2017 1700 DEFECT	RASLO AND ORS NEW INDIA ASSURANCE CO LTD AND ORS	DINESH KUMAR GARG-P
102	C.M.A. 4617/2017 1700 DEFECT	SMT KANTA SHARMA AND ORS KRISHNA YADAV AND ANR	MANOJ GOYAL-P
103	C.M.A. 4826/2017 0603 DEFECT	SHRI JAGDISH PRASAD SHARMA RAMESH CHAND SAINI AND ORS	RITESH JAIN-P
104	C.M.A. 4995/2017 1700 DEFECT	SMT SAMPATI DEVI AND ORS PUSHPENDRA KUMAR SHARMA AND ORS	B C RAWAT-P
105	C.M.A. 5127/2017 1700 DEFECT	KISHAN SINGH AND ORS TEK CHAND AND ORS	JAI PRAKASH GUPTA-P
106	C.M.A. 5129/2017 1700 DEFECT	SMT DAKU DEVI AND ORS JEEYARAM AND ORS	VIKRAM SINGH SOLANKI-P
107	C.M.A. 5133/2017 1700 DEFECT	SAROJ RANGA AND ORS R S R T C THR ITS MD AND ANR	D D KHANDELWAL-P

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
108	C.M.A. 6343/2017 1006 DEFECT	PRASHANT GUPTA SMT CHETNA GUPTA	SUDHIR JAIN-P
FOR ORDERS- CIVIL WRIT CASES			
109	WRIT RAP 339/2013 4201 DEFECT	MOOL RAVINDRA MEENA STATE (HIGHER EDUCATION)ANR	KRISHNA SHARMA-P
110	C.W. 11730/2013 0515 DEFECT	MUKESH KUMAR MEENA RPSC AJMER & ORS	MAHENDRA SHAH-P
111	W.M.APPL. 375/2015 4201 DEFECT	MAHENDRA PRASAD RANAWA STATE (EDUCATION DEPARTMENT)ORS	ANOOP DHAND-P
112	WRIT RAP 238/2017 4201 DEFECT	VINOD KUSHWAH STATE (MEDICAL AND HEALTH)ORS	INDER RAJ SAINI-P
113	WRIT RAP 535/2017 4201 DEFECT	HANSRAJ MEENA STATE OF RAJ AND ORS	B L DHAKAR-P
114	W.M.APPL. 576/2017 4201 DEFECT	HIMANSHU KHATOLIYA AND ORS STATE OF RAJ AND ORS	RAVI CHIRANIA-P
115	WRIT RAP 637/2017 4201 DEFECT	PRAVEEN KUMAR STATE OF RAJ AND ORS	DHARMENDRA JOSHI-P
116	WRIT RAP 769/2017 4201 DEFECT	ABHISHEK PILANIYA C B S E	RAKESH KUMAR-P
117	WRIT RAP 825/2017 4201 DEFECT	KUMARI NIDHI CHOUDHARY J D A AND ANR	KARNI OLA-P
118	WRIT RAP 830/2017 4201 DEFECT	HAFEEZ MOHAMMED STATE (URBAN DEVELOPMENT)ORS	PETITIONER SELF-P
119	WRIT RAP 832/2017 4201 DEFECT	AWAIS MOHAMMAD AND ANR STATE (LOCAL SELF DEPT) ORS	AKANKSHA SAXENA-P
120	C.W. 6789/2017 1502 DEFECT	DISTRICT COLLECTOR SHRI DEVI SINGH	DHARMENDRA PAREEK ADD G C-P
121	C.W. 19749/2017 0515 CMS 17475/2017	FARHIN BANO AND ANR STATE OF RAJ AND ORS	BHARAT SAINI SONIYA SAINI-P MR. S.K. GUPTA AAG-R
122	C.W. 22708/2017 4300 DEFECT	GOKUL MU KESAR AND ORS	ABDUL HAMID KHAN-P
123	C.W. 23163/2017 4300 APPL 6698/2018 DEFECT	NIRANJAN KUMAR DAS ADHIKARY STATE ASSISTANT PUB INFORMATION & ANR	GAURAV GUPTA-P GAURAV GUPTA-P
124	C.W. 23337/2017 0510	LAL CHAND BHEEL AND ANR STATE OF RAJ AND ORS	SUNIL KUMAR JAIN PRABHATI-P SANJAY SHARMA GC-R
125	C.W. 23556/2017 0515	DHARMENDRA JANGID CHAIRMAN CUM M D	P C SHARMA-P

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018
Before Registrar (Admn.)

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CRIMINAL CASES			
1	CRL.W. 69/2018 0113 DEFECT	RUBINA PARVEEN @ RUBI AND ANR STATE OF RAJASTHAN AND ORS	S K JINDAL/SUDHIR YADAV-P
2	CRL.R. 130/2018 0209 DEFECT	RAMCHANDRA STATE OF RAJASTHAN THROUGH PP	P L HISSARIA-P
3	CRL.R. 131/2018 0206 DEFECT	GANESH SINGH STATE OF RAJASTHAN THROUGH PP	SANJEEV KUMAR MAHALA-P
4	CRL.R. 134/2018 0209 DEFECT	JITENDRA SINGH @ JEETU STATE OF RAJASTHAN THROUGH PP	KAPIL PRAKASH MATHUR-P
5	CRL.R. 151/2018 0208 DEFECT	MAKKHAN LAL MEENA STATE OF RAJASTHAN THROUGH P P	V S RATHORE/Y S RATHORE-P
6	CRL.R. 163/2018 0209 DEFECT	NAWAB PATHAN @ BUNTY NASEEM BANO	SURENDRA SHARMA-P
7	CRL.M.PET. 559/2018 0204 DEFECT	SHRI SHAMBHU DAYAL SHARMA STATE OF RAJASTHAN THROUGH PP	UMESH KUMAR SHARMA-P
8	CRL.M.PET. 569/2018 0204 DEFECT	RAJESH KUMAR AND ANR STATE OF RAJ AND ANR	SACHIN MITTAL-P
9	CRL.M.PET. 574/2018 0204 DEFECT	ASHOK KUMAR AND ANR STATE OF RAJ AND ANR	SACHIN MITTAL-P
10	CRL.M.PET. 577/2018 0204 DEFECT	SANJAY SHARMA SMT RANJEETA @ JYOTI	ANAND SHARMA-P
11	CRL.M.PET. 594/2018 0204 DEFECT	RAKESH KHAYALIYA STATE OF RAJ AND ORS	M FAISAL BAIG-P
12	CRL.M.PET. 605/2018 0204 DEFECT	GOPIRAM SAINI STATE OF RAJ AND ANR	SANDEEP SHARMA-P
13	CRL.M.PET. 611/2018 0204 DEFECT	ISHWARI PRASAD STATE OF RAJ AND ANR	HARENDRA SINGH-P
14	CRL.M.PET. 617/2018 0204 DEFECT	SURESH AND ORS STATE OF RAJ AND ANR	R B SHARMA (GANTHOLA)-P
15	CRL.M.PET. 644/2018 0204 DEFECT	SHEKHAR SINGH STATE OF RAJASTHAN THROUGH P P	SHAILESH KUMAR PANWAR-P
16	CRL.M.PET. 699/2018 0204 DEFECT	AKASH PATIDAR STATE OF RAJ AND ANR	RAJESH SHARMA/ SMT CHETNA-P
FOR ORDERS- CIVIL CASES			
17	C.M.A. 560/2010 1504	NEW INDIA ASSURANCE CO LTD SMT BARJI DEVI AND OTHERS	RISHIPAL AGARWAL-P SANDEEP MATHUR-R

Daily Causelist(Filtered)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
18	C.IInd.APPL 232/2014 3900	GIRRAJ PRASAD AND ANOTHER HAR CHAND AND ANOTHER	HARSH VARDHAN NANDWANA-P DINESH YADAV-R HARENDRA SINGH SINSINWAR-R
19	C.M.A. 616/2015 1001	SEEMA VERMA DR ROHITASH KUMAR	RAHUL KAMWAR-P
20	C.M.A. 4911/2015 1700	SMT RUKMANI DEVI AND ANOTHER RANJAN AND OTHERS	BHANU PRAKASH-P
21	C.M.A. 3085/2017 1001	ASHOK SHARMA SMT SAPNA SHARMA	N K SAINI-P
22	CO.A. 1/2018 2501 DEFECT	BANWARI LAL GUPTA THE O/L OF M/S RATHI ALLOYS &STEEL LTD	KUNAL RAWAT/MADHVENDRA-P
23	C.M.Appl. 7/2018 2401 DEFECT	BRIJRAJ SINGH RATHORE SHRI BHASKAR A SAWANT AND ORS	ABHISHEK PAREEK-P
24	C.IInd.APPL 11/2018 2800 DEFECT	RAMNIWAS AND ORS GIRWAR SINGH AND ANR	K N SHARMA/PRADEEP MOLIP-P
25	C.IInd.APPL 12/2018 0800 DEFECT	DR HEERANAND THR LRS ISHWARDAS ALIAS ISHWAR	RAHUL AGARWAL-P
26	C.IInd.APPL 13/2018 3900 DEFECT	KAMLESH AND ORS BALVEER SINGH	ARVIND SHARMA-P
27	C.IInd.APPL 14/2018 3900 DEFECT	GIRRAJ PRASAD THR LRS KANHAIYA AND ANR	J K MOOLCHANDANI-P
28	C.IInd.APPL 15/2018 3900 DEFECT	JAGDISH AND ORS BADARI THR LRS	P K SHARMA-P
29	C.Ist.Appl 18/2018 0800 DEFECT	SMT KESAR DEVI AND ORS SMT DHANPAT DEVI AND ORS	ASHISH JAIN-P RAM MANOHAR SHARMA-R
30	C.IInd.APPL 22/2018 3900 DEFECT	R S R T C AND ANR TEJPAL SINGH	R M BAIRWA-P
31	RES.APPL. 36/2018 4201 DEFECT	NIRANJAN MANDAN M/S ROYAL INTERNATIONAL COMMODITY &DEV	NITISH BAGRI-P
32	RES.APPL. 37/2018 4201 DEFECT	CHHOTU RAM JHUTHA RAM AND OTHERS	D S KUSHWAHA-P
33	RES.APPL. 38/2018 4201 DEFECT	SMT RAJNI GOEL CHETAN BHURANI AND ANOTHER	KANISHKA GUPTA-P
34	C.Ist.Appl 57/2018 2800 DEFECT	SMT NARAYANI AND ANR SMT RAMWATI MEENA AND ORS	SUMER SAINI/MANISH KUMAR-P
35	C.C.P. 116/2018 2401 DEFECT	PAPPURAM MEENA AND ORS SHRI NARESH PAL GANGWAR AND ORS	RAM PRATAP SAINI-P

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CIVIL CASES				
36	C.C.P. 117/2018 2401 DEFECT	HEMLATA NAVEEN MAHAJAN AND ORS	RAM PRATAP SAINI-P	
37	C.C.P. 129/2018 2401 DEFECT	OM PRAKASH SHARMA ADDITIONAL CHIEF SECRETARY AND ORS	BY POST-P	
38	C.C.P. 138/2018 2401 DEFECT	JAIRAM GURJAR P C KISHAN AND ORS	RAJENDRA SONI-P	
39	C.M.A. 151/2018 1101 DEFECT	KARAN SINGH AND ORS GOPAL SINGH AND ANR	SHAILASH PRAKASH SHARMA-P	SANJAY MAHRISHI-R
40	C.M.A. 193/2018 1700 DEFECT	KANCHAN SINGH AND ANR RAJENDRA KUMAR AND ORS	HEMENDRA GOYAL-P	
41	C.M.A. 283/2018 0602 DEFECT	GIRRAJ NAAGAR HARIPRASAD AND ANR	D N SHARMA-P	
42	C.M.A. 295/2018 4000 DEFECT	SHANKARLAL SHARMA AND ANR UCO BANK BRANCH M I ROAD & ORS	ANKIT SETHI-P	
43	C.M.A. 303/2018 0603 DEFECT	RAM BHAROSH GURJEET SINGH AND ORS	JITENDRA BAJAJ-P	
44	C.M.A. 316/2018 1700 DEFECT	HAU DEVI AND ORS SRIRAM AND ORS	VIKRAM SINGH SOLANKI-P	
45	C.M.A. 321/2018 0603 DEFECT	SANGEETA SRIRAM AND ORS	VIKRAM SINGH SOLANKI-P	
46	C.M.A. 327/2018 1700 DEFECT	BODURAM AND ORS MOHAMMAD MUJEEB AND ORS	VIKRAM SINGH SOLANKI-P	
47	C.M.A. 346/2018 1700 DEFECT	KIRAN KANWAR AND ORS SUBHASH CHAND AND ORS	VINAY MATHUR-P	
48	C.M.A. 360/2018 1001 DEFECT	SHRI SURESH KUMAR SANTOLIA SMT MAMTA VERMA	RAMESH KUMAWAT-P	
FOR ORDERS- CIVIL WRIT CASES				
49	C.W. 12531/2009 1508	J K SYNTHETICS LTD & ANR APPELLATE AUTHORITY & ORS	N K MALOO-P	PADAM SINGH GURJAR DY G C-R
50	C.W. 6563/2015 4300	AMARNATH PAREEK AND ORS VIMAL KUMAR (DECE) ORS	G P KAUSHIK-P	R K DAGA-R SHRI R.K. DAGA ADV.-R
51	C.W. 13964/2015 0502	BHANU KUMAR KUMAWAT AND ORS U O I AND ORS	TANVEER AHMED-P	N L AGARWAL-R
52	C.W. 6500/2016 0505	PURAM LAL BAIRWAL STATE (EDUCATION DEPARTMENT)ORS	BHARAT SAINI-P	
53	C.W. 16432/2016 4300 STAY 14610/2016	HANMAN PRASAD PURANMAL AND ORS	VIJAY POONIA ANIL KUMAR-P	

Daily Causelist(Filterd)
Thursday Dated : 15/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CIVIL WRIT CASES				
54	C.W. 3779/2017 1303 CMS 3439/2017	SATYA NARAYAN PARWAL UNION OF INDIA AND ORS	SURESH SAHNI R M SHARMA-P	RISHIKESH MAHARISHI-R ANUROOP SINGHI-R
55	C.W. 4539/2017 4300	RAJJAK BALKAR AND ORS	GAJENDRA SINGH RATHORE-P	DHANNA RAM-R RAHUL TIWARI-R
56	C.W. 10631/2017 1804 CMS 9622/2017	PRABHU SINGH BHANWAR SINGH AND ORS	M I KHAN SHOBHIT TIWARI-P SHOBHIT TIWARI-P	GAJENDRA SINGH RATHORE-R
57	C.W. 22790/2017 0515	MADAN SINGH GURJAR AND ORS STATE (PANCHAYATI RAJ) ORS	RAM PRATAP SAINI-P	